

District and Sessions Judge, Central, THC  
IN THE COURT OF Sh. Girish Kathpalia  
District and Sessions Judge  
CIVIL CAUSE LIST DATED 23-03-2020 Total Cases:20

S.No.	Case Type	Old Case No.	Case No.	Title
<b>Misc. cases/purpose</b>				
1	RCT ARCT		144/18	AJIT SINGH Vs. MOHD. ASIF
2	T P C		68/19	RAMAN JUNEJA Vs. KRISHAN LAL JUNEJA
3	T P C		102/19	HAIDER ALI Vs. HASAN AHMED
4	Misc DJ		769/19	SATYAWATI Vs. STATE
5	EX		2/20	DISTRICT LEGAL SERVICE AUTHORITY (CENTRAL) Vs. SIRI RAM
6	EX		3/20	BAL KISHAN Vs. HEMANT KUMAR
7	Misc DJ		147/20	HEMANT KUMAR Vs. BAL KISHAN
<b>Plaintiff/Petitioner Evidence</b>				
8	CS DJ		2208/18	NITU TIWARI Vs. SMT. ASHA
9	CS DJ		5870/18	MOHD ANWAR AND ANR Vs. BSES YAMUNA POWER LTD
<b>Defendant/Respondent Evidence</b>				
10	CS DJ		2285/18	SMT. DEVIKA AGGARWAL Vs. SMT. REKHA GOEL
<b>Misc. Arguments</b>				
11	CS DJ	366/2015	13929/16	KHURSHEED JAVED Vs. BSES YAMUNA POWER LTD.
12	CS DJ		381/19	SMT. ARCHANA JAIN Vs. MS. DEEP SHIKHA @ DOLLY
13	CP		56/19	SAHIL GAUR Vs. THE STATE
14	RCT ARCT		147/19	SMT. RADHA AGGARWAL Vs. SH. MANGAT SINGH
<b>Final Arguments</b>				
15	RCT ARCT	47/2012	30438/16	SSHRI BAL KRISHAN BHARGAVA Vs. SH. SUKHDEV RAJ ARORA
16	MCD APPL		3/19	SWATI ARORA Vs. NORTH DELHI MUNICIPAL CORPORATION
17	RCT ARCT		106/19	BIRBAL Vs. JAGDISH PRASAD
18	RCT ARCT		171/19	SHASHI KANT LOYALKA Vs. M/S BHAKTIYA HINDU SUDHI SABHA TRUST ( REGD.)
19	MCD APPL		17/19	NORTH DELHI MUNICIPAL CORPORATION Vs. FAISAL MEHRBAAN
20	MCD APPL		18/19	NORTH DELHI MUNICIPAL CORPORATION Vs. FAISAL MEHRBAAN

01/5

23/4

20/4

30/4

27/5

13/4

13/4

**Misc. cases/purpose**

21 T.P. CRL 13/2020 STATE Vs. HARI OM SINGH @ JAAT

100 13/4

**CASES FOR TRANSFER**

22 CS ( COMM)64/20 METRONICS INDIA VS RELIANCE COMMERCIAL FINANCE LTD.

**CASES FOR 2 PM**

**CASES FOR TRANSFER**

23 EX/1130/18 HDFC BANK LTD. VS MOHD. NADEEM

Case for Civil Judge  
Central for  
23/03/20 at 2 PM

Chief Metropolitan Magistrate, Central, THC  
IN THE COURT OF MS. ARJINDER KAUR  
Metropolitan Magistrate  
Criminal Cause List Dated 23-03-2020 Total Cases:152

ArTinder  
Kaur MM

S.No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
<b>Misc./ Appearance</b>					
1	Ct. Cases		10865/2017	SANJAY GAR Vs. GAURAV JAGGI	/0 (Roop Nagar)
2	Ct. Cases		515327/2016	TATA CAPITAL FINANCIAL SERVICES LTD. Vs. SURENDER KUMAR	/0 (Pahar Ganj)
3	Ct. Cases		510231/2016	MALHOTRA BOOK DEPOT Vs. MS UNITED BOOK HOUSE	/0 (I.P. Estate)
4	Ct. Cases		541113/2016	AASHMEEN MUNJAL Vs. RIYA COMMUNICATION PVT LTD	/0
5	Ct. Cases		543002/2016	DEEPAK KUMAR DIXIT Vs. TANUJ ARORA	/0 (Subzi Mandi)
6	Ct. Cases		1505/2017	PAWAN GUPTA Vs. JITENDER PRASAD	/0 (Sadar Bazar)
7	Ct. Cases		2084/2016	CAPITAL FIRST LTD Vs. MANMOHAN BHATI	/0 (Rajinder Nagar)
8	Ct. Cases		2109/2016	CAPITAL FIRST LTD Vs. YUSUF	/0 (Rajinder Nagar)
9	Ct. Cases		4179/2017	M/S CAPITAL FIRST LIMITED Vs. SEEMA SHEKHAR	/0 (Rajinder Nagar)
10	Ct. Cases		4186/2017	CAPITAL FIRST LIMITED Vs. SWATI TANEJA	/0 (Rajinder Nagar)
11	Ct. Cases		4187/2017	CAPITAL FIRST LIMITED Vs. NEERAJ RAM BABU	/0 (Rajinder Nagar)
12	Ct. Cases		4221/2017	M/S CAPITAL FIRST LIMITED Vs. CHANDAN KUMAR SINGH	/0 (Rajinder Nagar)
13	Ct. Cases		4222/2017	M/S CAPITAL FIRST LIMITED Vs. MOHD KALIM	/0 (Rajinder Nagar)
14	Ct. Cases		4226/2017	M/S CAPITAL FIRST LIMITED Vs. MAYANK SHARMA	/0 (Rajinder Nagar)
15	Ct. Cases		4232/2017	M/S CAPITAL FIRST LIMITED Vs. PAWAN KUMAR	/0 (Rajinder Nagar)
16	Ct. Cases		4242/2017	M/S CAPITAL FIRST LIMITED Vs. ANIL KUMAR	/0 (Rajinder Nagar)
17	Ct. Cases		4246/2017	M/S CAPITAL FIRST LIMITED Vs. PAWAN KUMAR	/0 (Rajinder Nagar)
18	Ct. Cases		4257/2017	M/S CAPITAL FIRST LTD Vs. AJAY KUMAR DAS	/0 (Rajinder Nagar)
19	Ct. Cases		4258/2017	M/S CAPITAL FIRST LIMITED Vs. SANJAY KUMAR	/0 (Rajinder Nagar)
20	Ct. Cases		4260/2017	M/S CAPITAL FIRST LIMITED Vs. PRAVEEN KUMAR	/0 (Rajinder Nagar)
21	Ct. Cases		4261/2017	M/S CAPITAL FIRST LTD Vs. NEERAJ THAREJA	/0 (Rajinder Nagar)
22	Ct. Cases		4266/2017	M/S CAPITAL FIRST LIMITED Vs. SHIV KUMAR	/0 (Rajinder Nagar)
23	Ct. Cases		4267/2017	M/S CAPITAL FIRST LIMITED Vs. ANILA VATS	/0 (Rajinder Nagar)
24	Ct. Cases		4271/2017	M/S CAPITAL FIRST LIMITED Vs. SAURAV MADAN SINGH	/0 (Rajinder Nagar)
25	Ct. Cases		4275/2017	M/S CAPITAL FIRST LTD Vs. DARSHAN LAL CHAUHAN	/0 (Rajinder Nagar)
26	Ct. Cases		4277/2017	M/S CAPITAL FIRST LTD Vs. AJAY KUMAR JHA	/0 (Rajinder Nagar)
27	Ct. Cases		4278/2017	M/S CAPITAL FIRST LIMITED Vs. MANISH KUMAR VERMA	/0 (Rajinder Nagar)
28	Ct. Cases		4279/2017	M/S CAPITAL FIRST LTD Vs. SAPNA SHARMA	/0
29	Ct. Cases		4292/2017	M/S CAPITAL FIRST LTD Vs. IRFAN QURESHI	/0 (Rajinder Nagar)

24/8/2020

Court No. 201 Annexe-II

**Chief Metropolitan Magistrate, Central, THC**  
**IN THE COURT OF MS. ARJINDER KAUR**  
**Metropolitan Magistrate**  
**Criminal Cause List Dated 23-03-2020 Total Cases:152**

S.No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
30	Ct. Cases		8099/2017	CAPITAL FIRST LTD. Vs. KUNWAR SINGH	/0 (Prashad Nagar)
31	Ct. Cases		8100/2017	CAPITAL FIRST LTD. Vs. PANKAJ PREMPAL	/0
32	Ct. Cases		8101/2017	CAPITAL FIRST LTD. Vs. BUNTY GORRISHANKAR	/0
33	Ct. Cases		8102/2017	CAPITAL FIRST LTD. Vs. JAMIL AHMED KHAN	/0
34	Ct. Cases		8103/2017	CAPITAL FIRST LTD. Vs. GUDDU QURESHI	/0
35	Ct. Cases		8104/2017	CAPITAL FIRST LTD. Vs. PRIYANKA SINGH	/0
36	Ct. Cases		8106/2017	CAPITAL FIRST LTD. Vs. SHANTA PARAMJEET SINGH	/0 (Prashad Nagar)
37	Ct. Cases		8107/2017	CAPITAL FIRST LTD. Vs. BRHAMJEET SHISHPAL	/0 (Prashad Nagar)
38	Ct. Cases		8108/2017	CAPITAL FIRST LTD. Vs. ALAM RAJ	/0 (Prashad Nagar)
39	Ct. Cases		8109/2017	CAPITAL FIRST LTD. Vs. MOHD. ASLAM	/0 (Prashad Nagar)
40	Ct. Cases		8110/2017	CAPITAL FIRST LTD. Vs. RAVINDER SONY	/0 (Prashad Nagar)
41	Ct. Cases		8111/2017	CAPITAL FIRST LTD. Vs. RAVINDER KUMAR	/0 (Railway Main Delhi)
42	Ct. Cases		8112/2017	CAPITAL FIRST LTD. Vs. ASHUTOSH KUMAR	/0 (Prashad Nagar)
43	Ct. Cases		8115/2017	CAPITAL FIRST LTD. Vs. BHUMI ONLINETEC LLP	/0 (Prashad Nagar)
44	Ct. Cases		8116/2017	CAPITAL FIRST LTD. Vs. SURAJ LAKHANLAL	/0 (Prashad Nagar)
45	Ct. Cases		8117/2017	CAPITAL FIRST LTD. Vs. AJAY KUMAR	/0 (Prashad Nagar)
46	Ct. Cases		8118/2017	CAPITAL FIRST LTD. Vs. CHANDRA PRAKASH GUTPA	/0 (Prashad Nagar)
47	Ct. Cases		8120/2017	CAPITAL FIRST LTD. Vs. RAJESH KUMAR	/0 (Prashad Nagar)
48	Ct. Cases		8121/2017	CAPITAL FIRST LTD. Vs. AMRIT PAL SINGH SANDHU	/0 (Prashad Nagar)
49	Ct. Cases		8122/2017	CAPITAL FIRST LTD. Vs. SUMAN SINDHU	/0 (Prashad Nagar)
50	Ct. Cases		8123/2017	CAPITAL FIRST LTD. Vs. SHAILENDRA K SRIVASTAVA	/0 (Prashad Nagar)
51	Ct. Cases		8124/2017	CAPITAL FIRST LTD. Vs. AFARHA NASIM	/0 (Prashad Nagar)
52	Ct. Cases		8125/2017	CAPITAL FIRST LTD. Vs. USHA	/0 (Prashad Nagar)
53	Ct. Cases		8126/2017	CAPITAL FIRST LTD. Vs. NITIN BHIVAJI VICHARE	/0 (Prashad Nagar)
54	Ct. Cases		8127/2017	CAPITAL FIRST LTD. Vs. DHURAVA RAJ PANDEY	/0 (Prashad Nagar)
55	Ct. Cases		8128/2017	CAPITAL FIRST LTD. Vs. SACHIN KASHMIRILAL	/0 (Prashad Nagar)
56	Ct. Cases		8129/2017	CAPITAL FIRST LTD. Vs. DEBASISH MAJEE	/0 (Prashad Nagar)
57	Ct. Cases		8130/2017	CAPITAL FIRST LTD. Vs. PRADEEP KUMAR	/0 (Prashad Nagar)
58	Ct. Cases		8131/2017	CAPITAL FIRST LTD. Vs. DEVINDER SHARMA	/0 (Prashad Nagar)
59	Ct. Cases		8132/2017	CAPITAL FIRST LTD. Vs. SHEKHAR JAI KISHAN	/0 (Prashad Nagar)
60	Ct. Cases		8133/2017	CAPITAL FIRST LTD. Vs. RASMI RANJAN ROUTHAY	/0 (Prashad Nagar)
61	Ct. Cases		8134/2017	CAPITAL FIRST LTD. Vs. JASPAL KALSI	/0 (Prashad Nagar)

24/08/2020

**Court R. No- 201 Annexe-II**  
**Ms. Arjinder Kaur MM NIAD**

Chief Metropolitan Magistrate, Central, THC

IN THE COURT OF MS. ARJINDER KAUR

Metropolitan Magistrate

Criminal Cause List Dated 23-03-2020 Total Cases:152

S.No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
62	Ct. Cases		8135/2017	CAPITAL FIRST LTD. Vs. KAVITA MISHRA	/0 (Prashad Nagar)
63	Ct. Cases		8136/2017	CAPITAL FIRST LTD. Vs. SHASHI KAPOOR	/0 (Prashad Nagar)
64	Ct. Cases		8137/2017	CAPITAL FIRST LTD. Vs. ROOP KISHORE	/0 (Prashad Nagar)
65	Ct. Cases		8138/2017	CAPITAL FIRST LTD. Vs. JASWANT KAUR	/0 (Prashad Nagar)
66	Ct. Cases		8139/2017	CAPITAL FIRST LTD. Vs. UMESH BHATI	/0 (Prashad Nagar)
67	Ct. Cases		8140/2017	CAPITAL FIRST LTD. Vs. AMIT KUMAR	/0 (Prashad Nagar)
68	Ct. Cases		8142/2017	CAPITAL FIRST LTD. Vs. DEEPIKA KASHYAP	/0 (Prashad Nagar)
69	Ct. Cases		8143/2017	CAPITAL FIRST LTD. Vs. MISIKA SINHA	/0 (Prashad Nagar)
70	Ct. Cases		702/2018	CAPITAL FIRST LTD Vs. KUNDAN SINGH	/0 (Rajinder Nagar)
71	Ct. Cases		704/2018	CAPITAL FIRST LTD Vs. GIRRAJ PRASAD SAINI	/0 (Rajinder Nagar)
72	Ct. Cases		705/2018	CAPITAL FIRST LTD Vs. DURGESH SINGH	/0 (Rajinder Nagar)
73	Ct. Cases		707/2018	CAPITAL FIRST LTD Vs. AMIT KURIL	/0 (Rajinder Nagar)
74	Ct. Cases		708/2018	CAPITAL FIRST LTD Vs. SUSHIL KUMAR	/0 (Rajinder Nagar)
75	Ct. Cases		709/2018	CAPITAL FIRST LTD Vs. LOKESH KUMAR	/0 (Rajinder Nagar)
76	Ct. Cases		710/2018	CAPITAL FIRST LTD Vs. SUMAN DEVI	/0 (Rajinder Nagar)
77	Ct. Cases		711/2018	CAPITAL FIRST LTD Vs. RAKESH KUMAR	/0 (Rajinder Nagar)
78	Ct. Cases		712/2018	CAPITAL FIRST LTD Vs. AMRIK SINGH	/0 (Rajinder Nagar)
79	Ct. Cases		714/2018	CAPITAL FIRST LTD Vs. KUNAL GHOSH	/0 (Rajinder Nagar)
80	Ct. Cases		2048/2018	CAPITAL FIRST LTD Vs. ASHOK KUMAR	/0 (Rajinder Nagar)
81	Ct. Cases		2049/2018	CAPITAL FIRST LTD Vs. TARUN BHATI	/0 (Rajinder Nagar)
82	Ct. Cases		2052/2018	CAPITAL FIRST LTD Vs. MANOJ KUMAR SHARMA	/0 (Rajinder Nagar)
83	Ct. Cases		2053/2018	CAPITAL FIRST LTD Vs. GYANVENDRA SINGH	/0 (Rajinder Nagar)
84	Ct. Cases		2057/2018	CAPITAL FIRST LTD Vs. VINOD RAM CHARAN	/0 (Rajinder Nagar)
85	Ct. Cases		2059/2018	CAPITAL FIRST LTD Vs. RAKESH KUMAR VIJ	/0 (Rajinder Nagar)
86	Ct. Cases		2062/2018	CAPITAL FIRST LTD Vs. RAHUL RAGHAV	/0 (Rajinder Nagar)
87	Ct. Cases		2067/2018	CAPITAL FIRST LTD Vs. SAMREEN SAMAD	/0 (Rajinder Nagar)
88	Ct. Cases		14981/2017	CAPITAL FIRST LTD Vs. MANOJ KUMAR JOSHI	/0 (Rajinder Nagar)
89	Ct. Cases		14982/2017	CAPITAL FIRST LTD Vs. MITHLESH RAMESHWAR DAYAL	/0 (Rajinder Nagar)
90	Ct. Cases		14983/2017	CAPITAL FIRST LTD Vs. CHINTAN GUPTA	/0 (Rajinder Nagar)
91	Ct. Cases		14986/2017	CAPITAL FIRST LTD Vs. DAVINDER BANI SINGH	/0 (Rajinder Nagar)
92	Ct. Cases		14987/2017	CAPITAL FIRST LTD Vs. RAJKUMAR RAMNATH MAHAJAN	/0 (Rajinder Nagar)
93	Ct. Cases		14988/2017	CAPITAL FIRST LTD Vs. AVINASH CHHABRA	/0 (Rajinder Nagar)
94	Ct. Cases		14989/2017	CAPITAL FIRST LTD Vs. NAFIS KHAN	/0 (Rajinder Nagar)
95	Ct. Cases		2134/2018	BENTEX CONTROL AND SWITCHGEAR (S) PVT. LTD. Vs. KANHA ELECTRICAL STORE	/0 (Rajinder Nagar)
96	Ct. Cases		2135/2018	BENTEX CONTROL AND SWITCHGEAR (S)PVT LTD. Vs. GIAN ELECTRICALS	/0 (Rajinder Nagar)
Misc. cases/purpose					

24/08/2020

Chief Metropolitan Magistrate, Central, THC

IN THE COURT OF MS. ARJINDER KAUR

Metropolitan Magistrate

Criminal Cause List Dated 23-03-2020 Total Cases:152

S.No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
97	Ct. Cases <b>Misc./ Appearance</b>		8875/2018	CAPITAL FIRST LTD Vs. JAWAHARLAL	/0 (Rajinder Nagar)
98	Ct. Cases		12194/2018	KASHISH AGGARWAL Vs. DLA INDUSTRIES PVT LTD	/2018 (Rajinder Nagar)
99	Ct. Cases		1542/2019	SHYAM DUA Vs. ANKITA	/2019 (Karol Bagh)
100	Ct. Cases		3551/2019	LADLEE COLLECTION Vs. NEW ASTHA SAREES	/2019 (Kotwali)
101	Ct. Cases		3553/2019	LADLEE COLELCTION Vs. VIDHI TEXTILE	/2019 ()
102	Ct. Cases		11134/2019	INDUSIND BANK LTD Vs. R AND S TRANSPORT SOLUTION	/2019 (Pahar Ganj)
103	Ct. Cases		11138/2019	INDUSIND BANK LTD Vs. MOHD NABI	/2019 (Pahar Ganj)
104	Ct. Cases		3406/2020	DCB BANK LIMITED Vs. AMIT SHARMA	/2020 (DBG Road)
105	Ct. Cases		3407/2020	DCB BANK LIMITED Vs. CHAMAN PRAKASH	/2020 ()
106	Ct. Cases		3408/2020	DCB BANK LIMITED Vs. ANUPAM SONI	/2020 ()
107	Ct. Cases		3409/2020	DCB BANK LIMITED Vs. SUNIL KUMAR AGGARWAL	/2020 ()
108	Ct. Cases		3410/2020	DCB BANK LIMITED Vs. SUNIL KR SINGHAL	/2020 ()
109	Ct. Cases		3411/2020	DCB BANK LIMITED Vs. MUSTAAQEEM	/2020 ()
110	Ct. Cases		3412/2020	DCB BANK LIMITED Vs. LALIT PRAKASH	/2020 ()
111	Ct. Cases		3413/2020	DCB BANK LIMITED Vs. OM PRAKASH	/2020 ()
112	Ct. Cases		3414/2020	DCB BANK LIMITED Vs. ABDUL RAHAMAN	/2020 ()
113	Ct. Cases		3416/2020	DCB BANK LIMITED Vs. KASIF	/2020 ()
114	Ct. Cases		3417/2020	DCB BANK LIMITED Vs. GULAM RASOOL	/2020 ()
115	Ct. Cases		3418/2020	DCB BANK LIMITED Vs. SHIV BARAN SINGH	/2020 ()
116	Ct. Cases		3419/2020	DCB BANK LIMITED Vs. SHYAM BAHADUR MAURYA	/2020 ()
117	Ct. Cases		3420/2020	DCB BANK LIMITED Vs. SHAHNAWAZ ISTIKHAR	/2020 ()
118	Ct. Cases		3421/2020	DCB BANK LIMITED Vs. JAGDISH DESHA	/2020 ()
119	Ct. Cases		3422/2020	DCB BANK LIMITED Vs. KELASH CHAND	/2020 ()
120	Ct. Cases		3423/2020	DCB BANK LIMITED Vs. SUNITA	/2020 ()
121	Ct. Cases		3424/2020	DCB BANK LIMITED Vs. JITENDRA KUMAR	/2020 ()
122	Ct. Cases		3425/2020	DCB BANK LIMITED Vs. LAKHI RAM	/2020 ()
123	Ct. Cases		3426/2020	DCB BANK LIMITED Vs. FAREED QURESHI	/2020 ()
124	Ct. Cases		3427/2020	DCB BANK LIMITED Vs. SONU	/2020 ()
125	Ct. Cases		3428/2020	DCB BANK LIMITED Vs. SHASHANK SINGHAL	/2020 ()
126	Ct. Cases		3429/2020	DCB BANK LIMITED Vs. SURENDER KUMAR	/2020 ()
127	Ct. Cases		3430/2020	DCB BANK LIMITED Vs. VINIT CHAUDHARY	/2020 ()
128	Ct. Cases		3431/2020	DCB BANK LIMITED Vs. VIVEK SRIVASTAVA	/2020 ()
129	Ct. Cases		3432/2020	DCB BANK LIMITED Vs. MUNISH KUMAR	/2020 ()
	<b>Charge</b>				
130	Ct. Cases		11049/2018	AJAY PAL SINGH Vs. SANJEEV RAJ GOEL NA	/2018 ()

24/8/2020

**Chief Metropolitan Magistrate, Central, THC**  
**IN THE COURT OF MS. ARJINDER KAUR**  
**Metropolitan Magistrate**  
**Criminal Cause List Dated 23-03-2020 Total Cases:152**

S.No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
131	Ct. Cases		11129/2018	NEENA JAIN Vs. SHEERSHAK AGGARWAL	NA /2018 ()
<b>Prosecution Evidence</b>					
132	Ct. Cases		10489/2017	M/S SARAN JEWELLERS Vs. SWARN GEMS PRIVATE LIMITED	/0 (Hauz Qazi)
133	Ct. Cases		10490/2017	M/S SARAN JEWELLERS Vs. SWARN GEMS PRIVATE LIMITED	/0 (Hauz Qazi)
134	Ct. Cases		10491/2017	M/S SARAN JEWELLERS Vs. SWARN GEMS PRIVATE LIMITED	/0 (Hauz Qazi)
135	Ct. Cases		10492/2017	M/S SARAN JEWELLERS Vs. SWARN GEMS PRIVATE LIMITED	/0 (Hauz Qazi)
136	Ct. Cases	2507/2015	530840/2016	OSWAL CABLE PRODUCT Vs. J.M.C. INDUSTRIES	/0 (Karol Bagh)
137	Ct. Cases	288/2016	530258/2016	MOHD. HASEEN Vs. MOHD. KAMIL	/0 (Sadar Bazar)
138	Ct. Cases		511328/2016	NIRMAL JIT SINGH Vs. MS ELVIN AUTO TRADERS	/0 (DBG Road)
139	Ct. Cases		511329/2016	NIRMAL JIT SINGH Vs. KANWAL JEET SINGH	/0 (DBG Road)
140	Ct. Cases		511330/2016	NIRMAL JIT SINGH Vs. MS GENERAL TRADERS	/0 (DBG Road)
141	Ct. Cases		539751/2016	SWATI RATHI Vs. VIKAS ARYA GUPTA	/0 (Subzi Mandi)
142	Ct. Cases		540884/2016	RAJESH JAIN Vs. SATENDER KUMAR RAWAL	/0 (DBG Road)
143	Ct. Cases		3393/2016	CAPITAL FIRST LTD Vs. SALLY UNNIKRISHNAN	/0 (Rajinder Nagar)
144	Ct. Cases		6767/2016	M/S VYAPAK ENTERPRISES Vs. MOHD AYUB	/0 (Karol Bagh)
145	Ct. Cases		12139/2017	M/S B R KHANNA AND SONS Vs. DALJIT SINGH CHADDA	/0 (Lahori Gate)
146	Ct. Cases		11651/2017	KAMAL SINGH Vs. PRINCE BAMOTTRA	/0 (Civil Lines)
<b>Statement of Accused</b>					
147	Ct. Cases		5304/2017	BHARAT KUMAR SAINI Vs. REKHA SAINI	/0 (Darya Ganj)
<b>Defence Evidence</b>					
148	Ct. Cases	1308/2016	523486/2016	VIRENDER KUMAR Vs. I.S.FOOTWEARS ITS PROP. INDER SINGH	/0 (Maurice Nagar)
149	Ct. Cases		537117/2016	PANKAJ KUMAR GOEL Vs. ASHOK KUMAR	/0 (Sarai Rohilla)
150	Ct. Cases		276/2016	SARVESH KUMAR SHARMA Vs. ASHRAFI LAL	/0 (Roop Nagar)
151	Ct. Cases		16282/2018	RAMAN AGGARWAL Vs. POONAM RAM	/2018 (Subzi Mandi)
<b>Misc. Arguments</b>					
152	Ct. Cases	403/2016	534765/2016	UMA SHANKER YADAV Vs. LAL CHAND YADAV	/0 (Karol Bagh)

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24/08/2020

BEFORE MS. POONAM CHAUDHARY, AT: MCD  
CAUSE LIST : 23.03.2020

23.3.20

Misc. matters/F.P.

1	144-20	RAJWANS VADHERA & ORS.	NDMC	
2	145-20	-DO-	-DO-	03.4.20
3	135-20	LOVELEEN GUPTA & ANR.	NDMC	
4	134-20	-DO-	-DO-	07.4.20
5	96-20	SHAHJAHAN BEGUM	NDMC	13.4.20
6	79-20	RINA CHOPRA	SDMC	09.4.20
7	87-20	DELHI NAGRIK SEHKARI BANK LTD.	NDMC	09.4.20
8	546-17	SUBHASH KAWATRA	SDMC	30.4.20
9	07-19 (M)	VIJAY LAXMI	NDMC	28.5.20
10	42-19	KUSUM GOGIA & ANR.	NDMC	26.5.20
11	254-SCM-13	SIR SOBHA SINGH & SONS (P) LTD. & ANR.	N D M COUNCIL	
12	725-13	UNITED HOTEL LTD.	-DO-	10.7.20
13	870-17	ANITA RANI	NDMC	03.6.20
14	1015-15	BALWAN SINGH	SDMC	10.7.20
15	1155-15	-DO-	-DO-	
16	655-19	KAPIL DUA & ORS.	SDMC	02.7.20
17	667-13	SUBHASH CHANDER	SDMC	
18	635-13	PROMILA DUA	-DO-	05.6.20
19	826-16	AJAY KUMAR	SDMC	
20	269-17	-DO-	-DO-	02.6.20
21	478-19	MAHENDER GARG	SDMC	26.5.20
22	793-17	RELIANCE INFRATEL LTD.	EDMC	
23	1056-15	-DO-	-DO-	16.7.20
24	292-16	RELIANCE INFRATEL LTD.	EDMC	
25	825-15	-DO-	-DO-	03.7.20
26	814-15	-DO-	-DO-	
27	1062-15	RELIANCE INFRATEL LTD.	EDMC	02.7.20
28	396-19	RELIANCE JIO INFOCOMM LTD.	SDMC	18.8.20
29	221-14	INDUS TOWER LTD.	SDMC	18.8.20
<u>Arguments:</u>				
30	692-19	ANKITA SHARMA	EDMC	23.7.20
31	833-14	HEMANT MALHOTRA	N D M COUNCIL	05.8.20
32	101-20	RITU SINGH	SDMC	29.7.20
33	59-20	M/S PEERLESS GENERAL FINANCE AND INVESTMENT CO LTD.	N D M COUNCIL	09.7.20
34	563-19	SAIFUDDIN	NDMC	11.8.20
35	587-19	ASHWAN ARORA	SDMC	05.8.20
36	584-19	ABHIMANYU KUMAR & ORS.	SDMC	14.8.20
37	445-19	SHEELA VASU	SDMC	
38	447-19	-DO-	-DO-	28.7.20
39	369-19	AASHIMA @ RITA KHANNA & ANR.	NDMC	22.7.20
40	585-19	YESHI SABRINA LEE	N D M COUNCIL	24.7.20
41	25-18 (M)	MOHD. NADEEM	NDMC	06.7.20
42	659-19	SANDHYA TAYAL & ORS.	NDMC	31.7.20
43	406-17	ANITA MAGGO	SDMC	
44	147-18	RAVINDER SINGH	-DO-	30.7.20
45	453-17	PUNEET SACHDEVA	-DO-	
46	157-19	DR. MOHD. ASAD	NDMC	17.7.20

23.3.20

-2-

47	104-16	DEEPAK KAPOOR
48	866-18	KRISHNA DEVI & ORS.
49	92-19	AMIT PATHAK & ANR.
50	93-19	PUSHPA PATHAK
51	155-16	NAVDEEP GUPTA
52	980-16	-DO-
53	744-13	SANJAY UPPAL & ORS.
54	796-13	-DO-
55	136-18	PREMA DEVI
56	539-14	HARDEEP SINGH & ANR.
57	33-15	RAVINDER AGGARWAL
58	996-17	-DO-
59	420-18	NEERAJ GUPTA
60	421-18	-DO-
61	788-18	RAMESH CHANDER & ANR.
62	27-18	SARASWATI DEVI
63	1061-13	ADWEL ADVERTISINGH & MARKETINGS
64	433-16	PRASHANT PARASHAR
65	515-18	SHASHI CHAUDHARY
66	01-20 (M)	ASHOK KUMAR
67	MISC. IN 318-18	ASHOK KUMAR & ANR.

For Orders:

68	976-15	ASHWANI KUMAR JAIN
69	979-15	-DO-
70	34-SCM-13	VIDHATA ESTATE (P) LTD.
71	568-19	NAZMA BEGUM
72	567-19	-DO-
73	709-18	LAKBIR SINGH

NDMC	-	16.7.20
NDMC	-	25.8.20
NDMC	]	20.8.20
-DO-		
NDMC	]	17.8.20
-DO-		
NDMC	]	11.8.20
-DO-		
NDMC	-	21.8.20
SDMC	-	25.8.20
EDMC	]	24.8.20
-DO-		
NDMC	]	19.8.20
-DO-		
NDMC	-	29.7.20
EDMC	-	27.7.20
N D M COUNCIL	-	10.8.20
SDMC	-	21.8.20
EDMC	-	19.8.20
NDMC	]	29.4.20
NDMC		
NDMC	]	16.4.20
-DO-		
SDMC	-	05.5.20
EDMC	]	23.4.20
-DO-		
EDMC	-	06.5.20



District and Sessions Judge, Central, THC  
IN THE COURT OF Ms. Pinki  
DISTRICT JUDGE (COMMERCIAL COURT) - 01, CENTRAL, THC  
CIVIL CAUSE LIST DATED 23-03-2020 Total Cases:37

**M.S. PINKI**

**ROOM - 202**

S.No.	Case Type	Old Case No.	Case No.	Title
<b>(Urgent Cases)</b>				
<b>Misc./ Appearance</b>				
1	OMP (COMM.)		118/19	M/s COMPACK ENTERPRISES INDIA PVT. LTD. Vs. M/s NARSINGH DASS AND CO.PVT. LTD.
<b>Misc. cases/purpose</b>				
2	CS (COMM)		315/20	ICICI Bank Vs. AAKASH MODI AND ORS.
3	CS (COMM)		370/18	ICICI BANK LIMITED Vs. AMIT KUMAR
4	CS (COMM)		396/18	ICICI BANK LIMITED Vs. PRASHANT and ORS.
5	CS (COMM)		857/19	ICICI Bank Vs. SAURABH TALWAR
<b>Misc./ Appearance</b>				
6	CS (COMM)		2164/19	ICICI BANK LIMITED Vs. M/s ORIGIN SINGAGE EQUIPMENTS PVT. LTD. and ANR
7	CS (COMM)		2433/19	ICICI BANK LIMITED Vs. DEEPA TIWARI
8	CS (COMM)		2678/19	ICICI BANK LTD. Vs. TONNY DAVID
9	CS (COMM)		2679/19	ICICI BANK LTD. Vs. KANWAR SAIN
10	CS (COMM)		2680/19	ICICI BANK LTD. Vs. TARUN MEHARA
<b>Misc. cases/purpose</b>				
11	CS (COMM)		2895/19	ICICI BANK LIMITED Vs. YAR MOHAMMAD AND ANR
12	CS (COMM)		2963/19	ICICI BANK LIMITED Vs. ALOK KUMAR CHAK
13	CS (COMM)		3006/19	ICICI BANK LIMITED Vs. VIJENDER RUHELA
14	CS (COMM)		3014/19	M/S. HPL ELECTRIC AND POWER LTD Vs. M/S UNILEC ENGINEERS LTD AND ORS.
15	CS (COMM)		3015/19	M/S V K HOME SOLUTIONS PVT LTD Vs. BEENA GUPTA
16	CS (COMM)		3025/19	LAXMI KANT Vs. SHAHUL AHMEED
17	CS (COMM)		184/20	M/S ADVISTAS SALES CO. Vs. M/S GRAPHICS INDIA AND OTHERS.
18	CS (COMM)		381/20	ICICI Bank Vs. PRAVEEN KUMAR
19	CS (COMM)		382/20	ICICI Bank Vs. SADIQUE RAZI
20	CS (COMM)		383/20	ICICI Bank Vs. BABU SINGH
21	CS (COMM)		911/20	DR SUSHIL KUMAR Vs. DYNAMIC INFRADEVELOPERS PVT LTD
22	CS (COMM)		794/20	PUMA SE Vs. K.K.K GAREMENTS AND ORS.
23	CS (COMM)		841/20	SHREE MAHAVIR BOOK DEPOT(PUBLISHERS) AND OTHERS. Vs. SUBHASH DEY AND ANR.
<b>Issues</b>				
24	CS (COMM)		155/18	STATE BANK OF INDIA Vs. MS. NISHITA SAINI and ANR
25	CS (COMM)		2681/19	RAJAT MALHOTRA Vs. NORTH DELHI MUNICIPAL CORPORATION and ANR.
<b>Plaintiff/Petitioner Evidence</b>				
26	CS (COMM)		910/20	ASHOK KANODIA Vs. ARUN GUPTA
27	CS (COMM)		152/18	DES RAJ SETHI Vs. SH. SHEKHAR and ORS
28	CS (COMM)		356/19	K.K BEARING AND MILL STORE Vs. S.M.B ENTERPRISES
29	CS (COMM)		2083/19	PUMA SE Vs. AB SHOPPING CENTRE
30	CS (COMM)		2897/19	ICICI BANK LIMITED Vs. GAJENDRA SINGH AND ANR
31	CS (COMM)		2916/19	ICICI BANK Vs. SHABEEH HAIDER
<b>Misc. Arguments</b>				
32	CS (COMM)		2032/19	JOHN WILEY AND SONS INC. AND ORS. Vs. AMAN BOOK DEPOT AND ORS.

12/4/20

**District and Sessions Judge, Central, THC**  
**IN THE COURT OF Ms. Pinki**  
**DISTRICT JUDGE (COMMERCIAL COURT) - 01, CENTRAL, THC**  
**CIVIL CAUSE LIST DATED 23-03-2020 Total Cases:37**

**ROOM-202**

S.No.	Case Type	Old Case No.	Case No.	Title
33	CS (COMM)		815/19	RAJ KUMAR SINGLA AND ORS. Vs. PRAMOD KAPOOR AND ORS.
34	CS (COMM)		2388/19	M/s V. K. HOME SOLUTION PVT. LTD. Vs. M/s M. N. FOOD PRODUCTS
35	OMP (COMM.)		128/19	M/S. HARIHAR POLYMERS AND ORS Vs. MODERN CREDIT PRIVATE LIMITED
<b>Final Arguments</b>				
36	CS (COMM)		1877/19	SUPER CASSETTES INDUSTRIES PRIVATE LIMITED Vs. AR NETWORK
<b>Judgement</b>				
37	CS (COMM)		403/20	ICICI BANK LIMITED Vs. ATEET SINGH

14/4/20

Chief Metropolitan Magistrate, Central, THC  
IN THE COURT OF MR. AJEET NARAYAN  
Metropolitan Magistrate

29.06.2020

Criminal Cause List Dated 23-03-2020 Total Cases:73

S No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
<u>Misc./ Appearance</u>					
1	Ct. Cases	856/1/2014	523303/2016	PIONEER PUBLICITY CORPORATION PVT LTD Vs. A.G AEROVISION ELECTRONICS PVT LTD	/0 (DBG Road)
2	Ct. Cases	815/1/2015	518423/2016	SELMEX INDUSTRIES Vs. AUTO DECOR PVT LTD	/0 (Pahar Ganj)
3	Ct. Cases	428/1/2016	534837/2016	SHRI CHETAN KHURANA Vs. SHRI HARI GOPAL SHARMA	/0 (Chandni Chowk)
<u>Misc. cases/purpose</u>					
4	Ct. Cases		510191/2016	MURARI LAL Vs. ISWAR PRASAD	/0 (Sarai Rohilla)
<u>Misc./ Appearance</u>					
5	Ct. Cases		537524/2016	sh. Anil Kumar Meena Vs. Sharma Contracts (India) Pvt. Ltd.	/0 (DBG Road)
6	Cr. Case		304927/2016	M/S MALHOTRA BOOK DEPOT Vs. SAUBHAGYA BOOK AGENCY	/0 (I.P. Estate)
7	Ct. Cases		539363/2016	RITA SHARMA Vs. SAJID KHAN	/0 (Burari)
8	Ct. Cases		540234/2016	BHARAT CO OPERATIVE T C SOCIETY LTD Vs. SURESH KUMAR	/0 (Roop Nagar)
9	Ct. Cases		1737/2017	CAPITAL FIRST LTD Vs. SUKHDEV MEHROTRA	/0 (Rajinder Nagar)
10	Ct. Cases		1739/2017	CAPITAL FIRST LTD Vs. BHOLA	/0 (Rajinder Nagar)
11	Ct. Cases		1743/2017	CAPITAL FIRST LTD Vs. SATISH VIJENDER	/0 (Rajinder Nagar)
12	Ct. Cases		1748/2017	CAPITAL FIRST LTD Vs. JASWANT SINGH	/0 (Rajinder Nagar)
13	Ct. Cases		1989/2017	CAPITAL FIRST LTD Vs. ANURAG YADAV	/0 (Rajinder Nagar)
14	Ct. Cases		1990/2017	CAPITAL FIRST LTD Vs. MANMOHAN	/0 (Rajinder Nagar)
15	Ct. Cases		1993/2017	CAPITAL FIRST LTD Vs. JATIN	/0 (Rajinder Nagar)
16	Ct. Cases		5227/2017	M/S AAR AAR METALS Vs. HEMKUNT INDUSTRIAL CORP	/0 (Kamla Market)
<u>Misc. cases/purpose</u>					
17	Ct. Cases		6562/2017	VAIBHAV GUPTA Vs. JASVINDER SINGH INDER MOHAN SINGH BHATIYA, BHATIYA CONSTRUCTION	/0 (Sadar Bazar)
<u>Misc./ Appearance</u>					
18	Ct. Cases		8578/2017	POOJA FINELEASE LTD Vs. RAJ KUMAR	/0 (Rajinder Nagar)
19	Ct. Cases		8581/2017	POOJA FINELEASE LTD Vs. NAVED	/0 (Rajinder Nagar)
20	Ct. Cases		8583/2017	POOJA FINELEASE LTD Vs. DHEERPAL NEHRA	/0 (Rajinder Nagar)
21	Ct. Cases		10555/2017	RIDHI SIDHI ENTERPRISES Vs. PARMOD SHARMA	/0 (Kotwali)
22	Ct. Cases		13904/2017	ICICI BANK LTD Vs. ASHA RANI GUPTA	/0 (Pahar Ganj)
23	Ct. Cases		13906/2017	ICICI BANK LTD Vs. ARUN KHANNA	/0 (Pahar Ganj)
24	Ct. Cases		13907/2017	ICICI BANK LTD Vs. MUKESH SHARMA	/0 (Pahar Ganj)
25	Ct. Cases		13909/2017	ICICI BANK LTD Vs. JATINDER KAUR KHARBANDA	/0 (Pahar Ganj)
26	Ct. Cases		13915/2017	ICICI BANK LTD Vs. RAHUL KUMAR	/0 (Pahar Ganj)
27	Ct. Cases		13918/2017	ICICI BANK LTD Vs. DEVENDER SHAHI	/0 (Pahar Ganj)
28	Ct. Cases		13919/2017	ICICI BANK LTD Vs. ABHISHEK LOMESH	/0 (Pahar Ganj)
29	Ct. Cases		13920/2017	ICICI BANK LTD Vs. MANINDER KUMAR PRASHER	/0 (Pahar Ganj)
30	Ct. Cases		13924/2017	ICICI BANK LTD Vs. MANOJ KUMAR PURBEY	/0 (Pahar Ganj)
31	Ct. Cases		13925/2017	ICICI BANK LTD Vs. SANJU KUMAR KC	/0 (Pahar Ganj)
32	Ct. Cases		13926/2017	ICICI BANK LTD Vs. ASHA RANI GUPTA	/0 (Pahar Ganj)
33	Ct. Cases		13929/2017	ICICI BANK LTD Vs. VIKAS KUMAR	/0 (Pahar Ganj)

Chief Metropolitan Magistrate, Central, THC  
IN THE COURT OF MR. AJEET NARAYAN  
Metropolitan Magistrate  
Criminal Cause List Dated 23-03-2020 Total Cases:73

S.No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
34	Ct. Cases		13930/2017	ICICI BANK LTD Vs. RAHUL KUMAR	/0 (Pahar Ganj)
35	Ct. Cases		15102/2017	M/S CAPITAL FIRST LIMITED Vs. RAJENDER SHARMA	/0 (Rajinder Nagar)
36	Ct. Cases		15105/2017	M/S CAPITAL FIRST LIMITED Vs. RAM SAJEEWAN YADAV	/0 (Rajinder Nagar)
37	Ct. Cases		1482/2018	VYASA EXPORTS Vs. SANTOSH DHIYA	/0 (Kotwali)
38	Ct. Cases		12253/2018	PSKS IMPEX Vs. FIT LINE ENTERPRISES	/2018 ()
39	Ct. Cases		12255/2018	PSKS IMPEX Vs. FIT LINE ENTERPRISES	/2018 ()
40	Ct. Cases		1348/2019	RANJANA JAGGI Vs. HARI DUTT SHARMA	/2019 ()
41	Ct. Cases		1523/2019	MAHAVIR PRASAD Vs. RIAZUDDIN	/2019 (Pahar Ganj)
42	Ct. Cases		2791/2019	SHRI MAHAVIR SAREES Vs. AJAY KUMAR AGGARWAL	/2019 ()
43	Ct. Cases		9819/2019	RAJ KUMAR TYAGI Vs. RAKESH	/2019 (Burari)
44	Ct. Cases		9820/2019	MEERA SHARMA Vs. RAKESH	/2019 ()
45	Ct. Cases		10281/2019	ALSTONE INTERNATIONAL Vs. FURQAM QURESHI	/2019 ()
46	Ct. Cases		10282/2019	ALSTONE INTERNATIONAL Vs. SHOBHANA	/2019 ()
47	Ct. Cases		11229/2019	AMIT BANSAL Vs. KARAN ARORA	/2019 (Pahar Ganj)
48	Ct. Cases		11349/2019	YOGENDER Vs. RAM DHAR	/2019 (Maurice Nagar)
49	Ct. Cases		11360/2019	DEEPANSHU SHARMA Vs. JITENDER	/2019 (Hauz Qazi)
50	Ct. Cases		12423/2019	RACHNA MOONA Vs. JAGDISH CHANDRA MOONA	/2019 (Maurice Nagar)
51	Ct. Cases		12424/2019	ALSTONE INTERNATIONAL Vs. JAYANT HIMGIRE	/2019 ()
52	Ct. Cases		892/2020	NAVOKAR LAMINATORS PVT LTD Vs. RAHUL MALIK	/2020 ()
53	Ct. Cases		1157/2020	NEW AGE INTERNATIONAL PVT LTD Vs. NEW PUTHI GHAR	/2020 (Darya Ganj)
54	Ct. Cases		3376/2020	JAYPEE BROTHERS MEDICAL PUBLISHERS PVT.DLTD Vs. DR. RAJIV KUMAR JAIN	/2020 (Darya Ganj)
55	Ct. Cases		3435/2020	ORSUS PUBLISHING HOUSE Vs. ABHA PUBLICATION	/2020 (Hauz Qazi)
<u>Charge</u>					
56	Cr. Case	26/2C/2012	289580/2016	STATE Vs. CHARAN JEET LAL	112 /2001 (Civil Lines)
57	Cr. Case	28/2C/2012	290230/2016	STATE Vs. KEWAL KRISHAN MEHRA	124 /2001 (Civil Lines)
<u>Prosecution Evidence</u>					
58	Ct. Cases	847/1/2016	516888/2016	ROHIT KUMAR Vs. MOHD. ANISH	/0 (Prashad Nagar)
59	Ct. Cases		509506/2016	ROHIT KUMAR Vs. MOHD. ANISH	/0 (Prashad Nagar)
60	Ct. Cases		509030/2016	ROHIT KUMAR Vs. MOHD. ANISH	/0 (Prashad Nagar)
61	Ct. Cases		543133/2016	VIPUL KHANNA Vs. PARMINDER SINGH	/0 (Burari)
<u>Statement of Accused</u>					
62	Ct. Cases		539408/2016	M HASIBUR RAHMAN Vs. VINOD KUMAR	/0 (Sadar Bazar)
63	Ct. Cases		9623/2017	SUSHIL KUMAR JAIN Vs. VINOD SINGH	/0 (Bara Hindu Rao)
<u>Defence Evidence</u>					
64	Ct. Cases	275RT/2015	536629/2016	MEERA CHOPRA Vs. ANIL KUMAR CHUGH	/0 (Pahar Ganj)
65	Ct. Cases		9196/2017	JAIN COOPERATIVE BANK LTD Vs. OM WATI	/0 (Darya Ganj)
<u>Final Arguments</u>					
66	Ct. Cases	454/1/2015	526353/2016	PAYAL CABLES PVT. LTD Vs. VALUE INFRACON INDIA PVT., LTD	/0 (Darya Ganj)
67	Ct. Cases	511/1/2015	523497/2016	PAYAL CABLES PVT. LTD Vs. VALUE INFRACON INDIA PVT. LTD	/0 (Darya Ganj)

Chief Metropolitan Magistrate, Central, THC  
IN THE COURT OF MR. AJEET NARAYAN  
Metropolitan Magistrate  
Criminal Cause List Dated 23-03-2020 Total Cases:73

S.No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
68	Ct. Cases	698/1/2015	517922/2016	PAYAL CABLES PVT. LTD Vs. VALUE INFRACON INDIA PVT. LTD	/0 (Darya Ganj)
69	Ct. Cases	940/1/2015	527518/2016	PAYAL CABLES PVT. LTD Vs. VALUE INFRACON INDIA PVT. LTD	/0 (Darya Ganj)
70	Ct. Cases	180/1/2015	527484/2016	PAYAL CABLES PVT LTD Vs. VALUE INFRACON INDIA PVT LTD	/0 (Darya Ganj)
71	Ct. Cases	283RT/2015	528978/2016	VE COMMERCIAL VEHICAL Vs. SUNIL KAPOOR	/0 (Pahar Ganj)
<u>Order on Misc. Application</u>					
72	Ct. Cases		13953/2018	RADHA KISHAN Vs. PARDEEP KUMAR KHURANA	/2018 (Kotwali)
73	Ct. Cases		13966/2018	RADHA KISHAN Vs. PARDEEP KUMAR KHURANA	/2018 (Kotwali)

74 cenb 11473/18 MIS Sonwanija Empen VS Swastik Communication

75 cenb 11477/18 \_\_\_\_\_ VS Anand Vendi

76 cenb 290543/16 Mangal @ Munna VS Rakesh Kumar

77 cenb 60116 State VS Juman

78 cenb 517003/16 Amita Dewan VS Aree fashion co) Ltd,

79 cenb 7834/18 P.S.KS Empen VS Fit Line Entp.

80 cenb 543345/16 Gurspreet Singh VS Aman Rey' (on app.)

## Chief Metropolitan Magistrate, Central, THC

## IN THE COURT OF MS. NAINA

## Metropolitan Magistrate

## Criminal Cause List Dated 23-03-2020 Total Cases:71

S.No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
<b>Misc. cases/purpose</b>					
1	Ct. Cases	50/1/2013	522544/2016	KIRAN KAPOOR Vs. PAWAN AGGARWAL	/0 ()
2	Ct. Cases	49/1/2013	523794/2016	KIRAN KAPOOR Vs. PAWAN AGGARWAL	/0 ()
<b>Misc./ Appearance</b>					
3	Ct. Cases	121/S/2013	521729/2016	HARVINDER SINGH Vs. AJAY	/0 (Subzi Mandi)
4	Ct. Cases	384/1/2015	527529/2016	JATIN GALHOTRA Vs. JATIN RAI	/0 (Sadar Bazar)
5	Ct. Cases	383/1/2015	527530/2016	JATIN GALHOTRA Vs. JATIN RAI	/0 (Sadar Bazar)
6	Ct. Cases	95/1/2016	529159/2016	MOHD. KAMIL Vs. ANIL KUMAR	/0 (Bara Hindu Rao)
7	Ct. Cases	614RT/2016	523449/2016	VIRENDER KUMAR CHAUDHARY Vs. GAURAV KHOSLA	/0 (Karol Bagh)
8	Ct. Cases		511176/2016	TATA CAPITAL FINANCIAL SERVICES LTD. Vs. RAJENDRA SINGH	/0 (Pahar Ganj)
9	Ct. Cases		511194/2016	TATA CAPITAL FINANCIAL SERVICES LTD. Vs. KULDEEP KUMAR	/0 (Pahar Ganj)
10	Ct. Cases		511196/2016	TATA CAPITAL FINANCIAL SERVICES LTD. Vs. HIRA LAL	/0 (Pahar Ganj)
11	Ct. Cases		511237/2016	TATA CAPITAL FINANCIAL SERVICES LTD. Vs. BHOJI RAM	/0 (Pahar Ganj)
12	Ct. Cases		511239/2016	TATA CAPITAL FINANCIAL SERVICES LTD. Vs. MUNSAB	/0 (Pahar Ganj)
13	Ct. Cases		511240/2016	TATA CAPITAL FINANCIAL SERVICES LTD. Vs. RAJESH KUMAR	/0 (Pahar Ganj)
14	Ct. Cases		511243/2016	TATA CAPITAL FINANCIAL SERVICES LTD. Vs. SOURAJ	/0 (Pahar Ganj)
15	Ct. Cases		511245/2016	TATA CAPITAL FINANCIAL SERVICES LTD. Vs. MUKHATAR AHMAD	/0 (Pahar Ganj)
16	Ct. Cases		511248/2016	TATA CAPITAL FINANCIAL SERVICES LTD. Vs. PUTTAN	/0 (Pahar Ganj)
<b>Misc. cases/purpose</b>					
17	Ct. Cases		6729/2017	KEWAL KISHAN Vs. K P MURUGESAN	/0 (Subzi Mandi)
<b>Misc./ Appearance</b>					
18	Ct. Cases		6879/2017	CAPITAL FIRST LTD Vs. SANDHYA ARORA	/0 (Rajinder Nagar)
19	Ct. Cases		7805/2017	CAPITAL FIRST LTD Vs. MITESH SHARMA	/0 (Prashad Nagar)
20	Ct. Cases		7806/2017	CAPITAL FIRST LTD Vs. ARJUN KUMAR PARMAR	/0 (Prashad Nagar)
21	Ct. Cases		7807/2017	CAPITAL FIRST LTD Vs. DEEVN ANAND	/0 (Prashad Nagar)
22	Ct. Cases		7808/2017	CAPITAL FIRST LTD Vs. GOVIND PRAJAPATI	/0 (Prashad Nagar)
23	Ct. Cases		7809/2017	CAPITAL FIRST LTD Vs. SHAHVEZ RAHEEM	/0 (Prashad Nagar)
24	Ct. Cases		7810/2017	CAPITAL FIRST LTD Vs. SUNIL KUMAR	/0 (Prashad Nagar)
25	Ct. Cases		7812/2017	CAPITAL FIRST LTD Vs. RAM SINGH TOMAR	/0 (Prashad Nagar)
26	Ct. Cases		7813/2017	CAPITAL FIRST LTD Vs. SURENDER SINGH PANWAR	/0 (Prashad Nagar)
27	Ct. Cases		7814/2017	CAPITAL FIRST LTD Vs. ANITA RAJ	/0 (Prashad Nagar)
28	Ct. Cases		7815/2017	CAPITAL FIRST LTD Vs. NARENDER SINGH BISHT	/0 (Prashad Nagar)
29	Ct. Cases		7816/2017	CAPITAL FIRST LTD Vs. LATA SINGH	/0 (Prashad Nagar)
30	Ct. Cases		7817/2017	CAPITAL FIRST LTD Vs. RAHUL TAMORI	/0 (Prashad Nagar)
31	Ct. Cases		7818/2017	CAPITAL FIRST LTD Vs. SAI ENTERPRISES	/0 (Prashad Nagar)

**Chief Metropolitan Magistrate, Central, THC**  
**IN THE COURT OF MS. NAINA**  
**Metropolitan Magistrate**  
**Criminal Cause List Dated 23-03-2020 Total Cases:71**

S.No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
32	Ct. Cases		7819/2017	CAPITAL FIRST LTD Vs. BHARAT BHUSHAN JHA	/0 (Prashad Nagar)
<b>Misc. cases/purpose</b>					
33	Ct. Cases		7972/2017	INDUS IND BANK LTD. Vs. SEWA RAM	/0 (Karol Bagh)
<b>Misc./ Appearance</b>					
34	Ct. Cases		1444/2018	MANOHAR LAL BAJAJ Vs. MOHD. KASIM KHAN	/0 (Subzi Mandi)
35	Ct. Cases		1699/2018	AJIT SINGH Vs. JATINDER SINGH SEHMI	/0 (Subzi Mandi)
36	Ct. Cases		2925/2018	AJIT SINGH Vs. JATINDER SINGH	/0
<b>Misc. cases/purpose</b>					
37	Ct. Cases		3688/2018	KIRAN KAPOOR Vs. PAWAN AGARWAL	/0
<b>Misc./ Appearance</b>					
38	Ct. Cases		12071/2018	CAPITAL FIRST LTD Vs. GAURAV	/0 (Rajinder Nagar)
39	Ct. Cases		6197/2018	NEERAJ BANSAL Vs. MEENAKSHI DIXIT	/0 (Kotwali)
40	Ct. Cases		8540/2018	MUKUND SWARUP Vs. GANESH	/0 (Pahar Ganj)
41	Ct. Cases		12433/2018	HIMANI SHARMA Vs. PARDEEP AHUJA	/2018 (Roop Nagar)
42	Ct. Cases		16384/2018	BHARAT SACHDEVA Vs. RAJESH	/2018 (Kotwali)
43	Ct. Cases		17535/2018	SANJAY KUAMR Vs. RICHI RICH TRADERS	/2018 ()
44	Ct. Cases		128/2019	SARANJIT SINGH BHATIA Vs. PARVINDER SINGH	/2018 ()
45	Ct. Cases		709/2019	ICICI BANK LTD Vs. SURINDER KUMAR DHAVAN	/2019 ()
46	Ct. Cases		3757/2019	S G AGGARWAL AND CO Vs. JAI KRISHAN	/2019 (Kamla Market)
47	Ct. Cases		5067/2019	BAJAJ FINANCE LTD Vs. NIRMALA	/2019 ()
48	Ct. Cases		5068/2019	BAJAJ FINANCE LTD Vs. VED PRAKASH	/2019 ()
49	Ct. Cases		7079/2019	GULREZ KHAN Vs. MOHD TAYYAB	/2019 (Chandni Mahal)
50	Ct. Cases		7080/2019	OSAMA FAROOQI Vs. MOHD TAYYAB	/2019 (Chandni Mahal)
51	Ct. Cases		7084/2019	RAMESH PUBLISHING HOUSE Vs. JBC PUBLISHERS AND DISTRIBUTORS	/2019 ()
52	Ct. Cases		10885/2019	JITENDER MOURYA Vs. HARISH RANA	/2019 ()
53	Ct. Cases		10886/2019	RAJENDER MOURYA Vs. HARISH RANA	/2019 ()
54	Ct. Cases		10887/2019	MUKESH MOURYA Vs. HARISH RANA	/2019 (Pahar Ganj)
55	Ct. Cases		11411/2019	MOHD FAISAL Vs. FZ HANDICRAFTS	/2019 ()
56	Ct. Cases		714/2020	DEVASTHALI INFOTECH LTD Vs. ESPAN INFRASTRUCTURE (I) LTD	/2020 (Rajinder Nagar)
<b>Charge</b>					
57	Ct. Cases		509964/2016	NARESH KUMAR Vs. VIPIN SHUKLA	/0 (Pahar Ganj)
58	Ct. Cases		509965/2016	NARESH KUMAR Vs. VIPIN SHUKLA	/0 (Pahar Ganj)
59	Ct. Cases		3785/2017	KISHAN KUMAR Vs. M/S ANITA SAKSHI MARKETING PVT LTD	/0 (Lahori Gate)
60	Ct. Cases		12068/2018	CAPITAL FIRST LTD Vs. RAVI	/0 (Rajinder Nagar)
<b>Prosecution Evidence</b>					
61	Ct. Cases	92/D/2012	519936/2016	DHARMENDER BHARDWAJ Vs. SHASHI SAINI	/0 (Darya Ganj)
62	Ct. Cases	2419/2015	531018/2016	MS R.C.K. LEASINGH AND FINANCING PVT. LTD. Vs. DILIP SINGH	/0 (Pahar Ganj)
63	Ct. Cases	39/1/2016	521387/2016	MS OBERAI INTERNATIONAL Vs. MS LILLIPUT KIDSWEAR LTD.	/0 (Sadar Bazar)
64	Ct. Cases	40/1/2016	521388/2016	MS OBEROI CO. Vs. MS LILLIPUT KIDSWEAR LTD.	/0 (Sadar Bazar)
65	Ct. Cases	700/1/2016	517246/2016	NANAK CHAND SHAHI Vs. RAJU	/0 (Subzi Mandi)
66	Ct. Cases		3733/2017	SHUBHAM JAIN Vs. SHYAM SINGH	/0 (Kashmere Gate)
<b>Statement of Accused</b>					

31/8/20

**Chief Metropolitan Magistrate, Central, THC**  
**IN THE COURT OF MS. NAINA**  
**Metropolitan Magistrate**  
**Criminal Cause List Dated 23-03-2020 Total Cases:71**

S.No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
67	Ct. Cases	915/1/2014	514257/2016	AVDHESH KUMAR YADAV Vs. OMKAR JAITLEY	/0 (Roop Nagar)
68	Ct. Cases	63/1/2015	522932/2016	AVDHESH KUMAR YADAV Vs. OMKAR JAITLEY	/0 (Roop Nagar)
69	Ct. Cases	763/1/2015	524895/2016	AVDHESH KUMAR YADAV Vs. OMKAR JAITLEY	/0 (Roop Nagar)
<b>Defence Evidence</b>					
70	Ct. Cases	665/1/2013	525235/2016	MS AEROTEX TADE INTERNATIONAL Vs. GULFAM	/0 (Sadar Bazar)
71	Ct. Cases	2630/2015	514570/2016	RAJBIR SINGH Vs. RAJIV KUMAR	/0 (DBG Road)

31/8/20



**District and Sessions Judge, Central, THC**  
**IN THE COURT OF Sh. Joginder Prakash Nahar**  
**Additional District Judge(ADJ)**  
**CIVIL CAUSE LIST DATED 23-03-2020 Total Cases:43**

S.No.	Case Type	Old Case No.	Case No.	Title	
<b>Misc. cases/purpose</b>					
1	CS DJ	143/2013	12250/16	MS BHANDARI MACHINERY CO. PVT. LTD. Vs. MS INTERADS-ADVERTISING (P) LTD.	11/11/20
2	CS DJ		18745/16	LIC HOUSING FINANCE CO Vs. HARSH WARDHAN KUMAR	
3	Misc DJ		476/17	LIC HOUSING FINANCE LTD Vs. GEETA RANI AND ORS	
4	CS DJ		3314/17	ICICI Bank Vs. PINKI SHARMA	
5	CS DJ		1159/18	ICICI Bank Vs. UTSAV DHAR	
6	CS DJ		1160/18	ICICI Bank Vs. GE INTERNATIONAL	
7	CS DJ		1384/18	SATISH KUMAR SUGANDH Vs. VISHAL SUGANDH	23/11/20
8	Misc DJ		567/18	ICICI BANK LTD Vs. MANOJ KUMAR MEENA	
9	CS DJ		6329/18	ICICI Bank Vs. YUDHISTHIR	
10	CS DJ		736/19	KISHAN LAL Vs. UNITED BANK OF INDIA AND ORS.	
11	Misc DJ		761/19	M/S AMBITIOUS AUTO DIVISION AND ANR Vs. NARENDEER PAL	
12	CS DJ		121/20	VIKRANT BHARDWAJ Vs. PRADEEP JAIN AND ORS	
<b>Issues</b>					
13	CS DJ	113/2016	17334/16	MS. SHRI DURGA SCAFFOLDING Vs. MS. SAVVY CONSTRUCTION	13/10/20
14	CS DJ		1310/17	TDI INTERNATIONAL INDIA PVT LTD Vs. KGS DEVEVOPERS LIMITED	
15	CS DJ		461/18	PREM CHAND GOEL Vs. SHARMA TELECOM ANDANR	14/10/20
16	CS DJ		816/19	ANIL CHAWLA Vs. SUNIL CHAWLA	
17	CS DJ		1246/19	MOHD. ASIF Vs. TATA POWER DELHI DISTRIBUTION LTD. -	19/10/20
<b>Plaintiff/Petitioner Evidence</b>					
18	CS DJ	230/2015	10516/16	SURENDER KUMAR Vs. URMILA	08/12/20
19	CS DJ	358/2015	15345/16	KOTAK MAHINDRA BANK LTD. Vs. RAJVIR SINGH ORS.	
20	CS DJ	3/2016	13367/16	TDI INTERNATIONAL INDIA P. LTD. Vs. REALM MEDIA SOLUTIONS P. LTD.	
21	CS DJ	105/2016	14323/16	MS ICICI BANK LTD. Vs. LAXMI NARAYAN	09/12/20
22	CS DJ	162/2016	17527/16	MS TRICON INFRATECH P. LTD. Vs. LARSEN TOUBRO LTD. ANR.	
23	CS DJ		21052/16	M/S MACMILLAN PUBLISHERS INDIA P. LTD. Vs. JYOTI BOOK SELLERS AND STATIONERS	
24	CS DJ		2032/18	ICICI Bank Vs. GAURAV SHARMA	
25	CS DJ		2224/18	RAJ VIKRAM SINGH Vs. ASHOK KUMAR (DECEASED) THROUGH HIS LRS. AND ORS.	15/12/20
26	CS DJ		18/19	POONAM Vs. AMAR SINGH AND ORS.	
<b>Defendant/Respondent Evidence</b>					
27	CS DJ	219/2015	13372/16	VINAY KUMAR JAIN Vs. VIRENDER SINGH YADAV	21/9/20
28	CS DJ	283/2015	15205/16	CHANDER PARKASH Vs. YUDHISTHIR	22/9/20
29	CS DJ	196/2016	12012/16	KRISHNA MITTAL, SOLE PROPRIETORESS MS MITTAL TRAD Vs. GUPTA CO. AND ORS.	23/9/20
30	CS DJ		18749/16	HARISH KUMAR GOEL Vs. ANAND PRAKASH MITTAL	24/9/20
31	CS DJ		20364/16	WARDA ZEESHAN Vs. MOHD. YUNUS MALIK	29/9/20
<b>Misc. Arguments</b>					
32	CS DJ	207/2016	10658/16	S. GURBAKSH SINGH Vs. S. KHEM SINGH BHASIN	19/10/20
33	CS DJ		2794/17	NARESH KUMAR AGGARWAL Vs. RUKHSAR HASAN	
34	CS DJ		1567/18	PURAN CHAND Vs. GAGANDEEP SINGH	20/10/20
35	CS DJ		2146/18	MRS. ISHMEET KAUR Vs. AMAN KAPOOR	
36	CS DJ		484/19	KULDEEP KUMAR Vs. ASHOK KUMAR	

**District and Sessions Judge, Central, THC**  
**IN THE COURT OF Sh. Joginder Prakash Nahar**  
**Additional District Judge(ADJ)**  
**CIVIL CAUSE LIST DATED 23-03-2020 Total Cases:43**

S.No.	Case Type	Old Case No.	Case No.	Title
37	CS DJ		740/19	SUNIL CHAWLA Vs. ANIL CHAWLA → 20/10/20
38	CS DJ		1006/19	RAJ KUMAR TAYALA Vs. UFL PORT FOLIO LIMITED AND ORS. → 26/10/20
<b>Final Arguments</b>				
39	RCA DJ	30/2013	61362/16	MOHD. SALEEM SIDDIQUE ORS Vs. RAJ DEVI (NOW DECEASED) THROUGH HER LRS RAJ KUMARI @ SHYAMLA ORS → 26/10/20
40	RCA DJ	19/2014	61558/16	RAJ KUMARI Vs. MOHD. RAEES → 26/8/20
41	CS DJ	24/2015	15086/16	BALVINDER KAPOOR Vs. KISHORE DABLA → 26/8/20
42	CS DJ	413/2016	12758/16	MS SUMIT ASSOCIATES Vs. MS LADAKH ENGINEERING ANR. → 18/7/20
43	CS DJ		6071/18	GOPI NATH PRIVATE LIMITED Vs. THE GOVERNMENT OF N.C.T. OF DELHI AND ORS. → 31/8/20

**District and Sessions Judge, Central, THC**  
**IN THE COURT OF MR. ARUN SUKHIJA**  
**Additional District Judge(ADJ)**  
**CIVIL CAUSE LIST DATED 23-03-2020 Total Cases:21**

S.No.	Case Type	Old Case No.	Case No.	Title
<b>Misc. cases/purpose</b>				
1	CS DJ	240/2012	11668/16	MS BIOWORLD MERCHANDISING Vs. MS ALLIANCE CORPORATION ORS. 27/5/20
2	CS DJ		19513/16	NARENDER KUMAR MALHOTRA Vs. KASTURI LAL MALHOTRA AND ORS 28/5/20
3	CS DJ		19761/16	RAO JASWANT SINGH Vs. SHYAM KARAN BHARDWAJ 30/4/20
4	CS DJ		4197/17	ICICI BANK LIMITED Vs. DHEERAJ KUMAR DWIVEDI 21/7/20
5	CS DJ		35/18	ICICI Bank LTD Vs. KAPIL DHAMA 21/7/20
6	RCA DJ		125/19	YAQUB AND ORS. Vs. MOHD. HAMID 6/7/20
7	RCA DJ		141/19	BHAGWAM Vs. B CHAWLA AND SONS AND ANR 7/7/20
8	Misc DJ		55/20	SAT PRAKASH Vs. DAYA SHANKAR 6/7/20
9	Misc DJ		56/20	SAT PRAKASH Vs. DAYA SHANKAR 6/7/20
<b>Plaintiff/Petitioner Evidence</b>				
10	CS DJ		1270/17	ICICI Bank LTD Vs. PRATEEK GUPTA 7/7/20
11	CS DJ		6164/18	RESHMA Vs. ABDUL GHAFFAR 7/7/20
<b>Defendant/Respondent Evidence</b>				
12	CS DJ	85/2012	12125/16	MS ALLIANCE CORPORATION Vs. BIOWORLD MERCHANDISING(INDIA) PVT. LTD 27/5/20
13	CS DJ	773/2014	13917/16	SH. ATUL KAPOOR AND OTHER Vs. MS ROOP SAREES 28/5/20
14	CS DJ	110/2016	17962/16	MOHD. ZAHEEN Vs. HAJRA BEGUM 27/5/20
<b>Misc. Arguments</b>				
15	Misc DJ		61452/16	D.D.A. Vs. DES RAJ BAJAJ 7/7/20
<b>Final Arguments</b>				
16	CS DJ	774/2014	13947/16	SH. ATUL KAPOOR AND OTHER Vs. MS ROOP SAREES 28/5/20
17	CS DJ	110/2016	14680/16	OM VEER Vs. DHARAM VEER ANR. 6/7/20
18	CS DJ		892/17	ICICI Bank Vs. SONIA 2/7/20
19	CS DJ		472/18	M/S ICICI BANK LTD Vs. SHAH HUSSAIN 2/7/20
20	CS DJ		6290/18	ICICI Bank Vs. MUKESH RAJPUT 2/7/20
<b>Judgement</b>				
21	CS DJ		19851/16	DELHI KHADI AND VILLAGE INDUSTRIES BOARD Vs. SUNIL KUMAR AND ORS. 3/4/20

Chief Metropolitan Magistrate, Central, THC  
IN THE COURT OF MS. AKRITI MAHENDRU  
Metropolitan Magistrate

Criminal Cause List Dated 23-03-2020 Total Cases:95

आकृति महेन्द्र  
AKRITI MAHENDRU  
M.M. (NI Act) (Central)-04  
कमरा नं. 200-04  
Room No. 200-04  
तीस हजारी कोर्ट, दिल्ली  
Tis Hazari Courts  
Delhi  
Ameye-1

S.No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
<b>Misc./ Appearance</b>					
1	Ct. Cases	765/1/2013	520635/2016	BHAGWATI CASUALS Vs. MANISH KAUSHIK	/0 (Karol Bagh)
2	Ct. Cases	235/1/2015	521132/2016	ICICI BANK LTD Vs. GIAN ELECTRICALS	/0 (Kotwali)
3	Ct. Cases	236/1/2015	521212/2016	ICICI BANK LTD Vs. SURESH BEARINGS	/0 (Kashmere Gate)
4	Ct. Cases	406/2016	530733/2016	MANISH KUMAR RAVI Vs. THE MANAGING DIRECTOR GREEN CITY BUILDTECH PVT. LTD.	/0 (Pahar Ganj)
5	Ct. Cases		511138/2016	CHOLAMANDALAM INVESTMENT FINANCE CO.LTD. Vs. ASER ELECTRONIS PVT.LTD.	/0 (Karol Bagh)
6	Ct. Cases		510186/2016	MS. BAJAJ FINANCE LTD. Vs. DEEPAK SINGH	/0 (Kotwali)
7	Ct. Cases		510672/2016	MS.STANDARD REFIRGERATION PVT.LTD Vs. MS. M.K. COOLING SYSTEMS PVT.LTD.	/0 (Darya Ganj)
8	Ct. Cases		537312/2016	Bajaj Finance Ltd. Vs. Rahul Singh	/0 (Kotwali)
9	Ct. Cases		537369/2016	Bajaj Finance Ltd. Vs. Lalit Goswami	/0 (Kotwali)
10	Ct. Cases		537386/2016	Bajaj Finance Ltd. Vs. Ekant Baweja	/0 (Kotwali)
11	Ct. Cases		1917/2017	CAPITAL FIRST LTD Vs. NEW LIGHT RUBBER INDUSTRIES	/0 (Rajinder Nagar)
12	Ct. Cases		1920/2017	CAPITAL FIRST LTD Vs. NEW LIGHT RUBBER INDUSTRIES	/0 (Rajinder Nagar)
13	Ct. Cases		4395/2018	KARUNA BABAR Vs. MOHD. FURKAN	/0 (Kashmere Gate)
14	Ct. Cases		14806/2018	HOLY FAITH INTERNATIONAL PVT LTD Vs. AMIT KUMAR SINGH	/2018 0
15	Ct. Cases		16382/2018	MICROGENE DIAGNOSTIC SYSTEMS PVT.LTD Vs. GANESH HARIRAMJI BHADRE	/2018 0
16	Ct. Cases		19768/2018	CROMPTON GREAVES CONSUMER ELECTRICALS LTD Vs. PRASHANT ESLECTRICO AND ANR	/2018 0
17	Ct. Cases		19964/2018	HANUMAN TRADING COMPANY Vs. PLUTUS CORPORATION	/2018 (Hauz Qazi)
18	Ct. Cases		20905/2018	ANU PRODUCTS LTD Vs. RAMESH KUMAR GAJRAJ ZAMBAD	/2018 (Darya Ganj)
19	Ct. Cases		2722/2019	VIKASH KUMAR Vs. VISHAL SHARMA	/2019 (Pahar Ganj)
20	Ct. Cases		2842/2019	CAPITAL TRUST LIMITED Vs. SONI RAM	/2019 0
21	Ct. Cases		2843/2019	CAPITAL TRUST LIMITED Vs. SHANTI DEVI	/2019 0
22	Ct. Cases		2844/2019	CAPITAL TRUST LIMITED Vs. RUKSANA	/2019 0
23	Ct. Cases		2845/2019	CAPITAL TRUST LIMITED Vs. MAMTA	/2019 0
24	Ct. Cases		2850/2019	CAPITAL TRUST LIMITED Vs. JEEVAN SINGH	/2019 0
25	Ct. Cases		2851/2019	CAPITAL TRUST LIMITED Vs. NARENDRA SINGH	/2019 0
26	Ct. Cases		2852/2019	CAPITAL TRUST LIMITED Vs. NEERAJ DEVI	/2019 0
27	Ct. Cases		2853/2019	CAPITAL TRUST LIMITED Vs. SAUMOTI	/2019 (Karol Bagh)
28	Ct. Cases		2854/2019	CAPITAL TRUST LIMITED Vs. RAM DEI	/2019 0
29	Ct. Cases		2855/2019	CAPITAL TRUST LIMITED Vs. LOKESH	/2019 0
30	Ct. Cases		2856/2019	CAPITAL TRUST LIMITED Vs. RAJOO	/2019 0
31	Ct. Cases		2857/2019	CAPITAL TRUST LIMITED Vs. RAMENDRA SINGH	/2019 0
32	Ct. Cases		2858/2019	CAPITAL TRUST LIMITED Vs. MAUSAM	/2019 0
33	Ct. Cases		2859/2019	CAPITAL TRUST LIMITED Vs. ASHRAF	/2019 0

19/6/20  
purpose  
fixed

Chief Metropolitan Magistrate, Central, THC  
IN THE COURT OF MS. AKRITI MAHENDRU

Metropolitan Magistrate

Criminal Cause List Dated 23-03-2020 Total Cases:95

S.No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
34	Ct. Cases		2860/2019	CAPITAL TRUST LIMITED Vs. FAIM JAHAN	/2019 0
35	Ct. Cases		2861/2019	CAPITAL TRUST LIMITED Vs. BHAGIRAHA SHARMA	/2019 0
36	Ct. Cases		2862/2019	CAPITAL TRUST LIMITED Vs. GULAB KHAN	/2019 0
37	Ct. Cases		2863/2019	CAPITAL TRUST LIMITED Vs. NARAYAN SINGH	/2019 0
38	Ct. Cases		2864/2019	CAPITAL TRUST LIMITED Vs. MUKESH	/2019 0
39	Ct. Cases		2865/2019	CAPITAL TRUST LIMITED Vs. ASHOK KUMAR	/2019 0
40	Ct. Cases		2866/2019	CAPITAL TRUST LIMITED Vs. KARMVEER SINGH	/2019 0
41	Ct. Cases		2867/2019	CAPITAL TRUST LIMITED Vs. HASIN	/2019 0
42	Ct. Cases		2868/2019	CAPITAL TRUST LIMITED Vs. RENU DEVI	/2019 0
43	Ct. Cases		2869/2019	CAPITAL TRUST LIMITED Vs. AFASAR	/2019 0
44	Ct. Cases		2870/2019	CAPITAL TRUST LIMITED Vs. RAHUL	/2019 0
45	Ct. Cases		9665/2019	MUKESH CHAND AGGARWAL Vs. ROSHAN OIL MILLS LTD AND ORS	/2019 0
46	Ct. Cases		11744/2019	INDUSIND BANK LTD Vs. BALINDER CHAUDHARY	/2019 0
47	Ct. Cases		11745/2019	INDUSIND BANK LTD Vs. RAEESH KHAN	/2019 0
48	Ct. Cases		11748/2019	INDUSIND BANK LTD Vs. SUMITRA SHARMA	/2019 0
49	Ct. Cases		11749/2019	INDUSIND BANK LTD Vs. SUMITRA SHAPMA	/2019 0
50	Ct. Cases		11753/2019	INDUSIND BANK LTD Vs. RAMESH CHANDRA	/2019 0
51	Ct. Cases		11754/2019	INDUSIND BANK LTD Vs. SUMITRA SHARMA	/2019 (Pahar Ganj)
52	Ct. Cases		11755/2019	INDUSIND BANK LTD Vs. WAVE FLEET PVT.LTD	/2019 (Pahar Ganj)
53	Ct. Cases		2856/2020	DCB BANK LTD Vs. SHAB SHAIKH	/2020 0
54	Ct. Cases		3441/2020	ADITYA AGGARWAL Vs. FATHER JOHN AND ANR	/2020 0
55	Ct. Cases		3442/2020	RENU DHINGRA Vs. PARSVNATH DEVELOPERS LTD	/2020 (Pahar Ganj)
56	Ct. Cases		3443/2020	DHIRAJ GUPTA Vs. RAJ SUNEJA@KRISHAN LAL	/2020 0
57	Ct. Cases		3445/2020	A A CANVAS Vs. JAY DEE INTERNATIONAL	/2020 0
58	Ct. Cases		3446/2020	RAM AVTAR AGGARWAL Vs. ASIAN CONSTRUCTION COMPANY AND ANR	/2020 0
59	Ct. Cases		3447/2020	ISHA TRAVELS AND TOURS PVT LTD Vs. SANDEEP MITTAL	/2020 (Pahar Ganj)
60	Ct. Cases		3448/2020	BRIJ BHUSHAN ATTRI Vs. SUNITA TRIPATHI	/2020 0
61	Ct. Cases		3449/2020	BRIJ BHUSHAN ATTRI Vs. DHANANJAI TRIPATHI	/2020 (Karol Bagh)
62	Ct. Cases		3450/2020	MOHD ZUHAIB Vs. JANNAT TOURS AND TRAVELS	/2020 0
63	Ct. Cases		3451/2020	DAYAL SINGH RAWAT Vs. MANOJ PRASAD	/2020 (Burari)
64	Ct. Cases		3452/2020	BIJENDER SINGH Vs. PRADEEP	/2020 (Darya Ganj)
65	Ct. Cases		3453/2020	DUGGAL SALES AND SERVICES CENTRE Vs. CATHERIN EDWARD	/2020 0

19/6/20

Purpose fixed

## Chief Metropolitan Magistrate, Central, THC

IN THE COURT OF MS. AKRITI MAHENDRU

Metropolitan Magistrate

Criminal Cause List Dated 23-03-2020 Total Cases:95

S.No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
66	Ct. Cases		3454/2020	V U ELECTRICAL EQUIPMENTS PVT.LTD Vs. VIMAL SHARMA	/2020 (Kotwali)
67	Ct. Cases		3455/2020	P S COMPANY Vs. SUMIT KUMAR	/2020 ()
68	Ct. Cases		3456/2020	P S COMPANY Vs. DINESH CHANDRA	/2020 (Roop Nagar)
69	Ct. Cases		3457/2020	GUDIYA Vs. DEEPANKAR SAIKIA	/2020 (Sadar Bazar)
70	Ct. Cases		3458/2020	JK TYRE AND INDUSTRIES LTD Vs. ANEESH AHMAD KHAN AND ANR	/2020 ()
71	Ct. Cases		3459/2020	JK TYRE AND INDUSTRIES LTD Vs. CHANDRA AND CO AND ANR	/2020 ()
72	Ct. Cases		3460/2020	HAVELLS INDIA LTD Vs. ELECTRONIC HUB	/2020 (Karol Bagh)
73	Ct. Cases		3461/2020	HIMANSHU AGARWAL Vs. GNANY PREMIUM ETHNIC	/2020 (Subzi Mandi)
74	Ct. Cases		3462/2020	MOHD IFTIKHAR Vs. ROSE FOODS	/2020 (Darya Ganj)
75	Ct. Cases		3463/2020	GOPAL AGENCY Vs. SMC NOVA ESTATE PVT.LTD	/2020 ()
76	Ct. Cases		3464/2020	RAJESH KUMAR Vs. ASHOK KUMAR MADAAN	/2020 ()
<b>Charge</b>					
77	Ct. Cases		511134/2016	CHOLAMANDALAM INVESTMENT FINANCE CO.LTD. Vs. ARVIND KUMAR VERMA	/0 (Karol Bagh)
78	Ct. Cases		1155/2017	INDUSTRIAL PIPING PRODUCTS Vs. ADINAL TECHNOLOGIES	/0 (Hauz Qazi)
79	Ct. Cases		7591/2019	VARUN PIPE AND INDUSTRIES Vs. AIMER AIR-CONDITIONING PVT LTD	/2019 (Hauz Qazi)
<b>Prosecution Evidence</b>					
80	Ct. Cases	848/J/2012	527225/2016	NARENDER KUMAR ANEJA Vs. BISWAJIT GHOSH	/0 (Jama Masjid)
81	Ct. Cases	883/J/2012	512901/2016	NARENDER KUMAR ANEJA Vs. BISWAJIT GHOSH	/0 (Jama Masjid)
82	Ct. Cases	286/1/2014	519918/2016	ARUN JINDAL Vs. RAJ KUMAR TALWAR	/0 (Roop Nagar)
83	Ct. Cases	10700/2014	516069/2016	RAM KISHAN SINGH Vs. SHIV KUMAR	/0 (Pahar Ganj)
84	Ct. Cases		10479/2017	HITAISHI PUBLISHER PVT LTD Vs. THAHIR SADIK D H	/0 (Darya Ganj)
<b>Statement of Accused</b>					
85	Ct. Cases	1098/2015	527531/2016	NADEEM HUSSAIN Vs. MANISH CHOUHAN	/0 (Darya Ganj)
<b>Defence Evidence</b>					
86	Ct. Cases	612/1/2013	521564/2016	G.P.M. PORTFOLIO MANAGEMENT PVT. LTD Vs. RAJESH KUMAR SINGH	/0 (Rajinder Nagar)
87	Ct. Cases	120/1/2015	511734/2016	SOHAN SINGH Vs. RANA KUMAR	/0 (Roop Nagar)
88	Ct. Cases	85/2016	534724/2016	MS B.D KHANNA GLOBE EXPORTS Vs. AJAY VERMA	/0 (Karol Bagh)
89	Ct. Cases	83/2016	534726/2016	MS B.D. KHANNA GLOBE EXPORTS Vs. AJAY VERMA	/0 (Karol Bagh)
90	Ct. Cases	82/2016	534727/2016	MS B.D. KHANNA GLOBE EXPORTS Vs. AJAY VERMA	/0 (Karol Bagh)
91	Ct. Cases	84/2016	534728/2016	MS B.D. KHANNA GLOBE EXPORTS Vs. AJAY VERMA	/0 (Karol Bagh)
<b>Misc. Arguments</b>					
92	Ct. Cases	343/2015	516342/2016	SURENDER SHARMA Vs. UMA SHANKAR GAUTAM	/0 (Darya Ganj)
93	Ct. Cases		9624/2017	ANURAG KUMAR Vs. ASHISH AGGARWAL	/0 (Kotwali)

19/6/20  
Purpose  
of 'red'

Chief Metropolitan Magistrate, Central, THC

IN THE COURT OF MS. AKRITI MAHENDRU

Metropolitan Magistrate

Criminal Cause List Dated 23-03-2020 Total Cases:95

S.No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
94	Ct. Cases		12743/2018	SANJEET KUMAR Vs. RAJEEV KUMAR GUPTA	/2018 (Kamla Market)
<b>Final Arguments</b>					
95	Ct. Cases	824/1/2015	515854/2016	RAJINDER PAL SINGH Vs. MANOJ KUMAR	/0 (Roop Nagar)

19/6/20  
Dwipok di xed

Senior Civil Judge cum RC, Central, THC  
IN THE COURT OF MS. DIVYA GUPTA

Civil Judge

CIVIL CAUSE LIST DATED 23-03-2020 Total Cases:24

S.No.	Case Type	Old Case No.	Case No.	Title
<b>Misc. cases/purpose</b>				
1	CS SCJ	107/2016	93738/16	PARSHOTTAM LAL Vs. HOSHIAR SINGH - 09/7/20
2	CS SCJ		411/17	DAYAWATI @ MEENA KUMARI (SR. CITIZEN) Vs. URMILA BEHAN PATEL - 04/7/20
3	CS SCJ		3053/18	SANJEET KUMAR SHARMA Vs. SURINDER @ SUNDER - 08/7/20
4	Misc SCJ		432/18	GHANSHYAM DASS SHAN Vs. BSES YAMUNA POWER LTD - 13/7/20
5	CS SCJ		3644/18	GHANSHYAM DASS SHAH Vs. BSES YAMUNA POWER LTD - 13/7/20
6	CS SCJ		3000/19	ICICI BANK LIMITED Vs. DHARMENDRA CHOUDHARY - 14/7/20
7	CS SCJ		3238/19	BISAKHA JAISWAL Vs. M/S. SINO INDIA TRADING COMPANY - 14/7/20
8	CS SCJ		3379/19	KAMAL KISHORE KHULLAR Vs. JIVAN VERMA - 15/7/20
9	CS SCJ		221/20	TRIPTA SHARMA Vs. RAJKUMARI SHARMA - 15/7/20
<b>Issues</b>				
10	Contempt Petition		11/19	VINOD KUMAR Vs. SAROJ - 01/7/20
11	CS SCJ		2939/19	UMED KUMAR Vs. SMT. MAYA DEVI - 02/7/20
12	CS SCJ		2999/19	ICICI BANK LIMITED Vs. BIJENDER SINGH - 03/7/20
<b>Plaintiff/Petitioner Evidence</b>				
13	CS SCJ	102/2014	94110/16	JAGDISH LAL Vs. BHOLA SHANKAR RANA - 13/7/20
14	CS SCJ		2091/17	ALIYA PARVEEN Vs. CHANDER SHEKHAR - 14/7/20
15	CS SCJ		3187/17	THE ELECTRONICS PAVILLION Vs. NITIN MALHOTRA - 15/7/20
16	CS SCJ		3433/17	MOHD. AARAFEEEN Vs. MOHD. NADEEM - 16/07/20
<b>Defendant/Respondent Evidence</b>				
17	CS SCJ	87/2016	4/16	MANOJ KALRA Vs. BABA CABLES - 18/7/20
18	CS SCJ		1837/18	RIKAB CHAND MUNOT Vs. M/S. XSONI SYSTEMS (P) LTD - 20/7/20
<b>Misc. Arguments</b>				
19	CS SCJ		39/19	ANISH BEGUM Vs. ABDUL NAEEM - 13/7/20
20	CS SCJ		1287/19	SUNITA GUPTA Vs. BHUPINDER SINGH - 14/7/20
21	CS SCJ		1716/19	BRIJ BHUSHAN JAIN Vs. RAVINDRA GARG - 16/7/20
<b>Judgement</b>				
22	CS SCJ	429/2014	97701/16	PRADEEP KUMAR Vs. SURESH KUMAR ANAND - 01/7/20
23	CS SCJ	460/2014	97014/16	PRADEEP KUMAR Vs. SURESH KUMAR ANAND - 01/7/20
24	CS SCJ		3493/17	ICICI BANK LIMITED Vs. DINESH KUMAR - 02/07/20



District and Sessions Judge, Central, THC  
IN THE COURT OF Sh. Lovleen  
Presiding Off.-MACT  
CIVIL CAUSE LIST DATED 23-03-2020 Total Cases:30

Room No  
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S.No.	Case Type	Old Case No.	Case No.	Title
<b>Misc. cases/purpose</b>				
1	MACT		58163/16	SURAJI DEVI W/O, DECEASED UMESH YADAV (FIR1243/15/BURARI Vs. GAJENDER (CHOLAMANDALAM MS.))
<b>Misc./ Appearance</b>				
2	MACT		24/18	BIHARI LAL AND ORS. (F) (FIR 557/17 RAI SONIPAT) OUT OF STATION Vs. GANESH LAL MEENA AND ORS.
3	MACT		504/18	AVADH KUMAR (I) (PETITION) (FIR 105/17 BURARI) Vs. PRADEEP NIDHANIA AND ORS. (ICICI)
<b>Misc. cases/purpose</b>				
4	MACT		619/19	SITA DEVI LRS OF DECEASED (F)(FIR79/19/TIMARPUR) Vs. TRIBHUVAN (SHRIRAM )
5	MACT		804/19	POONAM (I)(FIR09/19/WAZIRABAD ) Vs. RAKESH KUMAR
6	Misc Dj		849/19	NAVINDER Vs. UNKNOWN
<b>Misc./ Appearance</b>				
7	MACT		878/19	ASHISH KUMAR RAUNIYAR LRS OF DECEASED GANESH GUPTA (F) Vs. SUMER SINGH
<b>Misc. cases/purpose</b>				
8	MACT		882/19	MITHLESH m/o, deceased naveen tomar (petition)r Vs. ANIL KUMAR AND ORS
9	Misc Dj		914/19	PRITPAL SINGH Vs. UNKNOWN
10	M Ex		729/19	KANAHIYA LAL @ KANHAYA LAL Vs. SATPAL AND ORS. 20-4-20
11	MACT		208/20	KALI CHARAN (I)(FIR103/19/DBG ROAD) Vs. NEELAM SINGHANIA (TATA AIG) 18/5/20
12	MACT		209/20	VIPUL (I)(FIR103/19/DBG ROAD ) Vs. NEELAM SINGHANIA (TATA AIG)
<b>Plaintiff/Petitioner Evidence</b>				
13	MACT	831/2014	56837/16	RANDHEER NAGAR Vs. MANJEET SINGH
14	MACT		58177/16	SADHANA SWAMI (I)(FIR332/16/SARAI ROHILL) Vs. PARDEEP (FUTURE GEN. INS)
15	MACT		781/18	NAVIN @ BABLU (PETITION) Vs. VEER SINGH
16	MACT		782/18	DEEPAK KUMAR @ MONTI (PETITION Vs. VEER SINGH
17	MACT		783/18	KOSHAL (i)(PETITION) Vs. VEER SINGH
18	MACT		86/19	RAM PEHER Vs. PARAS @ ANEES
19	MACT		87/19	KUSUM S/O, DECEASED BERIN(F)(fir168/18/subzi mandi) Vs. ANKIT RUHIL ( IFFCO TOKIO)
<b>Defendant/Respondent Evidence</b>				
20	MACT	832/2014	56836/16	RAM KISHOR Vs. MANJEET SINGH
21	MACT	242/2016	57895/16	SUBHASH CHAND (I)(FIR100915KOTWALI) Vs. MIRAN PAL (NIC) 21/9/20
22	MACT		613/18	JASVINDER SINGH (I)(FIR53/18/GULABI BAGH) Vs. RAVINDER KUMAR (IFFCO TOKIO)
<b>Final Arguments</b>				
23	MACT	784/2014	56483/16	RAM TAHAL (I) (FIR 9714KOTWALI) Vs. SUBHASH (OIC)
24	MACT	644/2015	57187/16	ANITA SAHU LRS OF DECEASED PARVINDER SHAHU(I)(FIR31115DBG ROAD) Vs. MOHD. ASHRAF 11/5/20
25	MACT	456/2016	56731/16	NEHA JAIN DO, DECEASED RAKESH KUMAR (F)(FIR71015DBG ROAD) Vs. JACTAR SINGH (NIC) 18/5/20
26	MACT	455/2016	57380/16	NEHA JAIN(F) Vs. JAGTAR SINGH
27	MACT		58005/16	RAMWATI Vs. MOHD.HAMID 11-5-20
28	MACT		58173/16	MUKESH JAIN S/O, DECEASED HUKAM CHADN JAIN (FIR710/15/DBG ROAD) Vs. JAGTAR SINGH (NIC) 18/5/20

District and Sessions Judge, Central, THC

IN THE COURT OF Sh. Lovleen

Presiding Off.-MACT

CIVIL CAUSE LIST DATED 23-03-2020 Total Cases:30

Room No

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S.No.	Case Type	Old Case No.	Case No.	Title
29	MACT		58174/16	PARAG JAIN(I)(FIR710/15/DBG ROAD ) Vs. JAGTAR SINGH (NIC) 18/5/20
30	MACT		178/18	MANJU W/O, DECEASED VIJAY KUMAR ) (PETITION) Vs. RINKU (UNITED INDIA INSURANCE CO. 4/5/20

# Court No. 149

Chief Metropolitan Magistrate, Central, THC  
IN THE COURT OF Ms. Deepika Singh  
Metropolitan Magistrate

Criminal Cause List Dated 23-03-2020 Total Cases:33

दीपिका सिंह  
Ms. DEEPIKA SINGH  
महानगर दण्डाधिकारी (महिला कोर्ट)  
Metropolitan Magistrate (Female Court)  
Central  
कमरा नं. 149  
Room No. 149  
FIR/PS

Sl. No.	Case Type	Old Case No.	Case No.	Title	Remarks
<b>Misc. Appearance</b>					
1	Ct. Cases	226/1/2014	526763/2016	NEELAM @ NIMMI Vs. AJAY KUMAR	/0 (Subzi Mandi)
2	Ct. Cases	342/1/2014	512823/2016	CHEENA @ CHITRA Vs. ANAND KUMAR	/0 (Subzi Mandi)
3	EX ORL	25/6/2015	270/2016	RITA BATRA Vs. HARISH BATRA	/0 (Timar Pur)
4	EX ORL	101/6/2015	329/2016	RITA Vs. HARISH BATRA	/0 (Timar Pur)
5	Ct. Cases		965/2017	ARCHANA VAID Vs. CHANDAN VAID	/0 (Burari)
6	Ct. Cases		11633/2017	JYOTI Vs. JAI PRAKASH GUPTA	/0 (Burari)
7	EX ORL		61/2018	RAJNI Vs. VINOD RATAWAL	/0 (Burari)
8	Ct. Cases		8364/2018	ANURADHA Vs. VINEET SINGH	/0 (Burari)
9	Ct. Cases		16934/2018	RIHANA Vs. MEHMOOD ALI	/2018 (Timar Pur)
10	EX ORL		190/2018	MEHROON NISHA@SHIBA Vs. SALEEM@SONU	/2018 (Burari)
11	Ct. Cases		20798/2018	MEENAKSHI Vs. GOPI CHAND	/2018 ( )
12	EX ORL		38/2019	MADHU Vs. RAJ KUMAR	/2018 (Burari)
13	Ct. Case		3574/2019	STATE Vs. RAJESH TYAGI	368 /2018 (Burari)
14	Ct. Cases		3427/2019	KIRAN Vs. DEEPAK	/2019 (Burari)
15	Ct. Cases		6562/2019	HEMLATA Vs. INDRA DEVI	/2019 (Subzi Mandi)
16	Ct. Cases		7164/2019	KAMINI Vs. NEERAJ JAISWAL	/2019 (Subzi Mandi)
17	Ct. Cases		8228/2019	JAYA SHARMA @ JAYA KAUR BEDI Vs. SACHIN SHARMA	/2019 ( )
18	Ct. Case		12590/2019	STATE Vs. AMIT KUMAR	404 /2018 (Burari)
19	Ct. Cases		13341/2019	ANITA Vs. VINOD	/2019 ( )
20	EX ORL		6/2020	MEHROON NISHA @ SHIBA Vs. SALEEM @ SONU	/2010 (Subzi Mandi)
21	EX ORL		10/2020	MADHU Vs. RAJ KUMAR	/2020 ( )
<b>Charge</b>					
22	Ct. Case	19/2/2014	301244/2016	STATE Vs. TANUJ ROHIRA	35 /2013 (Subzi Mandi)
23	Ct. Case	109/2/2015	296932/2016	STATE Vs. ZEBAR	264 /2013 (Timar Pur)
24	Ct. Case	42/2/2016	301834/2016	STATE Vs. AFROZ ANSARI	584 /2015 (Timar Pur)
<b>Prosecution Evidence</b>					
25	Ct. Case	6/2/2012	299007/2016	STATE Vs. SANJAY KUMAR JENA	71 /2012 (Subzi Mandi)
26	Ct. Cases	264/1/2015	533153/2016	MADHU Vs. RAJ KUMAR	/0 (Burari)
27	Ct. Cases		539791/2016	BABITA Vs. RAMPAL	/0 (Timar Pur)
<b>Statement of Accused</b>					
28	Ct. Case		12790/2017	STATE Vs. MANISH KUMAR	496 /2016 (Burari)
<b>Misc. Arguments</b>					
29	Ct. Cases	331/1/2015	536665/2016	NIDHI CHOPRA Vs. SUMIT	/0 (Subzi Mandi)
30	Ct. Cases		2822/2019	SANJANA Vs. SANJAY KUMAR	/2019 (Burari)
<b>Arguments</b>					
31	Ct. Cases	172/1/2013	527734/2016	REKHA Vs. ACHINTA KUMAR DASS	/0 (Subzi Mandi)
32	Ct. Cases		9013/2017	USHA Vs. ANIL KUMAR	/0 (Timar Pur)
33	Ct. Cases		12147/2017	DOLLY VERMA Vs. ASHOK RAJPUT	/0 (Timar Pur)

06/6/2020

Senior Civil Judge cum RC, Central, THC  
IN THE COURT OF MR. ANSHUL MEHTA

Civil Judge

CIVIL CAUSE LIST DATED 23-03-2020 Total Cases:24

S.No.	Case Type	Old Case No.	Case No.	Title
<b>Misc. cases/purpose</b>				
1	CS SCJ		3926/17	SMT. ISHWAR DEVI Vs. SMT. MADHU SATIJA AND ANR.
2	CS SCJ		1528/19	MANISH GUPTA Vs. PARVEEN KUMAR TIWARI
3	CS SCJ		2061/19	DEEPAK Vs. ANKUR BHAGORIA AND ORS.
4	CS SCJ		3354/19	GEE KAY INDUSTRIES Vs. DEEWAN MOTORS
5	Misc SCJ		622/19	SMT. SUDESH SETHI Vs. STRATEGIC INFOTECH
6	CS SCJ		62/20	MADHUR GOEL Vs. LABH CHAND MANGI LAL PVT. LTD.
7	CS SCJ		64/20	MADHUR GOEL Vs. SARABJEET SINGH
8	CS SCJ		66/20	MADHUR GOEL Vs. FURNISHING PLAZA (P) LTD.
9	CS SCJ		68/20	MADHUR GOEL Vs. ASHOO DHIR
10	CS SCJ		73/20	MADHUR GOEL Vs. VISHAL SINGLA
<b>Issues</b>				
11	CS SCJ		624/19	SMT. POONAM RATHORE AND ORS. Vs. RAJ KUMAR RATHORE AND ANR.
12	CS SCJ		622/19	RAJESHWAR JAGTAP Vs. SH. SHASHIKANT BAJRANG JAGTAP
<b>Plaintiff/Petitioner Evidence</b>				
13	Misc SCJ	7/2012	60548/16	MANNO DEVI Vs. DURGA PD. SAINI
14	CS SCJ	17/2012	94145/16	MOHD. UMAR Vs. SRI KISHAN BANSAL
15	CS SCJ		3818/18	PRAKASH DISTRIBUTORS Vs. SIMRAN ELECTRICAL
16	CS SCJ		2317/19	SMT. SUSHILA DEVI @ SHEELA DEVI Vs. RAJESH KUMAR
<b>Defendant/Respondent Evidence</b>				
17	CS SCJ	82/2014	95045/16	NARENDER Vs. NDPL
18	CS SCJ	186/2016	98755/16	DEVENDER SURI Vs. SHIV SODHI
<b>Misc. Arguments</b>				
19	CS SCJ	1182/2014	93658/16	PUNEET KUMAR Vs. RAJINDER KR.,
20	CS SCJ		656/18	AMARJEET SINGH Vs. RANJEET SINGH
21	Misc SCJ		216/18	ALKA MOHAN Vs. DHARAMBIR BALI
22	Misc SCJ		285/18	DHARAMBIR BALI Vs. ALKA MOHAN
23	CS SCJ		2779/18	CAPITAL HIND FINANCE PVT LTD Vs. SIKANDAR KHAN
<b>Final Arguments</b>				
24	CS SCJ	380/2014	94787/16	BRIJ MOHAN SAINI Vs. CHANDERWATI ] 01/06/20

06/07/20

(ROOM No. 137-A)

District and Sessions Judge, Central, THC  
IN THE COURT OF Ms. Nisha Saxena  
DISTRICT JUDGE (COMMERCIAL COURT) - 04, CENTRAL, THC  
CIVIL CAUSE LIST DATED 23-03-2020 Total Cases:18

COURT NO  
115

S.No.	Case Type	Old Case No.	Case No.	Title
<b>Misc. cases/purpose</b>				
1	CS (COMM)		10/18	ICICI BANK LIMITED Vs. SARABJEET SINGH
2	CS (COMM)		11/18	ICICI BANK LIMITED Vs. SACHIN KHERA
3	CS (COMM)		121/18	ICICI Bank Vs. HARISH KUMAR
4	CS (COMM)		383/19	ICICI Bank Vs. GAUSEV SINGH SACHDEVA
5	CS (COMM)		449/19	ICICI Bank Vs. SUNIL KUMAR BHARTI
6	CS (COMM)		450/19	ICICI Bank Vs. CHINU KUMAR
7	CS (COMM)		451/19	ICICI Bank Vs. RISHU NANDA
8	CS (COMM)		702/19	ICICI Bank Vs. KAMRAN ALI HASHMI
9	CS (COMM)		923/19	ICICI BANK LIMITED Vs. RENU
10	CS (COMM)		1011/19	STATE BANK OF INDIA Vs. KOMAL SINGH SANDHU
11	CS (COMM)		2594/19	PRADEEP GUPTA Vs. VIDYA SHREE DEVI AND ANR
12	CS (COMM)		160/20	ICICI BANK LIMITED Vs. TAPAN CHOUDHARY
<b>Issues</b>				
13	CS (COMM)		309/18	PADMINI INDUSTRIES LIMITED Vs. CANTER ENGINEERS PVT LTD
14	CS (COMM)		1801/19	VINOD KUMAR JAIN Vs. KAUSHALYA SINGHAL
15	CS (COMM)		420/19	RENOVISION AUTOMATION SERVICES PVT. LTD. Vs. M/S OMK INTERIORS PRIVATE LTD.
<b>Misc. Arguments</b>				
16	CS (COMM)		402/19	M/S. S CHAND AND Co. Ltd. Vs. DINESH KANT CHOUDHARY
17	CS (COMM)		734/20	V K HOME SOLUTIONS PVT LTD Vs. HARSH KUMAR MITTAL
<b>Final Arguments</b>				
18	CS (COMM)		414/19	PARVEEN KUMAR @ PARVEEN HANS Vs. HARPREET SINGH AND ORS.

28/4

16/4

District and Sessions Judge, Central, THC  
IN THE COURT OF Sh. Anuj Aggrawal  
Additional Sessions Judge  
Criminal Cause List Dated 23-03-2020 Total Cases:25

COURT NO.  
143

S.No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
<b>Misc./ Appearance</b>					
1	SC	36/2010	28675/2016	STATE Vs. JAVED KHAN	33 /2010 (Kotwali) - 05 <sup>05</sup> / <sub>20</sub>
<b>Misc. cases/purpose</b>					
2	SC	85/2013	28323/2016	STATE Vs. HARPREET SINGH	143 /2013 (Rajinder Nagar) - 19 <sup>05</sup> / <sub>20</sub>
<b>Misc./ Appearance</b>					
3	SC		161/2018	STATE Vs. VINOD @ GOLA	F. A. J. - 18 <sup>07</sup> / <sub>20</sub>
<b>For Bail</b>					
4	SC		891/2018	STATE Vs. SUNDER - 2 PM.	356 /2007 (Hauz Qazi) - 18 <sup>07</sup> / <sub>20</sub>
<b>Misc./ Appearance</b>					
5	Cr Rev		329/2019	RAM LAKHAN AND ORS. Vs. STATE AND ORS.	70 () - 11-05-20
6	Cr Rev		595/2019	ASHOK KUMAR KATHURIA Vs. HARI OM AND ORS.	70 () - 14-05-20
7	CA		375/2019	MAHENOOR Vs. ANIQUE ABDULLAH	70 ()
8	CA		376/2019	MD. ANIQUE ABDULLAH Vs. MAHE NOOR @ EIRUM	70 () } 05-06-20
9	CA		391/2019	MUKESH KUMAR Vs. STATE	70 () - 18-05-20
10	Cr Rev		756/2019	AARGEER CONTRACTS (P) LTD AND ANR Vs. ASHISH JAIN	70 () - 05-05-20
<b>Charge</b>					
11	SC		919/2017	STATE Vs. AJAY ETC.	262 /2017 (Nabi Karim) - 04 <sup>07</sup> / <sub>20</sub>
12	SC		300/2019	STATE Vs. VIKRAM @ VIKAS	55 /2018 (Railway Sarai Rohilla) - 11-05-20
13	SC		711/2019	STATE Vs. SANTOSH KUMAR KUSHWAHA	112 /2019 () - 08-05-20
<b>Prosecution Evidence</b>					
14	SC	19/2016	27880/2016	STATE Vs. NEERAJ @ ROHIT	1195 /2015 (Kotwali) - 19 <sup>05</sup> / <sub>20</sub>
15	SC	23/2016	28554/2016	STATE Vs. SHISA	757 /2015 (Railway Main Delhi) - 20 <sup>07</sup> / <sub>20</sub>
16	SC		28815/2016	STATE Vs. SHOKIN AHMED @ SALEEM	93 /2016 (Lahori Gate) - 20 <sup>07</sup> / <sub>20</sub>
17	SC		28838/2016	STATE Vs. ALVIS MUNDA	67 /2016 (Lahori Gate) - 08-05-20
18	SC		358/2018	STATE Vs. GANGA KHANNA	246 /2015 (Burari) - 04-08-20
<b>Arguments</b>					
19	Cr Rev		58491/2016	MADHU BHARTI Vs. PAWAN KUMAR BHATIA	70 - 16-07-20
20	CA		181/2017	SHAKUNTALA Vs. BABLU	70 - 07-07-20
21	CA		187/2017	RAJESH JAIN Vs. OM PRAKASH JAIN	70
22	CA		188/2017	RAJESH JAIN Vs. OM PRAKASH JAIN	70 } 03-06-20
23	Cr Rev		242/2019	MOHINDER KUMAR KUKREJA Vs. REGISTRAR GENERAL, DELHI HIGH COURT	70 () - 01-07-20
24	Cr Rev		355/2019	M/S SHIVAM JEWELLERS Vs. M/S SHREE BALAJI JEWELLERS	70 () - 02-06-20
25	CA		282/2019	AJAY BHARGAVA Vs. THE STATE	70 () - 05-05-20

District and Sessions Judge, Central, THC  
IN THE COURT OF Sh. Sunil Rana  
Additional District Judge  
CIVIL CAUSE LIST DATED 22-03-2020 Total Cases:1

**COURT ROOM NO.**  
**307**

S.No.	Case Type	Old Case No.	Case No.	Title
<b>Final Arguments</b>				
1	CS DJ	112/2015	18314/16	ICICI BANK LIMITED Vs. K P MURUGESAN → 17/07/2020

District and Sessions Judge, Central, THC  
IN THE COURT OF Sh. Sunil Rana  
Additional District Judge  
CIVIL CAUSE LIST DATED 23-03-2020 Total Cases:18

S.No.	Case Type	Old Case No.	Case No.	Title
<b>Misc. cases/purpose</b>				
1	RCA DJ	49/2016	61279/16	AZIZ-UR-REHMAN Vs. BHIM SAIN ORS. → 21/04/2020
2	CS DJ		321/17	NEELAM ARORA Vs. OM PRAKASH ARORA → 23/04/2020
3	CS DJ		918/18	ICICI Bank Vs. SHIWANI BHATT → 12/05/2020
4	CS DJ		2123/18	ICICI Bank Ltd Vs. NITIN SHARMA → TRANSFERRED TO COURT NO. 308
5	CS DJ		1148/19	SHEIKH MOHD. ASLAM Vs. SHARIF AHMAD @ KALLU → 13/05/2020
6	RCA DJ		178/19	BIMLA DEVI Vs. RAMESH CHAND SAINI AND ORS → 23/04/2020
7	CS DJ		204/20	HAROON MOOSA AND ANR Vs. AAKAAR TECHNO BUILD (P) LTD → 21/04/2020
8	MPC		8/20	HARSHU SRIVASTAVA Vs. STATE AND ORS → 22/04/2020
9	CS DJ		239/20	ADESH KUMAR TYAGI AND ORS Vs. SUB REGISTRAR I AND ORS → 25/04/2020
<b>Plaintiff/Petitioner Evidence</b>				
10	PC		18/17	KANWAL JEET SINGH BHATIA Vs. THE STATE → 08/05/2020
11	CS DJ		2118/17	SHREE KRISHNA PAPER MILLS AND INDUSTRIES LTD Vs. M/S. ESS BEE MEDIA PVT. LTD → 28/05/2020
12	PC		28/18	MEENA SRIVASTAVA Vs. STATE AND ANR → 10/07/2020
13	CS DJ		153/19	MANVINDER SINGH BHATIA AND ANR Vs. YOGESH BIHARI MATHUR AND ANR → 03/04/2020 <i>Previous Date i.e. 30/03/20 stands cancelled</i>
<b>Misc. Arguments</b>				
14	Misc DJ	3/2016	60981/16	RUPAN JAIN Vs. NARENDER NATH BHASKAR → 12/05/2020
15	Misc DJ		317/17	RBT AMARJEET SINGH GULATI Vs. PRADEEP KHANNA → 21/05/2020
16	RCA DJ		55/19	NIMIT SHARMA Vs. MANPHOOL SINGH SHARMA AND ORS. → 22/05/2020
<b>Final Arguments</b>				
17	CS DJ		627/17	SUNITA VIG Vs. VEENA SOIN AND ANR. → 13/05/2020
18	CS DJ		2062/18	ANURADHA MALHOTRA AND VEENA SOIN Vs. SUNITA VIG AND ORS → 13/05/2020

**District and Sessions Judge, Central, THC  
IN THE COURT OF Sh. Joginder Prakash Nahar  
Additional District Judge(ADJ)**

**CIVIL CAUSE LIST DATED 23-03-2020 Total Cases:43**

S.No.	Case Type	Old Case No.	Case No.	Title	
<b>Misc. cases/purpose</b>					
1	CS DJ	143/2013	12250/16	MS BHANDARI MACHINERY CO. PVT. LTD. Vs. MS INTERADS ADVERTISING (P) LTD.	11/11/20
2	CS DJ		18745/16	LIC HOUSING FINANCE CO Vs. HARSH WARDHAN KUMAR	
3	Misc DJ		476/17	LIC HOUSING FINANCE LTD Vs. GEETA RANI AND ORS	
4	CS DJ		3314/17	ICICI Bank Vs. PINKI SHARMA	
5	CS DJ		1159/18	ICICI Bank Vs. UTSAV DHAR	
6	CS DJ		1160/18	ICICI Bank Vs. GE INTERNATIONAL	
7	CS DJ		1384/18	SATISH KUMAR SUGANDH Vs. VISHAL SUGANDH	
8	Misc DJ		567/18	ICICI BANK LTD Vs. MANOJ KUMAR MEENA	
9	CS DJ		6329/18	ICICI Bank Vs. YUDHISTHIR	
10	CS DJ		736/19	KISHAN LAL Vs. UNITED BANK OF INDIA AND ORS.	
11	Misc DJ		761/19	M/S AMBITIOUS AUTO DIVISION AND ANR Vs. NARENDER PAL	
12	CS DJ		121/20	VIKRANT BHARDWAJ Vs. PRADEEP JAIN AND ORS	
<b>Issues</b>					
13	CS DJ	113/2016	17334/16	MS. SHRI DURGA SCAFFOLDING Vs. MS. SAVVY CONSTRUCTION	13/10/20
14	CS DJ		1310/17	TDI INTERNATIONAL INDIA PVT LTD Vs. KGS DEVEVOPERS LIMITED	
15	CS DJ		461/18	PREM CHAND GOEL Vs. SHARMA TELECOM ANDANR	14/10/20
16	CS DJ		816/19	ANIL CHAWLA Vs. SUNIL CHAWLA	
17	CS DJ		1246/19	MOHD. ASIF Vs. TATA POWER DELHI DISTRIBUTION LTD.	19/10/20
<b>Plaintiff/Petitioner Evidence</b>					
18	CS DJ	230/2015	10516/16	SURENDER KUMAR Vs. URMILA	08/12/20
19	CS DJ	358/2015	15345/16	KOTAK MAHINDRA BANK LTD. Vs. RAJVIR SINGH ORS.	
20	CS DJ	3/2016	13367/16	TDI INTERNATIONAL INDIA P. LTD. Vs. REALM MEDIA SOLUTIONS P. LTD.	
21	CS DJ	105/2016	14323/16	MS ICICI BANK LTD. Vs. LAXMI NARAYAN	09/12/20
22	CS DJ	162/2016	17527/16	MS TRICON INFRATECH P. LTD. Vs. LARSEN TOUBRO LTD. ANR.	
23	CS DJ		21052/16	M/S MACMILLAN PUBLISHERS INDIA P. LTD. Vs. JYOTI BOOK SELLERS AND STATIONERS	
24	CS DJ		2032/18	ICICI Bank Vs. GAURAV SHARMA	
25	CS DJ		2224/18	RAJ VIKRAM SINGH Vs. ASHOK KUMAR (DECEASED) THROUGH HIS LRS. AND ORS.	15/12/20
26	CS DJ		18/19	POONAM Vs. AMAR SINGH AND ORS.	
<b>Defendant/Respondent Evidence</b>					
27	CS DJ	219/2015	13372/16	VINAY KUMAR JAIN Vs. VIRENDER SINGH YADAV	21/09/20
28	CS DJ	283/2015	15205/16	CHANDER PARKASH Vs. YUDHISTHIR	22/09/20
29	CS DJ	196/2016	12012/16	KRISHNA MITTAL, SOLE PROPRIETORESS MS MITTAL TRAD Vs. GUPTA CO. AND ORS.	23/9/20
30	CS DJ		18749/16	HARISH KUMAR GOEL Vs. ANAND PRAKASH MITTAL	28/9/20
31	CS DJ		20364/16	WARDA ZEESHAN Vs. MOHD. YUNUS MALIK	29/09/20
<b>Misc. Arguments</b>					
32	CS DJ	207/2016	10658/16	S. GURBAKSH SINGH Vs. S. KHEM SINGH BHASIN	19/10/20
33	CS DJ		2794/17	NARESH KUMAR AGGARWAL Vs. RUKHSAR HASAN	
34	CS DJ		1567/18	PURAN CHAND Vs. GAGANDEEP SINGH	
35	CS DJ		2146/18	MRS. ISHMEET KAUR Vs. AMAN KAPOOR	20/10/20
36	CS DJ		484/19	KULDEEP KUMAR Vs. ASHOK KUMAR	

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District and Sessions Judge, Central, THC  
IN THE COURT OF Sh. Joginder Prakash Nahar  
Additional District Judge(ADJ)  
CIVIL CAUSE LIST DATED 23-03-2020 Total Cases:43

S.No.	Case Type	Old Case No.	Case No.	Title
37	CS DJ		740/19	SUNIL CHAWLA Vs. ANIL CHAWLA - 20/10/20
38	CS DJ		1006/19	RAJ KUMAR TAYALA Vs. UFL PORT FOLIO LIMITED AND ORS. - 26/10/20
<b>Final Arguments</b>				
39	RCA DJ	30/2013	61362/16	MOHD. SALEEM SIDDIQUE ORS Vs. RAJ DEVI (NOW DECEASED) THROUGH HER LRS RAJ KUMARI @ SHYAMLA ORS - 26/10/20
40	RCA DJ	19/2014	61558/16	RAJ KUMARI Vs. MOHD. RAEES - 26/10/20
41	CS DJ	24/2015	15086/16	BALVINDER KAPOOR Vs. KISHORE DABLA - 26/8/20
42	CS DJ	413/2016	12758/16	MS SUMIT ASSOCIATES Vs. MS LADAKH ENGINEERING ANR - 18/7/20
43	CS DJ		6071/18	GOPI NATH PRIVATE LIMITED Vs. THE GOVERNMENT OF N.C.T. OF DELHI AND ORS. - 31/08/20

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**Chief Metropolitan Magistrate, Central, THC  
IN THE COURT OF MS. TAPASYA AGARWAL**

**Metropolitan Magistrate**

**Criminal Cause List Dated 23-03-2020 Total Cases:94**

22/6/20

S.No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
<b>Misc./ Appearance</b>					
1	Ct. Cases	704/1/2012	524165/2016	ANIL KUMAR Vs. SUMIT	/0 (Kotwali)
2	Ct. Cases	1785/2015	526647/2016	MS DEWAN HOUSING FINANCE CORPORATION LTD. Vs. SHYAM LAL	/0 (Darya Ganj)
3	Ct. Cases	1777/2015	526860/2016	MS DEWAN HOUSING FINANCE CORPORATION LTD. Vs. POOJA KUMARI	/0 (Darya Ganj)
4	Ct. Cases	1770/2015	527346/2016	MS DEWAN HOUSING FINANCE CORPORATION LTD. Vs. ANIL GOYAL	/0 (Darya Ganj)
5	Ct. Cases		530172/2016	MS ANU RATAN TAXTILE PVT. LTD Vs. SEEMA SHARMA	/0 (Kotwali)
6	Ct. Cases		511036/2016	MS SHREE BANKEY BIHARI CREATION Vs. MS KHUSHI AGENCY	/0 (Kotwali)
7	Ct. Cases		52/2016	VINOD KUMAR Vs. SUDESH BALA SHARMA	/0 (I.P. Estate)
8	Ct. Cases		199/2017	BAJAJ FINANCE LTD Vs. KRISHAN KUMAR SHARMA	/0 (Kotwali)
9	Ct. Cases		313/2017	TATA CAPITAL FINANCIAL SERVICES LTD Vs. INDER SHEN SINGH	/0 (Karol Bagh)
10	Ct. Cases		318/2017	TATA CAPITAL FINANCIAL SERVICES LTD Vs. MAHENDRA PAL	/0 (Karol Bagh)
11	Ct. Cases		349/2017	TATA CAPITAL FINANCIAL SERVICES LTD Vs. JAY RAM	/0 (Karol Bagh)
<b>Misc. cases/purpose</b>					
12	Ct. Cases		1800/2017	CAPITAL FIRST LTD Vs. AJAY	/0 (Rajinder Nagar)
<b>Misc./ Appearance</b>					
13	Ct. Cases		3476/2017	CAPITAL FIRST LTD Vs. KARAM CHAND	/0 (Rajinder Nagar)
<b>Misc. cases/purpose</b>					
14	Ct. Cases		11011/2017	SHRI MADAN GOPAL Vs. M/S RAJU ADVERTISING AGENCY	/0 (Sarai Rohilla)
<b>Misc./ Appearance</b>					
15	Ct. Cases		13852/2017	M/S CAPITAL FIRST LIMITED Vs. SUNITA DEVI	/0 (Rajinder Nagar)
16	Ct. Cases		13854/2017	M/S CAPITAL FIRST LIMITED Vs. AMRIK SAHANI	/0 (Rajinder Nagar)
17	Ct. Cases		13857/2017	M/S CAPITAL FIRST LIMITED Vs. VINOD KUMAR SINGH	/0 (Rajinder Nagar)
18	Ct. Cases		13861/2017	M/S CAPITAL FIRST LIMITED Vs. SUDHANSHU KUMAR	/0 (Rajinder Nagar)
19	Ct. Cases		13869/2017	M/S CAPITAL FIRST LIMITED Vs. SURESH SINGH RAWAT	/0 (Rajinder Nagar)
<b>Sub Matter : Ct. Cases/0007688/2017</b>					
20	Ct. Cases		13874/2017	M/S CAPITAL FIRST LIMITED Vs. DHARAM BIR BHATI	/0 (Rajinder Nagar)
21	Ct. Cases		13883/2017	M/S CAPITAL FIRST LIMITED Vs. SHEELA JAGDISH PRASAD	/0 (Rajinder Nagar)
22	Ct. Cases		13893/2017	M/S CAPITAL FIRST LIMITED Vs. MUKESH KAPOOR	/0 (Rajinder Nagar)
23	Ct. Cases		13899/2017	M/S CAPITAL FIRST LIMITED Vs. ASHIM KUMAR	/0 (Rajinder Nagar)
24	Ct. Cases		13604/2017	CAPITAL FIRST LTD Vs. SANTOKH ARORA	/0 (Rajinder Nagar)
25	Ct. Cases		13628/2017	CAPITAL FIRST LTD Vs. INDERJEET SINGH	/0 (Rajinder Nagar)
26	Ct. Cases		15670/2017	ICICI BANK LTD Vs. RAJ MOHAN	/0 (Pahar Ganj)
27	Ct. Cases		15671/2017	ICICI BANK LTD Vs. NAVEEN NAVEEN	/0 (Pahar Ganj)
28	Ct. Cases		15672/2017	ICICI BANK LTD Vs. AVANISH MANRAL	/0 (Pahar Ganj)

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**Chief Metropolitan Magistrate, Central, THC**  
**IN THE COURT OF MS. TAPASYA AGARWAL**  
**Metropolitan Magistrate**  
**Criminal Cause List Dated 23-03-2020 Total Cases:94**

S.No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
29	Ct. Cases		15673/2017	ICICI BANK LTD Vs. WAQAR AHMAD	/0 (Pahar Ganj)
30	Ct. Cases		15677/2017	ICICI BANK LTD Vs. SONAL RASTOGI	/0 (Pahar Ganj)
31	Ct. Cases		15679/2017	ICICI BANK LTD Vs. AVINASH GUPTA	/0 (Pahar Ganj)
32	Ct. Cases		15681/2017	ICICI BANK LTD Vs. YUDH VIR SINGH	/0 (Pahar Ganj)
33	Ct. Cases		4247/2018	CAPITAL FIRST LTD Vs. KALPNA MUNNI LAL	/0 (Rajinder Nagar)
34	Ct. Cases		4250/2018	CAPITAL FIRST LTD Vs. LAKHI MOHAN SINHA	/0 (Rajinder Nagar)
35	Ct. Cases		6774/2018	CAPITAL FIRST LTD. Vs. KHERA SALES CORPATATION	/0 (Rajinder Nagar)
36	Ct. Cases		6775/2018	CAPITAL FIRST LTD. Vs. KHERA SALES CORPORATION	/0 (Rajinder Nagar)
37	Ct. Cases		6776/2018	CAPITAL FIRST LTD. Vs. SHIV SHANKAR AND CO GRAINS PVT. LTD.	/0 (Rajinder Nagar)
38	Ct. Cases		9793/2018	RAKHIRAM Vs. JAI SHANKAR	/0 (Karol Bagh)
39	Ct. Cases		9957/2018	BHARAT CHAINS AND LIFTING TACKLES Vs. WEBTECH ENGINEERING PVT LTD	/0 (Hauz Qazi)
40	Ct. Cases		9969/2018	ALCOTT TOWN PLANNERS PVT.LTD Vs. GOLDEN PERL HOTEL APARTMENTS	/0 (Darya Ganj)
41	Ct. Cases		10083/2018	M/S EQUIPMENT PLANET Vs. M/S S.J. CONSTRUCTIONS	/0 (Rajinder Nagar)
42	Ct. Cases		13224/2018	PRITI JAIN Vs. ANITA ROHTAGI	/2018 ()
43	Ct. Cases		13229/2018	UNITED AUTO FINANCE Vs. ROHIT SAHNI @ ROHIT KUMAR	/2018 (Pahar Ganj)
44	Ct. Cases		13939/2018	THE MANTOLA COOPERATIVE T/C SOCIETY LTD Vs. SURAJ	/2018 (Pahar Ganj)
45	Ct. Cases		14366/2018	CAPITAL FIRST LTD Vs. PAWAN KUMAR	/2018 ()
46	Ct. Cases		16316/2018	ANU PRODUCTS LTD Vs. SANAT KUMAR SAHU	/2018 (Darya Ganj)
47	Ct. Cases		18692/2018	SUBHASH CHANDER MALHOTRA Vs. HIMANSHU SAWHNEY	/2018 ()
48	Cr. Case		16106/2018	BHARAT COMMUNICATION Vs. MODI MOBILE	/2018 ()
49	Ct. Cases		124/2019	PHILCO CRAFT LLP Vs. SIDDHARTH CHATURVEDI	/2018 (Karol Bagh)
50	Ct. Cases		4568/2019	SUIT PARADISE Vs. APSARA SARESS	/2019 (Kotwali)
51	Ct. Cases		4904/2019	JANA SMALL FINANCE BANK LTD Vs. GYAN CHAND	/2019 ()
52	Ct. Cases		5862/2019	MANJU BUBNA Vs. AMARDEEP INDUSTRIES AND ANR	/2019 (Roop Nagar)
53	Ct. Cases		6596/2019	H R EXPORTS PVT.LTD Vs. VINOD TRADERS	/2019 (Kotwali)
54	Ct. Cases		8031/2019	JANA SMALL FINANCE BANK LTD Vs. NASEEM KHAN	/2019 ()
55	Ct. Cases		8032/2019	JANA SMALL FINANCE BANK LTD Vs. SHAHIN	/2019 ()
56	Ct. Cases		8035/2019	JANA SMALL FINANCE BANK LTD Vs. SANGEETA	/2019 ()
57	Ct. Cases		8037/2019	JANA SMALL FINANCE BANK LTD Vs. SHAKUNTLA	/2019 ()
58	Ct. Cases		10207/2019	M D TEXTILES Vs. SAUBHAGYA VASTRALAYA AND SORS	/2019 ()

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**Chief Metropolitan Magistrate, Central, THC**  
**IN THE COURT OF MS. TAPASYA AGARWAL**  
**Metropolitan Magistrate**  
**Criminal Cause List Dated 23-03-2020 Total Cases:94**

S.No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
59	Ct. Cases		10858/2019	KHYALI RAM GURJAR Vs. ANUJ SHARMA	/2019 (Lahori Gate)
60	Ct. Cases		3492/2020	DIGAMBER PAPERS AND MILLS PRODUCTS Vs. AMIT JAIN	/2020 (Hauz Qazi)
61	Ct. Cases		3493/2020	DIGAMBER PAPERS AND MILLS PRODUCTS Vs. AMIT JAIN	/2020 (Hauz Qazi)
62	Ct. Cases		3494/2020	DIGAMBER PAPERS AND MILLS PRODUCTS Vs. AMIT JAIN	/2020 (Hauz Qazi)
63	Ct. Cases		3495/2020	DIGAMBER PAPERS AND MILLS PRODUCTS Vs. AMIT JAIN	/2020 (Hauz Qazi)
64	Ct. Cases		3496/2020	DIGAMBER PAPERS AND MILLS PRODUCTS Vs. AMIT JAIN	/2020 (Hauz Qazi)
65	Ct. Cases		3497/2020	DIGAMBER PAPERS AND MILLS PRODUCTS Vs. AMIT JAIN	/2020 (Hauz Qazi)
66	Ct. Cases		3498/2020	DIGAMBER TRADE LINK Vs. AMIT JAIN	/2020 (Hauz Qazi)
67	Ct. Cases		3499/2020	DIGAMBER TRADE LINK Vs. AMIT JAIN	/2020 (Hauz Qazi)
68	Ct. Cases		3501/2020	KAILASH GARG Vs. SANJAY KUMAR	/2020 (Karol Bagh)
69	Ct. Cases		3505/2020	SUBHASH CHAND MITTAL Vs. SANWAR MAL TAYAL	/2020 (Kashmere Gate)
70	Ct. Cases		3508/2020	HAVELLS INDIA LTD Vs. JINDAL ELECTRONICS AND ELECTRICALS	/2020 (Karol Bagh)
71	Ct. Cases		3511/2020	SURYA PLASTICS Vs. AMBICA SIGNAGES	/2020 ()
72	Ct. Cases		3515/2020	HAVELLS INDIA LTD Vs. KAMAL SONS AIR CARE	/2020 (Karol Bagh)
73	Ct. Cases		3517/2020	HAVELLS INDIA LTD Vs. NAS METALS	/2020 (Karol Bagh) 22/6/20
74	Ct. Cases		3520/2020	R K BOOKS Vs. INTERNATIONAL BOOK CENTRE	/2020 (Darya Ganj)
75	Ct. Cases		3523/2020	DEVENDER SINGH Vs. KANCHAN	/2020 (Sadar Bazar)
76	Ct. Cases		3525/2020	NUTAN JAIN Vs. ASHOK CHANDHA	/2020 (Rajinder Nagar)
77	Ct. Cases		3528/2020	VED PAL Vs. JAI PRAKASH NARAYAN	/2020 (Darya Ganj)
78	Ct. Cases		3531/2020	VED PAL Vs. JAI PRAKASH NARAYAN	/2020 (Darya Ganj)
<b>Charge</b>					
79	Ct. Cases		3492/2017	CAPITAL FIRST LTD Vs. PUNEET SINGH MAKHIJA	/0 (Rajinder Nagar)
80	Ct. Cases		10977/2017	SRIYASH COUNTRY HOMES PVT LTD Vs. PERCEPT LIVE PVT LTD	/0 (Darya Ganj)
81	Ct. Cases		17165/2018	RELIGARE FINVEST LTD Vs. DEVERA DEVELOPERS PVT.LTD	/2018 (Karol Bagh)
82	Ct. Cases		17166/2018	RELIGARE FINVEST LTD Vs. BEST HEALTH MANAGEMENT PVT.LTD	/2018 ()
83	Ct. Cases		17172/2018	RELIGARE FINVEST LTD Vs. VITOBHA TEADDLTORS PVT.LTD	/2018 ()
<b>Prosecution Evidence</b>					
84	Ct. Cases	683/2016	534020/2016	MS ARUN PAPER CO. Vs. MS SEBRO MACHINE TOOLS PVT. LTD.	/0 (Karol Bagh)
85	Ct. Cases		542057/2016	AMARJEET SINGH Vs. BADRI NATH	/0 (Karol Bagh)
86	Ct. Cases		11557/2017	M/S AKHAND BHARAT CHIT FUND P LTD Vs. PROMILA CHHABRA	/0 (Lahori Gate)
<b>Statement of Accused</b>					
87	Ct. Cases		537281/2016	Ashok Kumar Sharma Vs. Rajmani Tripathi	/0 (Roop Nagar)
88	Ct. Cases		537282/2016	Ashok Kumar Sharma Vs. Rajmani Tripathi	/0 (Roop Nagar)
<b>Defence Evidence</b>					
89	Ct. Cases	389/2016	522463/2016	PADAM PODDAR Vs. MAMTA MEHRA	/0 (Karol Bagh)
90	Ct. Cases	413/2016	528360/2016	PADAM PODAR Vs. SMT. MAMTA MEHRA	/0 (Karol Bagh)
91	Ct. Cases	44/2016	530056/2016	CHETAN CHAUHAN Vs. GAURAV DUTTA	/0 (DBG Road)

**Chief Metropolitan Magistrate, Central, THC  
IN THE COURT OF MS. TAPASYA AGARWAL  
Metropolitan Magistrate**

**Criminal Cause List Dated 23-03-2020 Total Cases:94**

S.No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
92	Ct. Cases		8084/2017	POOJA FINELEASE LTD Vs. BHARAT SINGH	/0 (Rajinder Nagar)
<b>Final Arguments</b>					
93	Ct. Cases	1655/2015	523703/2016	KUSUM LATA Vs. RAJESH BUILDCON INFRASTRUCTURE PVT LTD	/0 (Darya Ganj)
94	Ct. Cases		511149/2016	SHREE OM NARULA Vs. SHREE AJAY KUMAR GARG	/0 (Sadar Bazar)

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Bhartiya Lohy  
Udyog P Ltd.

vs Huseen Iron  
Stores & Co

22/6/20

Room No. 241.

Chief Metropolitan Magistrate, Central, THC  
IN THE COURT OF Sh. Kapil Kumar  
Metropolitan Magistrate  
Criminal Cause List Dated 23-03-2020 Total Cases:32

S.No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
<u>Misc. cases/purpose</u>					
1	Ct. Cases		1785/2017	RAJENDER SOOD Vs. JALDHIR SINGH	/0 (Roop Nagar)
( Main Matter : Cr. Case/0001636/2017)					
<u>Misc./ Appearance</u>					
2	Cr. Case		3252/2017	STATE Vs. CANCELLATION	264 /2009 (Darya Ganj)
3	Ct. Cases		14635/2018	NEW SARASWATI HOUSE INDIA LTD Vs. DILIP FRANCIES	/2018 (Darya Ganj)
4	Ct. Cases		1941/2019	RAJENDRA Vs. RASHID AND ANOTHER	/2019 (Nabi Karim)
5	Ct. Cases		2089/2019	RAKESH MANI TRIPATHI Vs. KAMLAKER MISHRA AND OTHERS	/2019 (Darya Ganj)
6	Ct. Cases		2090/2019	RAKESH MANI TRIPATHI Vs. DINESH CHANDRA GUPTA AND OTHERS	/2019 (Darya Ganj)
7	Ct. Cases		2663/2019	SUDHIR MISHRA Vs. GURVEER SINGH	/2019 ( )
<u>Misc. cases/purpose</u>					
8	Cr. Case		8159/2019	STATE Vs. MOHD SADIQ	122 /2019 (Darya Ganj)
<u>Misc./ Appearance</u>					
9	Cr. Case		8369/2019	STATE Vs. UNTRACE	000261 /2019 (Darya Ganj)
<u>Misc. cases/purpose</u>					
10	Cr. Case		9994/2019	STATE Vs. SANJAY GUPTA	169 /2019 (Nabi Karim)
<u>Misc./ Appearance</u>					
11	Cr. Case		11294/2019	STATE Vs. MUKESH KUMAR	72 /2019 (Darya Ganj)
12	Ct. Cases		9952/2019	SUSHIL SINGH Vs. NAVNEET JAIN AND ANR	/2019 ( )
13	Cr. Case		12427/2019	STATE Vs. UNTRACE	000276 /2018 (Roop Nagar)
14	Cr. Case		14255/2019	STATE Vs. HAMAYUN	207 /2019 (Darya Ganj)
15	Cr. Case		14463/2019	STATE Vs. RAJESH KUMAR	104 /2019 ( )
<u>Charge</u>					
16	Cr. Case	59/ST/2015	287909/2016	STATE Vs. IKRAR ALI	137 /2015 (Roop Nagar)
<u>Prosecution Evidence</u>					
17	Cr. Case	95/3/2015	296821/2016	STATE Vs. DHANNU @ NIKKY	74 /2013 (Nabi Karim)
18	Ct. Cases		540272/2016	TRILOK NAYAK Vs. ASHOK ATWAL	/0 (Nabi Karim)
19	Ct. Cases		540729/2016	VIKRAM BHAGAT Vs. RAJEEV SHARMA	/0 (Roop Nagar)
20	Cr. Case		308093/2016	STATE Vs. MOHD. NASIR USMAN ETC.	204 /2014 (Nabi Karim)
21	Cr. Case		309115/2016	STATE Vs. MOHD RIYAZ	24 /2016 (Darya Ganj)
22	Cr. Case		11206/2017	STATE Vs. NIKKY @ PRINCE	238 /2017 (Nabi Karim)
23	Ct. Cases		12655/2017	SUDERSHAN RANI Vs. VINOD KUMAR MAHAJAN	/0 (Pahar Ganj)
24	Cr. Case		1363/2018	STATE Vs. VIPIN	185 /2017 (Roop Nagar)
( Main Matter : Cr. Case/0004758/2018)					
25	Cr. Case		6641/2018	STATE Vs. SANTOSH BAHADUR THAPA	66 /2018 (Roop Nagar)
26	Ct. Cases		15175/2018	VIPIN SHARMA Vs. BANSAL CREDIT LTD	/2018 (Darya Ganj)
27	Cr. Case		15497/2018	STATE Vs. MOHD REHAN	224 /2017 (Nabi Karim)
28	Cr. Case		11562/2019	STATE Vs. RAJESH@RAJE	211 /2019 (Nabi Karim)
29	Cr. Case		12209/2019	STATE Vs. PAWAN	109 /2019 (Roop Nagar)
30	Cr. Case		14820/2019	STATE Vs. MD KAMIL	037567 /2019 (Darya Ganj)
<u>Misc. Arguments</u>					

Chief Metropolitan Magistrate, Central, THC  
IN THE COURT OF Sh. Kapil Kumar  
Metropolitan Magistrate  
Criminal Cause List Dated 23-03-2020 Total Cases:32

S.No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
31	Ct. Cases Final Arguments	35/2009	516549/2016	KASTURI LAL JAIN Vs. BALDEV RAJ	/0 (Kamla Market)
32	Cr. Case	220/3/2013	292265/2016	STATE Vs. SHIBBU	223 /2012 (Nabi Karim)

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**Chief Metropolitan Magistrate, Central, THC**  
**IN THE COURT OF MS. TISTA SHAH**  
**Metropolitan Magistrate**  
**Criminal Cause List Dated 23-03-2020 Total Cases:96**

S.No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
<b>Misc./ Appearance</b>					
1	Ct. Cases	645/1/2015	530465/2016	GLOSSY PAINTS (INDIA) PVT LTD Vs. NARENDER SHARMA	/0 (Kotwali)
2	Ct. Cases	10/1/2016	528700/2016	GAGANDEEP SINGH AHUJA Vs. BABLOO NARANG	/0 (Karol Bagh)
3	Ct. Cases	9/1/2016	535031/2016	GAGANDEEP SINGH AHUJA Vs. RUCHI NARANG	/0 (Karol Bagh)
4	Ct. Cases	586/1/2016	530810/2016	MS PARAS RICE PRODUCTS PVT.LTD Vs. MS RAHMAT TRADERS	/0 (Kotwali)
5	Ct. Cases		510403/2016	LALIT KUMAR Vs. SANJAY ARORA	/0 (Kashmere Gate)
6	Ct. Cases		537387/2016	Bajaj Finance Ltd. Vs. Inderdeep Singh	/0 (Kotwali)
7	Ct. Cases		538421/2016	HOLY FAITH INTERNATIONAL PVT LTD Vs. SAUBHAGYA BOOK AGENCY	/0 (I.P. Estate)
8	Ct. Cases		538858/2016	L R JAIN AND CO Vs. SPECTRUM PRINTS	/0 (Sarai Rohilla)
9	Ct. Cases		538859/2016	L R JAIN AND CO Vs. SPECTRUM PRINTS	/0 (Sarai Rohilla)
10	Ct. Cases		538860/2016	L R JAIN AND CO Vs. SPECTRUM PRINTS	/0 (Sarai Rohilla)
11	Ct. Cases		541983/2016	CAPITAL FIRST LTD Vs. SYNAPSE COMMUNICATIONS PVT LTD	/0 (Rajinder Nagar)
12	Ct. Cases		1903/2017	CAPITAL FIRST LTD Vs. SATISH KUMAR PROP ADVANCE POLYMER	/0 (Rajinder Nagar)
13	Ct. Cases		1905/2017	CAPITAL FIRST LTD Vs. VIKRAM JINDAL	/0 (Rajinder Nagar)
14	Ct. Cases		1908/2017	CAPITAL FIRST LTD Vs. SURJEET RATNAWAT	/0 (Rajinder Nagar)
15	Ct. Cases		2029/2017	CAPITAL FIRST LTD Vs. SUBHASH CHANDER	/0 (Rajinder Nagar)
16	Ct. Cases		3854/2017	CISCO SYSTEMS CAPITAL INDIA PVT.LTD Vs. VMC SYSTEMS LTD.	/0 (Darya Ganj)
<b>Misc. cases/purpose</b>					
17	Ct. Cases		4730/2017	CISCO SYSTEMS CAPITAL INDIA PVT LTD Vs. NETWORKERS EDUHOME PVT LTD	/0 (Darya Ganj)
<b>Misc./ Appearance</b>					
18	Ct. Cases		9441/2017	BAJAJ FINANCE LIMITED Vs. AKSHAY KUMAR	/0 (Kotwali)
19	Ct. Cases		12934/2017	MOHD DANISH Vs. JEELANI QUADIR	/0 (Sadar Bazar)
20	Ct. Cases		16028/2017	POOJA FINELEASE LTD Vs. SACHIN JAIN	/0 (Rajinder Nagar)
21	Ct. Cases		1744/2018	M/S CAPITAL TRUST LTD Vs. FARJANA	/0 (Karol Bagh)
22	Ct. Cases		1746/2018	M/S CAPITAL TRUST LTD Vs. SANJEEV KUMAR	/0 (Karol Bagh)
23	Ct. Cases		1752/2018	M/S CAPITAL TRUST LTD Vs. SANTOSH	/0 (Karol Bagh)
24	Ct. Cases		1767/2018	M/S CAPITAL TRUST LTD Vs. PREM VATI	/0 (Karol Bagh)
25	Ct. Cases		1774/2018	M/S CAPITAL TRUST LTD Vs. AYESHA	/0 (Karol Bagh)
26	Ct. Cases		1781/2018	M/S CAPITAL TRUST LTD Vs. RIHANA KHATUN	/0 (Karol Bagh)
27	Ct. Cases		4007/2018	BAJAJ FINANCE LTD Vs. KALPANA	/0 (Karol Bagh)
28	Ct. Cases		4008/2018	BAJAJ FINANCE LTD Vs. JORDEN	/0 (Karol Bagh)
29	Ct. Cases		4009/2018	BAJAJ FINANCE LTD Vs. VINESH	/0 (Karol Bagh)
30	Ct. Cases		4010/2018	BAJAJ FINANCE LTD Vs. MOHAMMAD	/0 (Karol Bagh)
31	Ct. Cases		4011/2018	BAJAJ FINANCE LTD Vs. ASAD AZAZ	/0 (Karol Bagh)
32	Ct. Cases		4012/2018	BAJAJ FINANCE LTD Vs. PAWAN	/0 (Karol Bagh)
33	Ct. Cases		4013/2018	BAJAJ FINANCE LTD Vs. YOGESH	/0 (Karol Bagh)
34	Ct. Cases		4015/2018	BAJAJ FINANCE LTD Vs. AMIT	/0 (Karol Bagh)
35	Ct. Cases		4016/2018	BAJAJ FINANCE LTD Vs. ASHOK	/0 (Karol Bagh)
36	Ct. Cases		4017/2018	BAJAJ FINANCE LTD Vs. MALKEET	/0 (Karol Bagh)
37	Ct. Cases		4018/2018	BAJAJ FINANCE LTD Vs. PUNIT	/0 (Karol Bagh)

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Chief Metropolitan Magistrate, Central, THC

IN THE COURT OF MS. TISTA SHAH

Metropolitan Magistrate

Criminal Cause List Dated 23-03-2020 Total Cases:96

S.No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
38	Ct. Cases		4019/2018	BAJAJ FINANCE LTD Vs. SUDERSHAN	/0 (Karol Bagh)
39	Ct. Cases		8548/2018	POOJA FINELEASE LTD Vs. MANOJ KUMAR YADAV	/0 (Rajinder Nagar)
40	Ct. Cases		8549/2018	POOJA FINELEASE LTD Vs. BASHUDEV BHOI	/0 (Rajinder Nagar)
41	Ct. Cases		8551/2018	POOJA FINELEASE LTD Vs. HULESH KUMAR SAHU	/0 (Rajinder Nagar)
42	Ct. Cases		8553/2018	POOJA FINELEASE LTD Vs. MOTI LAL PATEL	/0 (Rajinder Nagar)
43	Ct. Cases		9163/2018	KAMAL KISHORE Vs. SANJAY KUMAR RAGHUVANSHI	/0 (Karol Bagh)
44	Ct. Cases		9802/2018	CAPITAL FIRST LTD Vs. ANJALI BANSAL	/0 (Rajinder Nagar)
45	Ct. Cases		9808/2018	CAPITAL FIRST LTD Vs. RISHI VERMA	/0 (Rajinder Nagar)
46	Ct. Cases		9810/2018	CAPITAL FIRST LTD Vs. RISHI VERMA	/0 (Rajinder Nagar)
47	Ct. Cases		9811/2018	CAPITAL FIRST LTD Vs. AAKASH KALRA	/0 (Rajinder Nagar)
48	Ct. Cases		9813/2018	CAPITAL FIRST LTD Vs. SHYAM SUNDER SHARMA	/0 (Rajinder Nagar)
49	Ct. Cases		9814/2018	CAPITAL FIRST LTD Vs. KUSHAL PAL SINGH	/0 (Rajinder Nagar)
50	Ct. Cases		9817/2018	CAPITAL FIRST LTD Vs. RAJNISH TIWARI	/0 (Rajinder Nagar)
51	Ct. Cases		9821/2018	CAPITAL FIRST LTD Vs. KAJAL KAFLE	/0 (Rajinder Nagar)
52	Ct. Cases		12450/2018	ANIL KUMAR Vs. PRATAP SINGH	/2018 (Darya Ganj)
53	Ct. Cases		12452/2018	ANIL KUMAR Vs. SUNITA	/2018 (Darya Ganj)
54	Ct. Cases		18589/2018	HARIHAR ENTERPRISES Vs. UNIVERSAL INDUSTRIES	/2018 (Hauz Qazi)
55	Ct. Cases		1089/2019	DEEPAK TYAGI Vs. NIYAZUDDIN@NIYAZ MOHD	/2019 ()
56	Ct. Cases		2646/2019	KULDEEP TANWAR Vs. NISHANT SHARMA	/2019 ()
57	Ct. Cases		6391/2019	NATIONAL ELECTRIC AND CONSTRUCTION CO. Vs. SURYADAY PVT.LTD	/2019 ()
58	Ct. Cases		6410/2019	ASHOK KUMAR ARORA Vs. IRAMYA DEVELOPERS PRIVATE LIMITED	/2019 ()
59	Ct. Cases		6411/2019	ASHOK KUMAR ARORA Vs. IRAMYA DEVELOPERS PRIVATE LIMITED	/2019 ()
60	Ct. Cases		6432/2019	INDERPREET SINGH Vs. MANOJ	/2019 ()
61	Ct. Cases		7206/2019	ANIL KWATRA Vs. KARTIK BHUDHIRAJA	/2019 ()
62	Ct. Cases		7879/2019	RAMA RANI AGGARWAL Vs. AJAY RAWAL	/2019 (Subzi Mandi)
63	Ct. Cases		2018/2020	NUTAN TRADING CORPORATION Vs. GANESH SHARMA	/2020 (Darya Ganj)
64	Ct. Cases		3379/2020	DCB BANK LIMITED Vs. SHAHZAD AHMAD	/2020 (DBG Road)
65	Ct. Cases		3380/2020	DCB BANK LIMITED Vs. UPENDER THAKUR	/2020 ()
66	Ct. Cases		3381/2020	DCB BANK LIMITED Vs. SANJAY ADHLAKHA	/2020 ()
67	Ct. Cases		3382/2020	DCB BANK LIMITED Vs. JAGDISH	/2020 ()
68	Ct. Cases		3383/2020	DCB BANK LIMITED Vs. MITHLESH KUMAR PAPPU	/2020 ()
69	Ct. Cases		3384/2020	DCB BANK LIMITED Vs. AMOD SHARMA	/2020 ()
70	Ct. Cases		3385/2020	DCB BANK LIMITED Vs. VIJAY KUMAR PASWAN	/2020 ()
71	Ct. Cases		3386/2020	DCB BANK LIMITED Vs. KARANJIT SINGH	/2020 ()
72	Ct. Cases		3387/2020	DCB BANK LIMITED Vs. KANTA	/2020 ()

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**Chief Metropolitan Magistrate, Central, THC**  
**IN THE COURT OF MS. TISTA SHAH**  
**Metropolitan Magistrate**  
**Criminal Cause List Dated 23-03-2020 Total Cases:96**

S.No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
73	Ct. Cases		3388/2020	DCB BANK LIMITED Vs. SANTOSH PALAVILAYAIL	/2020 ()
74	Ct. Cases		3389/2020	DCB BANK LIMITED Vs. PUSHPA SHARMA	/2020 ()
75	Ct. Cases		3390/2020	DCB BANK LIMITED Vs. BALBIR SINGH	/2020 ()
76	Ct. Cases		3391/2020	DCB BANK LIMITED Vs. JITENDER SHARMA	/2020 ()
77	Ct. Cases		3392/2020	DCB BANK LIMITED Vs. JANARDAN PRASAD	/2020 ()
78	Ct. Cases		3393/2020	DCB BANK LIMITED Vs. DEEPAK KUMAR MAHAJAN	/2020 ()
79	Ct. Cases		3394/2020	DCB BANK LIMITED Vs. SALEEMUDDEEN	/2020 ()
80	Ct. Cases		3395/2020	DCB BANK LIMITED Vs. FIROZ KHAN	/2020 ()
81	Ct. Cases		3396/2020	DCB BANK LIMITED Vs. MOJI IQBAL	/2020 ()
82	Ct. Cases		3397/2020	DCB BANK LIMITED Vs. DHANRAJ JAIN	/2020 ()
83	Ct. Cases		3398/2020	DCB BANK LIMITED Vs. AMIT JAISWAL	/2020 ()
84	Ct. Cases		3399/2020	DCB BANK LIMITED Vs. MOHD JAVED	/2020 ()
85	Ct. Cases		3400/2020	DCB BANK LIMITED Vs. ISHAQ KHAN	/2020 ()
86	Ct. Cases		3401/2020	DCB BANK LIMITED Vs. ANKUR KUMAR	/2020 ()
87	Ct. Cases		3402/2020	DCB BANK LIMITED Vs. BAJID KURESHI	/2020 ()
88	Ct. Cases		3403/2020	DCB BANK LIMITED Vs. SIPTA HASAN	/2020 ()
<b><u>Prosecution Evidence</u></b>					
89	Ct. Cases		4932/2016	MAYANK KHURANA Vs. JITENDER BINDRA	/0 (Maurice Nagar)
90	Ct. Cases		4933/2016	MAYANK KHURANA Vs. JITENDER BINDRA	/0 (Maurice Nagar)
91	Ct. Cases		6436/2017	GHANSHYAM Vs. SAFI MOHAMMAD	/0 (Burari)
92	Ct. Cases		10849/2017	BHARAT PAWAR Vs. BHARAT	/0 (Maurice Nagar)
93	Ct. Cases		19611/2018	BHARAT KUMAR Vs. ASHOK	/2018 ()
94	Ct. Cases		823/2019	BHIM KUMAR JAISWAL Vs. RAJIV SHARMA	/2019 ()
<b><u>Defence Evidence</u></b>					
95	Ct. Cases		6657/2017	MOHD NASEEM Vs. SHABNAM	/0 (Darya Ganj)
96	Ct. Cases		8778/2017	HARI RAM Vs. SUKHBIR SHARMA	/0 (Civil Lines)

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Dr. 23/03/2020

District and Sessions Judge, Central, THC  
IN THE COURT OF Sh. Vidya Prakash  
Additional Sessions Judge

COURT - 314

Criminal Cause List Dated 23-03-2020 Total Cases:51

S.No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
<b>Misc. cases/purpose</b>					
1	CL Cases	42/09/2009	326544/2016	BSES YAMUNA POWER LTD. Vs. ADEEL SIDDIQUI — 06/5/20	/0 (Darya Ganj)
2	SC	44/2013	27264/2016	STATE Vs. BABY NAAZ — 06/5/20	88/2012 (Jama Masjid)
<b>Misc./ Appearance</b>					
3	CL Cases	1169/2014	324446/2016	BSES RAJDHANI POWER LTD. Vs. BABLU CHAUHAN — 18/7/20	/0 (Mundka)
4	CL Cases	1214/2014	323665/2016	BSES RAJDHANI POWER LTD. Vs. PAWAN — 01/6/20	/0
5	CL Cases	979/2015	324053/2016	BSES RAJDHANI POWER LTD. Vs. SATISH — 18/7/20	/0
6	CL Cases	1885/2015	326938/2016	BSES RAJDHANI POWER LTD. Vs. PRAHLAD — 14/5/20	/0 (Vikas Puri)
7	CL Cases	1970/2015	322291/2016	BSES YAMUNA POWER LTD. Vs. MOHD. NADEEM — 18/7/20	/0 (Chandni Mahal)
8	CL Cases	459/2016	322503/2016	BSES YAMUNA POWER LIMITED Vs. AFSA — 16/5/20	/0 (Chandni Mahal)
9	CL Cases	856/2016	327088/2016	BSES YAMUNA POWER LIMITED Vs. JAVED — 03/7/20	/0 (Chandni Chowk)
10	CL Cases	1517/2016	325774/2016	BSES RAJDHANI POWER LTD. Vs. DEEPA / 0 — 18/7/20	/0
<b>Misc. cases/purpose</b>					
11	SC		28883/2016	STATE Vs. MUSHARRAF — 01/6/20	20/2015 (Lahori Gate)
<b>Misc./ Appearance</b>					
12	CL Cases		327875/2016	BSES YAMUNA POWER LTD. Vs. GOPAL — 01/6/20	/0
13	CL Cases		328385/2016	BSES RAJDHANI POWER LTD. Vs. BABLI — 02/6/20	/0
14	CL Cases		328415/2016	BSES RAJDHANI POWER LTD. Vs. SABINA — 02/6/20	/0
15	CL Cases	PSE	328675/2016	BSES RAJDHANI POWER LTD. Vs. SHYAMU — 31/8/20	/0
16	CL Cases		339/2017	BSES RAJDHANI POWER LTD. Vs. MANOJ — 18/7/20	/0
17	CL Cases		343/2017	BSES RAJDHANI POWER LTD. Vs. DHARMINDER	/0
18	CL Cases	PSE	1087/2017	BSES RAJDHANI POWER LTD. Vs. HUKUM CHAND	/0 — 31/8/20
19	CL Cases		1202/2017	BSES YAMUNA POWER LTD. Vs. RAEES	/0 (Chandni Mahal)
20	CL Cases		1203/2017	BSES RAJDHANI POWER LTD. Vs. REWAR	/0 (Punjabi Bagh)
21	SC		615/2017	STATE Vs. RAKESH KUMAR VERMA	630/2016 (Ranhola)
22	SC		76/2018	STATE Vs. MOHD. NASIR	273/2016 (Lahori Gate)
23	SC		131/2018	STATE Vs. TAREEF SINGH AND ORS	/0 — 03/6/20
24	SC		495/2018	STATE Vs. MOHINI DEVI	887/2015 (Punjabi Bagh)
25	SC		763/2018	STATE Vs. DALIP	550/2016 (Prashad Nagar)
26	SC		764/2018	STATE Vs. SALMAN	676/2015 (I.P. Estate)
27	SC		934/2018	STATE Vs. MOHD. AKHLAQ	49/2018 (Bara Hindu Rao)
28	SC		978/2018	STATE Vs. ANIL	323/2016 (Nabi Karim) — 04/6/20
29	SC		1072/2018	STATE Vs. SUNITA	460/2016 (Tilak Nagar)
30	CL Cases	PSE	86/2019	BSES YAMUNA POWER LTD. Vs. SHEZAD AND ANR — 17/8/20	/0 (Kamla Market)

23/03/2020

District and Sessions Judge, Central, THC  
IN THE COURT OF Sh. Vidya Prakash  
Additional Sessions Judge

Court No. 314

Criminal Cause List Dated 23-03-2020 Total Cases:51

S.No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
31	Cl. Cases		87/2019	BSES YAMUNA POWER LTD. Vs. AJAY AGARWAL AND ANR	/0 (Hauz Qazi)
32	Cl. Cases		88/2019	BSES YAMUNA POWER LTD. Vs. NEELAM	/0 (Patel Nagar)
33	Cl. Cases		89/2019	BSES YAMUNA POWER LTD. Vs. PRITHVI RAJ CHAUHAN AND ANR	/0 (Lahori Gate)
34	Cl. Cases		92/2019	BSES YAMUNA POWER LTD. Vs. GULSHAN KUMAR	/0 (Pahar Ganj)
35	Cl. Cases		94/2019	BSES YAMUNA POWER LTD. Vs. HRITIK	/0 (Bara Hindu Rao)
36	SC		173/2019	STATE Vs. AJAY SINGH	347 /2015 (Mundka)
37	SC		209/2019	STATE Vs. SUNITA	101 /2016 (I.P. Estate)
<b>Misc. cases/purpose</b>			290/2019	STATE Vs. RAMPAL	222 /2016 (Mundka)
38	SC				
<b>Misc./ Appearance</b>			425/2019	STATE Vs. RAMADUARI S	23/2019 (Hari Nagar)
39	SC			TATA POWER DELHI DISTRIBUTION LTD. Vs. RAMA KANT SHARMA	11/8/20
40	Cl. Cases		958/2019		558 /2016 (Anand Parbat)
41	SC		1008/2019	STATE Vs. UNTRACE	
<b>Charge</b>					
42	Cl. Cases	8/10/2010	323577/2016	BSES RAJDHANI POWER LTD Vs. SUMITRA	/0
43	Cl. Cases	362/2012	324830/2016	BSES RAJDHANI POWER LIMITED Vs. SUMITRA	/0 (Nangloi)
<b>Prosecution Evidence</b>					
44	SC	29/2012	28567/2016	STATE Vs. TURAF	96 /2012 (Hauz Qazi)
45	Cl. Cases	668/2014	323403/2016	BSES RAJDHANI POWER LTD. Vs. RAMESH	/0
46	SC	101/2015	28164/2016	STATE Vs. MOHD ALEEM	206 /2015 (Hauz Qazi)
<b>Misc. Arguments</b>					
47	Cl. Cases	1424/2014	323447/2016	BSES RAJDHANI POWER LIMITED Vs. SANJAY	/0 (Paschim Vihar)
48	Cl. Cases		328634/2016	BSES RAJDHANI POWER LTD. Vs. NIRMA	/0
<b>Final Arguments</b>					
49	Cl. Cases	20/10/2010	325972/2016	BSES RAJDHANI POWER LTD Vs. VIVJAY KHURANA	/0
<b>Consideration</b>					
50	Cl. Cases		1031/2019	BSES YAMUNA POWER LTD. Vs. RIZWAN AHMED	/0
51	Cl. Cases		1035/2019	BSES YAMUNA POWER LTD. Vs. RIHANA BEGUM	/0 (Sadar Bazar)

**District and Sessions Judge, Central, THC  
IN THE COURT OF Dr. Kamini Lau  
Presiding Off.-MACT  
CIVIL CAUSE LIST DATED 23-03-2020**

<u>S.No.</u>	<u>Case Type</u>	<u>Old Case No.</u>	<u>Case No.</u>	<u>Title</u>	<u>FIR/PS</u>
<b><u>Misc./ Appearance</u></b>					
1	MACT 302/2014 57444/16		NEELAM SOBTI(I)	Vs.	MANISH KUMAR 28-5-2020 <i>for appearance of L.R.s. of Petr.</i>
2	MACT 796/19		NAVEEN KUMAR	Vs.	JASWANT SAINI 28-5-2020 <i>for Reply by R-3</i>
3	MACT 134/20		HARINATH SHARMA	Vs.	UMESH KUMAR 28-5-2020 <i>for Reply by R-1 &amp; R-2</i>
<b><u>Plaintiff/Petitioner Evidence</u></b>					
4	MACT 478/19		ASIT GANGULI	Vs.	CHHOTAN 28-5-2020 PE
5	MACT 855/19		HARIPRIYA	Vs.	CHHOTAN 28-5-2020 PE
<b><u>Final Arguments</u></b>					
6	MACT 754/19		BABBAN SINGH	Vs.	PARMOD 20-4-2020 <i>for Compliance regarding Bank Endorsement</i>
<b><u>Compliance</u></b>					
7.	MACT 936/2019		KAUSHALYA	Vs	SUMITRA 15-4-2020 <i>Compliance Report.</i>
8.	MACT 747/2018		RAGHBINDER JHA	Vs	FARAZ NADEEM 17-4-2020 <i>Notice to R-2</i>

**Chief Metropolitan Magistrate, Central, THC**  
**IN THE COURT OF Sh. Manoj Kumar**  
**Metropolitan Magistrate**  
**Criminal Cause List Dated 23-03-2020 Total Cases:33**

22/6/2020

S.No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
<b>Misc./ Appearance</b>					
1	Cr. Case		308256/2016	STATE Vs. ARUN	141 /2012 (Sadar Bazar)
2	Cr. Case		6485/2019	STATE Vs. COSTACHE IRINA	39 /2019 (Sadar Bazar)
3	Cr. Case		9411/2019	STATE Vs. SAMEEN ANSARI	00039 /2019 (Sadar Bazar)
4	Cr. Case		11902/2019	STATE Vs. SHABANA	84 /2019 (Civil Lines)
5	Cr. Case		12131/2019	STATE Vs. VIKRAM	157 /2018 (Civil Lines)
6	Cr. Case		14147/2019	STATE Vs. UNTRACE	349 /2015 (Civil Lines)
7	Cr. Case		14148/2019	STATE Vs. UNTRACE	261 /2015 (Civil Lines)
8	Cr. Case		14149/2019	STATE Vs. UNTRACE	290 /2015 (Civil Lines)
9	Cr. Case		14150/2019	STATE Vs. UNTRACE	360 /2015 (Civil Lines)
10	Cr. Case		14151/2019	STATE Vs. UNTRACE	115 /2016 (Civil Lines)
11	Cr. Case		14152/2019	STATE Vs. UNTRACE	174 /2016 (Civil Lines)
12	Cr. Case		14153/2019	STATE Vs. UNTRACE	143 /2016 (Civil Lines)
13	Cr. Case		14154/2019	STATE Vs. UNTRACE	152 /2019 (Civil Lines)
14	Cr. Case		14155/2019	STATE Vs. UNTRACE	118 /2013 (Civil Lines)
<b>Charge</b>					
15	Cr. Case	68/2C/2014	294489/2016	STATE Vs. 1.ABHISHEK 2 SUMIT 3 BHAWNA	72 /2013 (Civil Lines)
16	Cr. Case		6779/2019	STATE Vs. COSTACHE IRINA	000532 /2018 (Sadar Bazar)
17	Cr. Case		6781/2019	STATE Vs. COSTACHE IRINA	000511 /2018 (Sadar Bazar)
18	Cr. Case		6785/2019	STATE Vs. COSTACHE IRINA	000529 /2018 (Sadar Bazar)
19	Cr. Case		13641/2019	STATE Vs. ARJUN	110 /2019 (Civil Lines)
20	Cr. Case		1179/2020	STATE Vs. SANJEET SINGH@KAKE	208 /2019 (Civil Lines)
<b>Prosecution Evidence</b>					
21	Cr. Case	39/2C/2015	297443/2016	STATE Vs. MUKEEM	379 /2015 (Civil Lines)
22	Cr. Case		271/2017	STATE Vs. MADAN	103 /2016 (Civil Lines)
23	Cr. Case		5429/2017	STATE Vs. GOVIND SINGH	351 /2014 (Civil Lines)
24	Cr. Case		9017/2017	STATE Vs. RAJENDER SINGH	41 /2016 (Civil Lines)
25	Ct. Cases		14300/2017	POOJA BATRA Vs. VISHAL TIWARI	/0 (Sadar Bazar)
26	Cr. Case		4791/2018	STATE Vs. MANINDER SINGH @ MANNI	3 /18 (Civil Lines)
27	Cr. Case		13329/2018	STATE Vs. MUKESH KUMAR	280 /2016 (Civil Lines)
28	Cr. Case		9114/2019	STATE Vs. MD DANISH	205 /2018 (Civil Lines)
29	Cr. Case		12303/2019	STATE Vs. RAJAT@ILLU	92 /2019 (Civil Lines)
<b>Statement of Accused</b>					
30	Cr. Case	7/2C/2012	291085/2016	STATE Vs. VINOD KR	146 /2005 (Civil Lines)
<b>Misc. Arguments</b>					
31	Ct. Cases		10975/2019	VINOD KUMAR Vs. STATE OF GNCTD OF DELHI	/2019 (Sadar Bazar)
<b>Order on Misc. Application</b>					
32	Ct. Cases	45/1/2012	530555/2016	MOHAMMAD MOINUDDIN Vs. ICICI BANK LTD	/0 (Sadar Bazar)
33	Ct. Cases		10146/2019	DEEPAK KUMAR SHARMA Vs. POOJA	/2019 (Civil Lines)

**IN THE COURT OF SH MANOJ KUMAR MM-06/CENTRAL  
ROOM NO. 247, TIS HAZARI COURT DELHI.  
JURISDICTION P.S. SADAR BAZAR AND CIVIL LINE**

S.No.	Date of hearing	Next date of hearing
1.	23.03.2020	22.06.2020
2.	24.03.2020	23.06.2020
3.	25.03.2020	24.06.2020
4.	26.03.2020	25.06.2020
5.	27.03.2020	26.06.2020
6.	<del>29</del> .03.2020	27.06.2020
7.	30.03.2020	29.06.2020
8.	31.03.2020	30.06.2020

Note: Copy of Cause lists w.e.f. 23.03.2020 to 31.03.2020 are also enclosed.

Duty MM

**Chief Metropolitan Magistrate, Central, THC  
IN THE COURT OF MR. GAURAV SHARMA  
Metropolitan Magistrate**

**Criminal Cause List Dated 23-03-2020 Total Cases:57**

S.No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
<b>Misc./ Appearance</b>					
1	Ct. Cases	53/1/2012	519802/2016	KISHORE KUMAR Vs. SANJAY KUMAR VASHIST	/0 (Bara Hindu Rao) 22/6/2020
2	Ct. Cases	838/1/2015	531544/2016	POOJA FINELEASE LTD Vs. RAMESHWARI DEVI	/0 (Rajinder Nagar) 22/6/2020
3	Ct. Cases	366/1/2016	524873/2016	VINOD KUMAR JAIN Vs. MS ZAINTRANS MARKETING LTD.	/0 (Sadar Bazar) 22/6/2020
<b>Misc. cases/purpose</b>					
4	Ct. Cases	750/1/2016	515090/2016	MS HPM CHEMICALS AND FERTILIZERS LTD. Vs. ASHOK RAJASHEB SAWANT	/0 (Kotwali) 22/6/2020
<b>Misc./ Appearance</b>					
5	Ct. Cases	512/1/2016	532378/2016	TATA CAPITAL FINANCIAL SERVICES LTD. Vs. GAYANDERA KUMAR TIWARI	/0 (Karol Bagh) 22/6/2020
6	Ct. Cases		511353/2016	TATA CAPITAL FINANCIAL SERVICES LTD. Vs. MAHENDRA PAL	/0 (Karol Bagh) 22/6/2020
7	Ct. Cases		537127/2016	TATA CAPITAL FINANCIAL SERVICES LTD. Vs. SANJAY	/0 22/6/2020
8	Ct. Cases		539691/2016	m/s Mata vaishno finsec Vs. NARENDER KUMAR	/0 (Roop Nagar) 22/6/2020
9	Ct. Cases		539837/2016	MAJOR AVIJIT SHARMA Vs. SHAKTI SIINGH	/0 (Karol Bagh) 22/6/2020
10	Ct. Cases		540108/2016	NAVEEN SABHARWAL Vs. YASHWANT SINGH RAWAT	/0 (Subzi Mandi) 22/6/2020
11	Ct. Cases		542688/2016	S K TRADINGCO Vs. LISWAN RETAIL PVT LTD	/0 (Karol Bagh) 22/6/2020
<b>Misc. cases/purpose</b>					
12	Ct. Cases		542714/2016	RAKESH SINGHAL Vs. CHANDAN MUKHERJEE	/0 (Bara Hindu Rao) 22/6/2020
<b>Misc./ Appearance</b>					
13	Ct. Cases		1773/2017	TATA CAPITAL FINANCIAL SERVICES LTD Vs. RAMESH KAPOOR	/0 (Karol Bagh) 22/6/2020
14	Ct. Cases		1774/2017	TATA CAPITAL FINANCIAL SERVICES LTD Vs. VIMLESH CHOUDHARY	/0 (Karol Bagh) 22/6/2020
<b>Misc. cases/purpose</b>					
15	Ct. Cases		7437/2017	CAPITAL FIRST LTD Vs. PRATEEK BHARDWAJ	/0 (Prashad Nagar) 22/6/2020
16	Ct. Cases		7438/2017	CAPITAL FIRST LTD Vs. PRADEEPT STONE CRUSHING	/0 (Prashad Nagar) 22/6/2020
17	Ct. Cases		7439/2017	CAPITAL FIRST LTD Vs. BALRAJ BHASIN AND SONS	/0 (Prashad Nagar) 22/6/2020
18	Ct. Cases		9515/2017	THE VAISH CO OPERATIVE ADARSH BANK LTD Vs. KAUSHAL	/0 (Darya Ganj) 22/6/2020
19	Ct. Cases		11045/2017	SACHIL MOHIT Vs. MUKESH KUMAR	/0 (Subzi Mandi) 22/6/2020
<b>Misc./ Appearance</b>					
20	Ct. Cases		430/2018	VINOD Vs. DR BHIM SINGH	/0 (DBG Road) 22/6/2020
21	Ct. Cases		2469/2018	SAMSUN INTERNATIONAL Vs. G N ENTERPRISES	/0 (Karol Bagh) 22/6/2020
22	Ct. Cases		6715/2018	MOHIT TYAGI Vs. PAWAN SHARMA	/0 (Burari) 22/6/2020
23	Ct. Cases		16800/2018	OSR INTERNATIONAL Vs. A B S ENGINEERING WORKS	/2018 (Hauz Qazi) 22/6/2020
24	Ct. Cases		16801/2018	OSR INTERNATIONAL Vs. A B S ENGINEERING WORKS	/2018 (Hauz Qazi) 22/6/2020
25	Ct. Cases		18006/2018	HARISH CHANDRA MISHRA Vs. ANIL KUMAR	/2018 (Kotwali) 22/6/2020
<b>Misc. cases/purpose</b>					



**Chief Metropolitan Magistrate, Central, THC  
IN THE COURT OF MR. GAURAV SHARMA**

**Metropolitan Magistrate**

**Criminal Cause List Dated 23-03-2020 Total Cases:57**

S.No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
26	Ct. Cases		18007/2018	M S ENTERPRISES Vs. HOLY CHILD EDUCATIONAL PUBLISHERS INDIA (P) LTD	/2018 (Jama Masjid) 22/6/2020
<b>Misc./ Appearance</b>					
27	Ct. Cases		18747/2018	SANJAY SACHDEVA Vs. BHAGBAN CARDS	/2018 (Lahori Gate) 22/6/2020
28	Ct. Cases		158/2019	DEEPAK KUMAR AND SONS Vs. MANISH TRADING CO.	/2019 (Kotwali) 22/6/2020
29	Ct. Cases		352/2019	MOHMED FAISAL Vs. INDIRAPURAM HABITATE CENTRE	/2018 (Darya Ganj) 22/6/2020
30	Ct. Cases		2128/2019	JASVINDER SINGH Vs. MAMTA SINGH	/2019 () 22/6/2020
31	Ct. Cases		3511/2019	RAHUL MITTAL Vs. ASHISH KUMAR JAIN	/2019 (Kotwali) 22/6/2020
32	Ct. Cases		3575/2019	H S POWER PROJECTS Vs. JHALANI ELECRTRICALS	/2019 () 22/6/2020
33	Ct. Cases		11188/2019	PUSHPA RANI Vs. JGJ GYM N SPA AND OTHERS	/2019 () 22/6/2020
34	Ct. Cases		11485/2019	MARUTI OVERSEAS Vs. MAHALAXMI RICE TRADERS	/2019 (Lahori Gate) 22/6/2020
35	Ct. Cases		12107/2019	MITHUN MEHRA Vs. PRAKASH SHARMA	/2019 (Karol Bagh) 22/6/2020
36	Ct. Cases		12346/2019	ANANDMAYEE FORGINGS PVT. LTD Vs. SEHGAL N SEHGAL	/2019 (Darya Ganj) 22/6/2020
37	Ct. Cases		12805/2019	ANANDMAYEE FORGINGS PVT LTD Vs. SEHGAL N SEHGAL	/2019 (Darya Ganj) 22/6/2020
<b>Charge</b>					
38	Ct. Cases	177/1/2015	512506/2016	R. K. COMMODITIES SERVICES Vs. SANJAY GOEL	/0 (Darya Ganj) 22/6/2020
39	Ct. Cases	476/1/2016	518919/2016	KAUSHAL PAL SINGH Vs. SUNIL KUMAR	/0 (Timar Pur) 22/6/2020
40	Ct. Cases		509496/2016	S.K. BEDI Vs. MS S.K.G. DOORS PVT.LTD	/0 (Karol Bagh) 22/6/2020
41	Ct. Cases		15892/2018	MOHD RAFI Vs. NITIN MATHUR	/2018 (Kamla Market) 22/6/2020
42	Ct. Cases		11175/2019	KRISHAN LAL ANAND Vs. JGJ GYM N SPA AND OTHERS	/2019 (Karol Bagh) 22/6/2020
43	Ct. Cases		11179/2019	KRISHAN LAL ANAND Vs. JGJ GYM N SPA AND OTHERS	/2019 () 22/6/2020
44	Ct. Cases		11187/2019	PUSHPA RANI Vs. JGJ GYM N SPA AND OTHERS	/2019 (Karol Bagh) 22/6/2020
<b>Prosecution Evidence</b>					
45	Ct. Cases	400/1/2013	516685/2016	OSHO JAIN Vs. K.K GUPTA	/0 (Kotwali) 22/6/2020
46	Ct. Cases	250/1/2016	518866/2016	RITU ARORA Vs. RACHNA KAKKAR	/0 (Roop Nagar) 22/6/2020
<b>Statement of Accused</b>					
47	Ct. Cases	868/1/2015	512911/2016	SMT. DOLLY VIJAY Vs. KAPIL VERMANI	/0 (Subzi Mandi) 22/6/2020
48	Ct. Cases	876/1/2016	525663/2016	VINOD FAKIRCHAND GOYAL Vs. SANJAY KUMAR SHRI KISHAN DAS TIWARI	/0 (Chandni Chowk) 22/6/2020
<b>Defence Evidence</b>					
49	Ct. Cases	215/1/2013	524860/2016	VIJAY PAL SINGH Vs. RAM BABU	/0 (Sadar Bazar) 22/6/2020
50	Ct. Cases	852/1/2013	515876/2016	SMT. SHUBHA RANI SINGHAL Vs. MS A.M. ENTERPRISES	/0 (Lahori Gate) 22/6/2020
51	Ct. Cases	133/1/2015	520290/2016	RAKESH TYAGI Vs. MOHIT TYAGI	/0 (Burari) 22/6/2020
52	Ct. Cases		543745/2016	NATIONAL TRADING Vs. M/s YADAV POULTRY	/0 (Lahori Gate) 22/6/2020
<b>Misc. Arguments</b>					
53	Ct. Cases	345/1/2015	513999/2016	PARKASH KUMAR YADAV Vs. ARVIND KUMAR	/0 (Nabi Karim) 22/6/2020
54	Ct. Cases		13550/2017	M/S CAPITAL FIRST LIMITED Vs. SANJAY SANKLA	/0 (Rajinder Nagar) 22/6/2020
<b>Final Arguments</b>					

Chief Metropolitan Magistrate, Central, THC

IN THE COURT OF MR. GAURAV SHARMA

Metropolitan Magistrate

Criminal Cause List Dated 23-03-2020 Total Cases:57

S.No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
55	Ct. Cases	604/1/2011	523121/2016	MS WAXPOL INDUSTRIES LTD. Vs. NAND KISHORE BATRA	Alhauri /0 (Kashmere Gate) 22/6/2020
56	Ct. Cases	196/1/2012	532589/2016	VIKAS GIRDHAR Vs. DEVENDER KUMAR	/0 (Roop Nagar) 22/6/2020
<b>Order on Misc. Application</b>					
57	Cr. Case	59/1/2013	291853/2016	MAHESH KUMAR VERMA Vs. DAYANAND VERMA	/0 (Hauz Qazi) 22/6/2020

Chief Metropolitan Magistrate, Central, THC  
IN THE COURT OF MR. AJEET NARAYAN  
Metropolitan Magistrate

29-06-20

Criminal Cause List Dated 23-03-2020 Total Cases:73

S.No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
<u>Misc./ Appearance</u>					
1	Ct. Cases	856/1/2014	523303/2016	PIONEER PUBLICITY CORPORATION PVT LTD Vs. A.G AEROVISION ELECTRONICS PVT LTD	/0 (DBG Road) 29-06-20
2	Ct. Cases	815/1/2015	518423/2016	SELMEX INDUSTRIES Vs. AUTO DECOR PVT LTD	/0 (Pahar Ganj)
3	Ct. Cases	428/1/2016	534837/2016	SHRI CHETAN KHURANA Vs. SHRI HARI GOPAL SHARMA	/0 (Chandni Chowk)
<u>Misc. cases/purpose</u>					
4	Ct. Cases		510191/2016	MURARI LAL Vs. ISWAR PRASAD	/0 (Sarai Rohilla)
<u>Misc./ Appearance</u>					
5	Ct. Cases		537524/2016	sh. Anil Kumar Meena Vs. Sharma Contracts (India) Pvt. Ltd.	/0 (DBG Road)
6	Cr. Case		304927/2016	M/S MALHOTRA BOOK DEPOT Vs. SAUBHAGYA BOOK AGENCY	/0 (I.P. Estate)
7	Ct. Cases		539363/2016	RITA SHARMA Vs. SAJID KHAN	/0 (Burari)
8	Ct. Cases		540234/2016	BHARAT CO OPERATIVE T C SOCIETY LTD Vs. SURESH KUMAR	/0 (Roop Nagar)
9	Ct. Cases		1737/2017	CAPITAL FIRST LTD Vs. SUKHDEV MEHROTRA	/0 (Rajinder Nagar)
10	Ct. Cases		1739/2017	CAPITAL FIRST LTD Vs. BHOLA	/0 (Rajinder Nagar)
11	Ct. Cases		1743/2017	CAPITAL FIRST LTD Vs. SATISH VIJENDER	/0 (Rajinder Nagar)
12	Ct. Cases		1748/2017	CAPITAL FIRST LTD Vs. JASWANT SINGH	/0 (Rajinder Nagar)
13	Ct. Cases		1989/2017	CAPITAL FIRST LTD Vs. ANURAG YADAV	/0 (Rajinder Nagar)
14	Ct. Cases		1990/2017	CAPITAL FIRST LTD Vs. MANMOHAN	/0 (Rajinder Nagar)
15	Ct. Cases		1993/2017	CAPITAL FIRST LTD Vs. JATIN	/0 (Rajinder Nagar)
16	Ct. Cases		5227/2017	M/S AAR AAR METALS Vs. HEMKUNT INDUSTRIAL CORP	/0 (Kamla Market)
<u>Misc. cases/purpose</u>					
17	Ct. Cases		6562/2017	VAIBHAV GUPTA Vs. JASVINDER SINGH INDER MOHAN SINGH BHATIYA, BHATIYA CONSTRUCTION	/0 (Sadar Bazar)
<u>Misc./ Appearance</u>					
18	Ct. Cases		8578/2017	POOJA FINELEASE LTD Vs. RAJ KUMAR	/0 (Rajinder Nagar)
19	Ct. Cases		8581/2017	POOJA FINELEASE LTD Vs. NAVED	/0 (Rajinder Nagar)
20	Ct. Cases		8583/2017	POOJA FINELEASE LTD Vs. DHEERPAL NEHRA	/0 (Rajinder Nagar)
21	Ct. Cases		10555/2017	RIDHI SIDHI ENTERPRISES Vs. PARMOD SHARMA	/0 (Kotwali)
22	Ct. Cases		13904/2017	ICICI BANK LTD Vs. ASHA RANI GUPTA	/0 (Pahar Ganj)
23	Ct. Cases		13906/2017	ICICI BANK LTD Vs. ARUN KHANNA	/0 (Pahar Ganj)
24	Ct. Cases		13907/2017	ICICI BANK LTD Vs. MUKESH SHARMA	/0 (Pahar Ganj)
25	Ct. Cases		13909/2017	ICICI BANK LTD Vs. JATINDER KAUR KHARBANDA	/0 (Pahar Ganj)
26	Ct. Cases		13915/2017	ICICI BANK LTD Vs. RAHUL KUMAR	/0 (Pahar Ganj)
27	Ct. Cases		13918/2017	ICICI BANK LTD Vs. DEVENDER SHAHI	/0 (Pahar Ganj)
28	Ct. Cases		13919/2017	ICICI BANK LTD Vs. ABHISHEK LOMESH	/0 (Pahar Ganj)
29	Ct. Cases		13920/2017	ICICI BANK LTD Vs. MANINDER KUMAR PRASHER	/0 (Pahar Ganj)
30	Ct. Cases		13924/2017	ICICI BANK LTD Vs. MANOJ KUMAR PURBEY	/0 (Pahar Ganj)
31	Ct. Cases		13925/2017	ICICI BANK LTD Vs. SANJU KUMAR KC	/0 (Pahar Ganj)
32	Ct. Cases		13926/2017	ICICI BANK LTD Vs. ASHA RANI GUPTA	/0 (Pahar Ganj)
33	Ct. Cases		13929/2017	ICICI BANK LTD Vs. VIKAS KUMAR	/0 (Pahar Ganj) 29-06-20

Chief Metropolitan Magistrate, Central, THC  
IN THE COURT OF MR. AJEET NARAYAN  
Metropolitan Magistrate  
Criminal Cause List Dated 23-03-2020 Total Cases:73

S.No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
34	Ct. Cases		13930/2017	ICICI BANK LTD Vs. RAHUL KUMAR	/0 (Pahar Ganj) 29-06-20
35	Ct. Cases		15102/2017	M/S CAPITAL FIRST LIMITED Vs. RAJENDER SHARMA	/0 (Rajinder Nagar)
36	Ct. Cases		15105/2017	M/S CAPITAL FIRST LIMITED Vs. RAM SAJEEWAN YADAV	/0 (Rajinder Nagar)
37	Ct. Cases		1482/2018	VYASA EXPORTS Vs. SANTOSH DHIYA	/0 (Kotwali)
38	Ct. Cases		12253/2018	PSKS IMPEX Vs. FIT LINE ENTERPRISES	/2018 ()
39	Ct. Cases		12255/2018	PSKS IMPEX Vs. FIT LINE ENTERPRISES	/2018 ()
40	Ct. Cases		1348/2019	RANJANA JAGGI Vs. HARI DUTT SHARMA	/2019 ()
41	Ct. Cases		1523/2019	MAHAVIR PRASAD Vs. RIAZUDDIN	/2019 (Pahar Ganj)
42	Ct. Cases		2791/2019	SHRI MAHAVIR SAREES Vs. AJAY KUMAR AGGARWAL	/2019 ()
43	Ct. Cases		9819/2019	RAJ KUMAR TYAGI Vs. RAKESH	/2019 (Burari)
44	Ct. Cases		9820/2019	MEERA SHARMA Vs. RAKESH	/2019 ()
45	Ct. Cases		10281/2019	ALSTONE INTERNATIONAL Vs. FURQAM QURESHI	/2019 ()
46	Ct. Cases		10282/2019	ALSTONE INTERNATIONAL Vs. SHOBHANA	/2019 ()
47	Ct. Cases		11229/2019	AMIT BANSAL Vs. KARAN ARORA	/2019 (Pahar Ganj)
48	Ct. Cases		11349/2019	YOGENDER Vs. RAM DHAR	/2019 (Maurice Nagar)
49	Ct. Cases		11360/2019	DEEPANSHU SHARMA Vs. JITENDER	/2019 (Hauz Qazi)
50	Ct. Cases		12423/2019	RACHNA MOONA Vs. JAGDISH CHANDRA MOONA	/2019 (Maurice Nagar)
51	Ct. Cases		12424/2019	ALSTONE INTERNATIONAL Vs. JAYANT HIMGIRE	/2019 ()
52	Ct. Cases		892/2020	NAVKAR LAMINATORS PVT LTD Vs. RAHUL MALIK	/2020 ()
53	Ct. Cases		1157/2020	NEW AGE INTERNATIONAL PVT LTD Vs. NEW PUTHI GHAR	/2020 (Darya Ganj)
54	Ct. Cases		3376/2020	JAYPEE BROTHERS MEDICAL PUBLISHERS PVT.DLTD Vs. DR. RAJIV KUMAR JAIN	/2020 (Darya Ganj)
55	Ct. Cases		3435/2020	ORSUS PUBLISHING HOUSE Vs. ABHA PUBLICATION	/2020 (Hauz Qazi)
<u>Charge</u>					
56	Cr. Case	26/2C/2012	289580/2016	STATE Vs. CHARAN JEET LAL	112 /2001 (Civil Lines)
57	Cr. Case	28/2C/2012	290230/2016	STATE Vs. KEWAL KRISHAN MEHRA	124 /2001 (Civil Lines)
<u>Prosecution Evidence</u>					
58	Ct. Cases	847/1/2016	516888/2016	ROHIT KUMAR Vs. MOHD. ANISH	/0 (Prashad Nagar)
59	Ct. Cases		509506/2016	ROHIT KUMAR Vs. MOHD. ANISH	/0 (Prashad Nagar)
60	Ct. Cases		509030/2016	ROHIT KUMAR Vs. MOHD. ANISH	/0 (Prashad Nagar)
61	Ct. Cases		543133/2016	VIPUL KHANNA Vs. PARMINDER SINGH	/0 (Burari)
<u>Statement of Accused</u>					
62	Ct. Cases		539408/2016	M HASIBUR RAHMAN Vs. VINOD KUMAR	/0 (Sadar Bazar)
63	Ct. Cases		9623/2017	SUSHIL KUMAR JAIN Vs. VINOD SINGH	/0 (Bara Hindu Rao)
<u>Defence Evidence</u>					
64	Ct. Cases	275RT/2015	536629/2016	MEERA CHOPRA Vs. ANIL KUMAR CHUGH	/0 (Pahar Ganj)
65	Ct. Cases		9196/2017	JAIN COOPERATIVE BANK LTD Vs. OM WATI	/0 (Darya Ganj)
<u>Final Arguments</u>					
66	Ct. Cases	454/1/2015	526353/2016	PAYAL CABLES PVT. LTD Vs. VALUE INFRACON INDIA PVT., LTD	/0 (Darya Ganj)
67	Ct. Cases	511/1/2015	523497/2016	PAYAL CABLES PVT. LTD Vs. VALUE INFRACON INDIA PVT. LTD	/0 (Darya Ganj) 29-06-20

Chief Metropolitan Magistrate, Central, THC  
IN THE COURT OF MR. AJEET NARAYAN  
Metropolitan Magistrate  
Criminal Cause List Dated 23-03-2020 Total Cases:73

S.No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
68	Ct. Cases	698/1/2015	517922/2016	PAYAL CABLES PVT. LTD Vs. VALUE INFRACON INDIA PVT. LTD	/0 (Darya Ganj)
69	Ct. Cases	940/1/2015	527518/2016	PAYAL CABLES PVT. LTD Vs. VALUE INFRACON INDIA PVT. LTD	/0 (Darya Ganj)
70	Ct. Cases	180/1/2015	527484/2016	PAYAL CABLES PVT LTD Vs. VALUE INFRACON INDIA PVT LTD	/0 (Darya Ganj)
71	Ct. Cases	283RT/2015	528978/2016	VE COMMERCIAL VEHICAL Vs. SUNIL KAPOOR	/0 (Pahar Ganj)
Order on Misc. Application					
72	Ct. Cases		13953/2018	RADHA KISHAN Vs. PARDEEP KUMAR KHURANA	/2018 (Kotwali)
73	Ct. Cases		13966/2018	RADHA KISHAN Vs. PARDEEP KUMAR KHURANA	/2018 (Kotwali)

74 cc no 11473/18 MS Dawaonja Impen (P) Ltd vs Swantik Communication

75 cc no 11477/18 vs Amar Umdl

76 cc no 290543/16 Manjil @ Munna vs Rakesh Kumar

77 cc no 60/16 State vs Juman

78 cc No 517003/16 Anita Dawar vs Aree fashion (P) Ltd.

79 cc No 7834/18 PSKS Impen vs Fit Line Entp.

80 cc no 543345/16 Gurspreet Singh vs Aman Raj (con application)

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Chief Metropolitan Magistrate, Central, THC  
IN THE COURT OF Sh. Abhilash Malhotra  
Metropolitan Magistrate

Criminal Cause List Dated 23-03-2020 Total Cases:21

s.No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
<b>Misc. cases/purpose</b>					
1	Cr. Case	233/2/2016	301433/2016	STATE Vs. PRADEEP KUMAR	50 /2015 (Kashmere Gate) 13/10/20
2	Cr. Case		4080/2019	STATE Vs. VIKAS KUMAR	321 /2017 (Subzi Mandi) 24/7/20
<b>Misc./ Appearance</b>					
3	Cr. Case		7676/2019	STATE Vs. SUNIL KUMAR	47 /2019 (Subzi Mandi) 8/10/20
<b>Misc. cases/purpose</b>					
4	TC		783/2019	STATE Vs. RAM LOTAY DL1LR2263	070 () 15/5/20
5	TC		1005/2019	STATE Vs. RAM AVTAR DL9SBS7046	070 () 15/5/20
6	Cr. Case		2377/2020	STATE Vs. VIJAY KUMAR	277 /2019 () 19/5/20
7	Cr. Case		1022/2020	STATE Vs. RAJ KUMAR	104 /2018 (Kashmere Gate) - 12/10/20
8	Cl. Cases		427/2020	KRISHNA DEVI Vs. KAILASH DEVDI AND ORS	12019 (WAZIRABAD) 30/5/20
9	Cl. Cases		3147/2020	MAHAVIR MAHTO Vs. SHIV KUMAR MEHTO	2019 (WAZIRABAD) 30/5/20
10	TC		61/2020	STATE Vs. AMIT KUMAR (DL1LAB7008)	0 /0 (19/10/20)
11	Cl. Cases		2658/2020	SNEH LATA JAIN Vs. SUNIL KUMAR JAIN	/2020 () 29/5/20
<b>Charge</b>					
12	Cr. Case		12147/2018	STATE Vs. RAJENDER KUMAR	124 /2017 (Kashmere Gate) - 9/10/20
13	Cr. Case		11985/2019	STATE Vs. YOGESH JAIN	286 /2018 (Kashmere Gate) 25/7/20
<b>Prosecution Evidence</b>					
14	Cl. Cases	18/1/2013	536916/2016	MEENA CHOUDHARY SHARMA Vs. VIR PRAKASH	/0 (Subzi Mandi) 8/7/20
<b>( Main Matter : Ct. Cases/0536916/2016)</b>					
<b>Sub Matter : Ct. Cases/0536916/2016</b>					
15	Cr. Case	24/2/2013	295299/2016	STATE Vs. BABLOO YADAV	238 /2012 (Subzi Mandi) 14/4/20
<b>( Main Matter : Cr. Case/0295299/2016)</b>					
<b>Sub Matter : Cr. Case/0295299/2016</b>					
16	Cl. Cases	71/3/2014	520681/2016	RPF Vs. RAKESH	4 /2014 (RPF(NDLS)) 14/4/20
<b>( Main Matter : Cl. Cases/0520681/2016)</b>					
<b>Sub Matter : Cl. Cases/0520681/2016</b>					
17	Cr. Case	313/2/2015	288626/2016	STATE Vs. AKSHAT	394 /2015 (Subzi Mandi) 13/4/20
<b>( Main Matter : Cr. Case/0288626/2016)</b>					
<b>Sub Matter : Cr. Case/0288626/2016</b>					
<b>Statement of Accused</b>					
18	Cl. Cases	121/1/2011	515976/2016	MS D.D.TOWNSHIP LTD Vs. PRAVEEN SHARMA	/0 (Rajinder Nagar) 8/4/20
<b>Defence Evidence</b>					
19	Cr. Case	313/2/2008	297259/2016	STATE Vs. DINESH KUMAR OTHER	548 /2007 (Kashmere Gate) 23/4/20
<b>Final Arguments</b>					
20	Cr. Case		8969/2017	STATE Vs. SHASHI	213 /2016 (Subzi Mandi) - 1/4/20
<b>( Main Matter : Cr. Case/0017971/2017)</b>					
<b>Arguments</b>					
21	Cl. Cases		9522/2019	RAGINI VERMA Vs. RAJENDER	

Sh. PRANAV JOSHI  
Metropolitan Magistrate-09  
Central Room No. 286,  
Tis Hazari Courts, Delhi

Chief Metropolitan Magistrate, Central, THC  
IN THE COURT OF MR. PRANAV JOSHI  
Metropolitan Magistrate  
Criminal Cause List Dated 23-03-2020 Total Cases:32

S.No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
<b>Misc./ Appearance</b>					
1	Cr. Case	713/2/2015	298408/2016	STATE Vs. RAKESH ETC	251 /2019 (Burari)
2	Cr. Case	407/2/2016	303183/2016	STATE Vs. PRADEEP KUMAR	757/2018 (Burari)
3	Cr. Case		11813/2017	STATE Vs. ROHIT KUMAR	222 /2016 (Lahori Gate)
4	Cr. Case		8694/2019	STATE Vs. YASH@SURAJ	539 /2018 (Burari)
5	Cr. Case		10756/2019	STATE Vs. AMPU KUMAR YADAV	123 /2019 (Lahori Gate)
6	Cr. Case		11959/2019	STATE Vs. ANKIT	597 /2018 (Burari)
7	Cr. Case		12995/2019	STATE Vs. KULDEEP TYAGI	136 /2018 (Burari)
8	Cr. Case		406/2020	STATE Vs. PAPPU PASAWAN	01 /2019 (Lahori Gate)
9	Cr. Case		407/2020	STATE Vs. SANJAWA DEVI@SINDURI	43 /2019 (Lahori Gate)
10	Cr. Case		408/2020	STATE Vs. VIRENDER	12 /2019 (Lahori Gate)
11	Cr. Case		2409/2020	STATE Vs. DEEP NARYAN SINGH	251 /2019 (Lahori Gate)
12	Cr. Case		2410/2020	STATE Vs. SANTOSH @ SHANTI SWAROOP SHARMA	222 /2019 (Lahori Gate)
13	Cr. Case		2413/2020	STATE Vs. PREM NARYAN KHANNA	215 /2019 (Lahori Gate)
<b>Charge</b>					
14	Cr. Cases	7/1/2015	521886/2016	SH DINESH KUMAR Vs. OM PRAKASH	/0 (Burari)
15	Cr. Case	87/3/2015	297088/2016	STATE Vs. YATINDRA NIRVIK	113 /2017 (Lahori Gate)
16	Cr. Case		1290/2018	STATE Vs. RAJKUMAR	129 /2017 (Lahori Gate)
17	Cr. Case		11811/2018	STATE Vs. VIRENDER KUMAR JAIN	220 /2016 (Lahori Gate)
<b>Prosecution Evidence</b>					
18	Cr. Case	62/L/2015	289184/2016	STATE Vs. IKRAR@ PUTAN	13 /2015 (Lahori Gate)
19	Cr. Case		6437/2017	STATE Vs. RAKESH KUMAR	387 /2011 (Burari)
20	Cr. Case		2379/2018	STATE Vs. MADHU	715 /2017 (Burari)
21	Cr. Case		12045/2018	STATE Vs. PUSHRAJ	396 /2017 (Burari)
22	Cr. Case		14244/2018	STATE Vs. MOHD SIRAJ	133 /2017 (Lahori Gate)
23	Cr. Cases		372/2019	Smt. SHEETAL Vs. STATE AND OTHERS	/2019 ()
24	Cr. Case		6423/2019	STATE Vs. SUNIL	211 /2019 (Burari)
25	Cr. Case		10098/2019	STATE Vs. DHIRPAL	38 /2019 (Burari)
26	Cr. Case		12606/2019	STATE Vs. SALMAN @ IMRAN	186 /2019 ()
<b>Arguments</b>					
27	Cr. Cases	245/1/2015	519315/2016	TARA KANT JHA Vs. B.L.PASSI	/0 (Burari)
<b>Order on Misc. Application</b>					
28	Cr. Cases	493/1/2015	532322/2016	RADHA CHARAN @ RADHEY Vs. DASHRATH KUMAR	/0 (Burari)
<b>Arguments</b>					
29	Cr. Cases		3315/2016	KAMLA DEVI Vs. SERAPHIN ANAND	/0 (Burari)
30	Cr. Cases		3319/2019	SHASHI KUMAR JAIN Vs. SANJAY JAIN	/0 (Kotwali)
31	Cr. Cases		8126/2019	VEENA KUMARI Vs. SUDESHWAR TYAGI	/0 (Burari)
<b>Order</b>					
32	Cr. Case	183/2/2015	296469/2016	STATE Vs. SHANKER LAL	151 /2011 (Burari)

**Chief Metropolitan Magistrate, Central, THC**  
**IN THE COURT OF Sh. Gajender Singh Nagar**  
**Addl. Chief Metropolitan Magistrate**  
**Criminal Cause List Dated 23-03-2020 Total Cases:28**

S.No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
<b>Misc./ Appearance</b>					
1	Cr. Case		3442/2018	STATE Vs. CANCELLATION	134 /2015 (Railway Main Delhi)
<b>( Main Matter : Cr. Case/0008013/2018)</b>					
2	Cr. Case		5791/2018	STATE Vs. VIPIN KUMAR	06 /2018 (Bara Hindu Rao)
3	Cr. Case		16946/2018	STATE Vs. ISHRAR@RIHAN	69 /2018 ()
4	Cr. Case		16948/2018	STATE Vs. VIKAS @NEPALI@KAPIL TYAGI	56 /2018 ()
5	Cr. Case		1721/2019	STATE Vs. MANISH KANNOJIYA	152 /2018 (Hauz Qazi)
6	Cr. Case		8754/2019	STATE Vs. JAGDISH LAL	178 /2019 ()
7	Ct. Cases		10800/2019	HARSH MANDER Vs. ALOK KUMAR	/2019 (Hauz Qazi)
8	Cr. Case		13045/2019	STATE Vs. ROHIT	42 /2019 ()
9	Ct. Cases		12488/2019	MOHD IRFAN Vs. MST MOHAMMAD BI AND ORS	/2019 ()
10	Ct. Cases		13080/2019	BHAWNA Vs. BEENA DHAWAN	/0 (Hauz Qazi)
11	Cr. Case		15611/2019	STATE Vs. MANISH SHARMA	162 /2019 (Hauz Qazi)
12	Ct. Cases		2089/2020	NARENDER KUMAR Vs. MANISH KUMAR	/2020 (Hauz Qazi)
<b>Charge</b>					
13	Cr. Case		8160/2018	STATE Vs. HARISH KUMAR	362 /2016 (Karol Bagh)
14	Cr. Case		11789/2018	STATE Vs. GURVINDER SINGH	112 /2017 ()
15	Cr. Case		13802/2019	STATE Vs. MONU SHARMA	709 /2019 (Railway Main Delhi)
<b>Prosecution Evidence</b>					
16	Cr. Case	41/02/2002	288514/2016	STATE Vs. MANGA RAM@DR.MANGA RAM ACHARYA	179/02 /2002 (Timar Pur) - 8/5/20.-PE
17	Cr. Case	52/CB/2009	301914/2016	STATE Vs. HARPREET SINGH @ CANDY	135/08 /2008 (Sarai Rohilla)
18	Cr. Case	3/CB/2013	294659/2016	STATE Vs. VIJAY KUMAR CHAWLA	112 /2011 (EOW)
19	Cr. Case	151/2/2015	300185/2016	STATE Vs. RESHMA	19 /2015 (Bara Hindu Rao)
20	Cr. Case	54/1G/2015	292168/2016	STATE Vs. DIDAR SINGH 2. GULLU SINGH	128 /2015 (GULABI BAGH)
21	Cr. Case	47/2/2016	292775/2016	STATE Vs. KAMLA MEHTO	20 /2015 (Bara Hindu Rao) -
22	Cr. Case	245/2/2016	287042/2016	STATE Vs. VINOD @ KAJAL @ BIJLI @ BHALU	59 /2016 (Bara Hindu Rao)
23	Cr. Case		309598/2016	STATE Vs. CHETAN AHUJA @ CHINTU	752 /2014 (Karol Bagh)
24	Cr. Case		5000/2017	STATE Vs. BABU KHAN @ LIYAKAT KHAN @ BABLU	19 /2017 (GULABI BAGH)
<b>( Main Matter : Cr. Case/0000102/1 )</b>					
25	Cr. Case		16702/2018	STATE Vs. MOHD. WASIF	84 /2018 ()
<b>Final Arguments</b>					
26	Cr. Case	6/2/1997	294253/2016	STATE Vs. JITENDER KUMAR	350 /1995 (Kashmere Gate) - 23/4/20.
<b>Arguments</b>					
27	Cr. Case	107H/2016	287640/2016	STATE Vs. MANISH VERMA	314 /2014 (Hauz Qazi) - 5/6/20.
<b>Order</b>					
28	Cr. Case	72/CB/2012	297155/2016	STATE Vs. DHARAMVIR ETC.	148 /2007 (Maurice Nagar) - 27/4/20.



Chief Metropolitan Magistrate, Central, THC  
IN THE COURT OF Ms. Shama Gupta  
Metropolitan Magistrate

Criminal Cause List Dated 23-03-2020 Total Cases:30

S.No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
<b>Misc./ Appearance</b>					
1	Ct. Cases		541253/2016	ALKA Vs. NARESH KUMAR	/0 (Prashad Nagar) 27/04/2020
2	Cr. Case		11669/2017	STATE Vs. YOGESH KUMR CHANDAULIYA	191 /2016 (Prashad Nagar) 04/05/2020
3	Ct. Cases		6846/2018	RAJNI Vs. DEEPAK	/0 (Prashad Nagar) 04/05/2020
4	Cr. Case		7664/2018	STATE Vs. RAJ SINGH	09 /2018 (Roop Nagar) 04/05/2020
5	Cr. Case		7989/2018	STATE Vs. RAMESH	148 /2016 (Pahar Ganj) 04/05/2020
6	Cr. Case		11032/2018	STATE Vs. VIKRAM SONKAR @ VICKY	62 /2017 (DBG Road) 11/05/2020
7	EX CRL		197/2018	SUNITA @ BHAWNA Vs. NAVEEN NISCHAL	/2018 (Karol Bagh) 11/05/2020
8	Ct. Cases		10/2019	BABY AND ORS Vs. YATINDER KUMAR @ YATENDER AND ANR	/2018 (Prashad Nagar) 11/05/2020
9	Cr. Case		273/2019	STATE Vs. TEK CHAND	111 /2018 (Pahar Ganj) 11/05/2020
10	Ct. Cases		2151/2019	EJAJ FATMA Vs. MASROOR ABBAS	/2019 (Karol Bagh) 18/05/2020
11	Ct. Cases		3899/2019	DEEPIKA KHARI Vs. SAURABH KASANA	/2019 (Roop Nagar) 18/05/2020
12	Cr. Case		10378/2019	STATE Vs. KUSH LALWANI	238 /2018 (Pahar Ganj) 18/05/2020
13	Cr. Case		11581/2019	STATE Vs. BRAHAM PRAKASH	220 /2017 (Karol Bagh) 18/05/2020
14	EX CRL		18/2020	SUNITA@BHAWNA Vs. NAVEEN NISCHAL	/2019 (Karol Bagh) 18/05/2020
<b>Charge</b>					
15	Cr. Case		6108/2018	STATE Vs. AMIT	224 /2016 (Roop Nagar) 11/05/2020
16	Cr. Case		11130/2018	STATE Vs. GEETA	10 /2018 (Roop Nagar) 11/05/2020
17	Cr. Case		16359/2018	STATE Vs. SANDEEP BHATIA	14 /2016 (Pahar Ganj) 18/05/2020
18	Cr. Case		16487/2018	STATE Vs. VIPUL GUPTA	301 /2016 () 01/06/2020
<b>Prosecution Evidence</b>					
19	Ct. Cases	9/1/2011	535754/2016	SUSAMMA MATHAI Vs. NAGESH AKELA	/0 (Karol Bagh) 01/06/2020
20	Ct. Cases	14/6/2013	517615/2016	SAROJ BALA Vs. NARESH KUMAR	/0 (Karol Bagh) 01/06/2020
21	Cr. Case		9290/2017	STATE Vs. DEELILP KUMAR PASHI	452 /2016 (Railway Main Delhi) 04/05/2020
22	Cr. Case		2970/2018	STATE Vs. WASIM KHAN @ MONU	321 /2017 (Pahar Ganj) 11/05/2020
23	Cr. Case		483/2019	STATE Vs. NEERAJ PRASOON	117 /2018 (DBG Road) 18/05/2020
<b>Misc. Arguments</b>					
24	Ct. Cases	106/6/2014	513674/2016	HARVINDER KAUR Vs. SUKHJINDER SINGH SAINI ORS	/0 (DBG Road) 27/04/2020
25	Ct. Cases		14360/2017	SHIPRA AGARWAL Vs. NITIN AGARWAL	/0 (Roop Nagar) 18/05/2020
26	Ct. Cases		14756/2018	SHIPRA VIG Vs. SAURABH VIG AND ORS	/2018 (Prashad Nagar) 18/05/2020
27	Ct. Cases		17986/2018	BHARTI Vs. MAHESH KUMAR	/2018 (Karol Bagh) 01/06/2020
<b>Order on Misc. Application</b>					
28	Ct. Cases		15862/2017	URMILA @ KUSUM NIGAM Vs. RANJIT KUMAR NIGAM	/0 (Karol Bagh) 26/04/2020
<b>( Main Matter : Ct. Cases/0000232/2017)</b>					
29	Ct. Cases		2583/2019	SAHIBA KHATOON Vs. MOHD MANZOOR	/2019 (Karol Bagh) 27/04/2020
30	Ct. Cases		10727/2019	NAMRATA SHARMA Vs. HEMANT AND ANR	/2019 () 04/05/2020

R. No. 323

R. No. 323

Senior Civil Judge cum RC, Central, THC  
 IN THE COURT OF Ms. Shefali Barnala Tandon  
 Administrative Civil Judge Cum Addl. Rent Control  
 CIVIL CAUSE LIST DATED 23-03-2020 Total Cases:29

S.No.	Case Type	Old Case No.	Case No.	Title
<b>Misc. cases/purpose</b>				
1	Succ. Court		55/18	SUDHIR CECIL JOSEPH Vs. STATE AND ORS.
2	Succ. Court		77/19	ANUP GUPTA Vs. STATE NCT OF DELHI AND ORS.
3	RC ARC		542/19	DR SHRUTI SAMHOTRA Vs. JAWAHAR LAL
4	Succ. Court		98/19	VIRENDER KUMAR JAIN Vs. STATE
5	Succ. Court		125/19	ANIL K. KHER Vs. STATE AND ORS.
6	Succ. Court		9/20	ANJANA VIG Vs. STATE AND ORS
7	Succ. Court		12/20	LUCY BARA AND ORS. Vs. THE STATE AND ORS.
<b>Plaintiff/Petitioner Evidence</b>				
8	Succ. Court	143/2014	32878/16	VEENA SAPRA Vs. THE STATE
9	Succ. Court		93/17	BEENA DEVI Vs. THE STATE AND ANR
10	Succ. Court		127/17	ANURAG Vs. THE STATE AND ORS
11	Succ. Court		33/18	ASHA Vs. THE STATE AND ORS.
12	Succ. Court		74/18	NEELAM JAIN THROUGH ATTORNEY RAJNISH BHUSHAN JAIN. Vs. STATE
13	Succ. Court		75/18	NEELAM JAIN Vs. STATE
14	Succ. Court		156/18	MOHAMMED ALI QURESHI Vs. STATE
15	Succ. Court		31/19	KHALID MOHD. Vs. STATE AND ORS
16	Succ. Court		49/19	PRAMOD KUMAR GOEL Vs. STATE AND ANR.
17	Succ. Court		51/19	AMIT SHARMA Vs. STATE AND ANR.
18	Succ. Court		160/19	CHETAN PARKASH Vs. THE STATE AND ORS
<b>Misc. Arguments</b>				
19	Succ. Court		78/19	NIKITA AGGARWAL Vs. STATE
20	RC ARC		541/19	DR SHRUTI SAMHOTRA Vs. PANKAJ
21	Succ. Court		41/20	SHEIKH ASIM HUSAIN Vs. STATE OF NCT OF DELHI
<b>Final Arguments</b>				
22	RC ARC	57/2014	78100/16	MOHIT ANR Vs. SHEELA DEVI ANR
23	RC ARC	59/2014	78101/16	MOHIT ANR Vs. RAM NATH ANR
24	RC ARC	58/2014	78102/16	MOHIT ANR Vs. NANAK CHAND
25	RC ARC	1030/2014	78228/16	SUBHASH CHAND SAINI ORS. Vs. DINA NATH ORS.
26	Succ. Court		5/20	SANJAY JAIN Vs. STATE AND ORS
<b>Order</b>				
27	Succ. Court		60/18	JYOTI DEVI Vs. THE STATE AND ORS
28	Succ. Court		167/19	URMIL DUTTA Vs. STATE
29	Succ. Court		173/19	RAHUL DUTTA AND ANR. Vs. STATE AND ANR.

18/5/20

18/5/20

18/5/20

19/5/20

18/5/20

18/5/20

19/5/20

18-5-20

24/4/20

25/4/20

20/4/20

Senior Civil Judge cum RC, Central, THC  
IN THE COURT OF Sh. Vipin Kharb  
Senior Civil Judge Cum Rent Controller  
CIVIL CAUSE LIST DATED 23-03-2020 Total Cases:20

S.No.	Case Type	Old Case No.	Case No.	Title
<b>Misc. cases/purpose</b>				
1	RC ARC	0E-79/2014	77177/16	MAHENDER KUMAR GUPTA Vs. JAGDISH ORS -12/5/20
<b>Misc./ Appearance</b>				
2	RC ARC	0E-78/2014	77589/16	MAHENDER KUMAR GUPTA Vs. TEJ RAM SUNIL KUMAR ANR -18/5/20
3	EX		2555/19	ATUL KUMAR SEHGAL Vs. HARYANA STATE SMALL INDUSTRIES AND EXPORT CORPORATION LIMITED -22/5/20
<b>Misc. cases/purpose</b>				
4	CS SCJ		3763/19	SUPER HOZE INDUSTRIES PRIVATE LIMITED Vs. ALI ASGAR -13/5/20
5	RC ARC		30/20	GURCHARANJIT SINGH ANAND Vs. ORIENTAL GLASS AND PLYWOOD CO. -28/5/20
<b>Misc./ Appearance</b>				
6	EX		269/20	VIJAYA BANK Vs. SUNITA GUPTA } 29/5/20
7	EX		447/20	SABILA Vs. HEENA
<b>Plaintiff/Petitioner Evidence</b>				
8	RC ARC	E-150/2014	79282/16	SAIDA KHATOON Vs. ABDUL MANNAN -12/5/20
9	RC ARC	116/2016	79686/16	SUBHASH CHANDER SUNEJA Vs. JANAK INTERNATIONAL ORS. -26/5/20
10	CS SCJ		3762/19	SUPER HOZE INDUSTRIES PRIVATE LIMITED Vs. HARI PADA SAHA } 13/5/20
11	CS SCJ		3765/19	SUPER HOZE INDUSTRIES PRIVATE LIMITED Vs. UTPAL KUMAR MISHRA
<b>Defendant/Respondent Evidence</b>				
12	Misc SCJ	53/2013	59954/16	SHEELA DEVI Vs. RAM NARAIN -29/4
13	ESIC		3/17	V.K. BROTHERS Vs. ESIC -4/5
14	CS SCJ		2878/18	NARAYAN DASS Vs. BSES YAMUNA POWER LTD. -15/4
<b>Misc. Arguments</b>				
15	CS SCJ	17/2010	1117/10	AXIS BANK LTD Vs. VINEETA BINDAL -24/4
16	RC ARC	0E-82/2013	77562/16	BALMUKAND ANR Vs. ANUJ KUMAR -11/5
<b>Misc./ Arguments</b>				
17	RCA SCJ		3/17	DASHMESH AUTOMOBILES Vs. K.L. ISSAR (DECEASED) -1/5
<b>Misc. Arguments</b>				
18	CS SCJ		839/19	J.S. VOHRA Vs. TATA POWER DELHI DISTRIBUTION LTD. (TPDDL) -13/4
19	CS SCJ		3634/19	DASHRAT KUMAR Vs. BALRAJ NOGIA -8/5/20
<b>Final Arguments</b>				
20	CS SCJ	273/2014	263/16	MANSOOR AHMED Vs. KARIMUDDIN -23/4

22/3/20

1. E.No.

80529/16

Cropal Kishan Vs. Vijay Sharma -

22/4

District and Sessions Judge, Central, THC  
IN THE COURT OF Mr.Naveen Kumar Kashyap  
Additional Sessions Judge  
Criminal Cause List Dated 23-03-2020 Total Cases:13

Room No  
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S.No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
<b>Misc./ Appearance</b>					
1	SC	70/2012	27451/2016	STATE Vs. ANADIL HASAN	139 /2011 (I.P. Estate) 15/4/20
<b>Misc. cases/purpose</b>					
2	Cr Rev		107/2020	ICICI BANK LIMITED Vs. RAJENDRA KUMAR GOEL	100 15/7/20
<b>For Bail</b>					
<del>3</del>	<del>Bail Matters</del>		<del>420/2020</del>	<del>STATE Vs. ROOPA</del>	07/2020 (Wazirabad)
<b>Charge</b>					
4	SC		842/2019	STATE Vs. ASHU	107 /2015 (Crime Branch-Central Delhi) - 15/5/20
<b>Prosecution Evidence</b>					
5	SC	86/2012	27436/2016	STATE Vs. ASHISH KUMAR BAHUGUNA @ ASHU	106 /2012 (Kamla Market) 2/7/20
6	SC	5/2015	27410/2016	STATE Vs. VARUN DEV TYAGI @ SONU TYAGI	524 /2014 (Burari) - 6/7/20
7	SC	6/2015	27438/2016	STATE Vs. MAHESH @ MANNU	699 /2014 () - 27/4/20
8	SC	46/2015	27938/2016	STATE Vs. DHANNA RAM CHOUDHARY	202 /2015 (Subzi Mandi) - 26/10/20
9	SC		728/2017	STATE Vs. VAILBHAV	127 /2017 (Karol Bagh) - 18/8/20
<b>Misc. Arguments</b>					
10	Cr Rev		199/2019	NARESH KUMAR @ TAU Vs. STATE	100 J 15/7/2020
11	Cr Rev		286/2019	LOVE KUMAR @ RAHUL Vs. STATE	100
<b>Final Arguments</b>					
12	SC	37/2011	28612/2016	STATE Vs. GAURAV CHAUHAN(3-J)	199 /2009 (Kashmere Gate) - 05/5/20
13	CA		39/2019	PRADEEP KUMAR JAIN Vs. REGISTRAR OF COMPANISES ASS.REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	100 - 27/4/20

**District and Sessions Judge, Central, THC**  
**IN THE COURT OF Sh. Hem Raj**  
**Additional District Judge(ADJ)**  
**CIVIL CAUSE LIST DATED 23-03-2020 Total Cases:31**

S.No.	Case Type	Old Case No.	Case No.	Title	
<b>Misc. cases/purpose</b>					
1	CS DJ	578/2014	14681/16	SAROJ DEVI ORS Vs. KESHAV KUMAR	06/7/2020
2	CS DJ		2869/17	MOHD NASEEM AND ORS Vs. MOHD RAFIQ AND ORS(also as LR of Mohd. Sadiq)	
3	CS DJ		1818/18	STATE BANK OF INDIA Vs. ANIL KUMAR	
4	CS DJ		1819/18	STATE BANK OF INDIA Vs. SUSHIL KUMAR AND ORS.	
5	CS DJ		1820/18	STATE BANK OF INDIA Vs. SUBHASH CHAND	
6	CS DJ		1821/18	STATE BANK OF INDIA Vs. DILSHAD ALI	
7	CS DJ		1822/18	STATE BANK OF INDIA Vs. SHAILENDER KUMAR SINGH	
8	CS DJ		1825/18	STATE BANK OF INDIA Vs. SANDEEP KUMAR	
<b>Issues</b>					
9	CS DJ		21232/16	M/S SPACE 4 BUSINESS SOLUTIONS PVT.LTD. Vs. DISTRICT ELECTION OFFICER (SOUTH-WEST)	
<b>Plaintiff/Petitioner Evidence</b>					
10	CS DJ	752/2014	16408/16	ANIL KUMAR Vs. KANTA	21/8/2020
11	CS DJ	424/2015	15779/16	ICICI BANK LIMITED Vs. NARENDER KUMAR AGGARWAL	
12	CS DJ	531/2015	14543/16	ANITA Vs. DHANI RAM	24/8/2020
13	CS DJ		20481/16	SUBHASH CHANDER Vs. HITESH KUMAR	
14	CS DJ		1823/18	STATE BANK OF INDIA Vs. AMIT KUMAR	
<b>Defendant/Respondent Evidence</b>					
15	CS DJ	144/2016	16612/16	JAY CO ( I ) PVT LTD Vs. N JOHNSON ENGINEERS PVT LTD	
<b>Misc. Arguments</b>					
16	CS DJ	417/2014	14927/16	ANIL KUMAR Vs. RAM MOHAN	20/7/2020
17	CS DJ	645/2014	12710/16	LAXMAN PRASAD BHARGAVA Vs. RAM CHANDER BHARGAVA	
18	EX	10/2015	24590/16	INDER MOHAN MITTAL Vs. M.C.D.	21/07/2020
19	ARBTN	106/2015	84370/16	M.C.D. Vs. INDER MOHAN MITTAL	
20	CS DJ	139/2015	12418/16	MOHD. ZAKIR AND ORS Vs. IRSHAD ALI	
21	EX	16/2016	24753/16	GURCHARAN SINGH Vs. ARUN SETH ANR.	22/7/2020
22	CS DJ	58/2016	17575/16	RAJEEV TYAGI ORS. Vs. SRI DEEPAK PURI	
23	CS DJ		1824/18	STATE BANK OF INDIA Vs. YAJUENDER SINGH	7/4/2020
24	Misc DJ		372/18	HARI OM GAUTAM Vs. DESH RAJ MALHOTRA AND ORS.	
25	MCA DJ		24/20	HARISH CHANDER GUPTA Vs. SUB DIVISIONAL MAGISTRATE	
<b>Final Arguments</b>					
26	RCA DJ	38/2015	61171/16	SHARDHA JAIN Vs. MS. BLUE DART EXPRESS LTD. - 06/7/2020	
27	CS DJ	93/2016	12063/16	SMT.NEERU MALHOTRA Vs. ARVIND GULATI - 07/07/2020	
28	CS DJ	336/2016	12848/16	CAPTAIN MOHINDER Vs. SMT. VIMLA SETH - 08/7/2020	
29	CS DJ	122/2016	10779/16	DAVENDER KUMAR BHARGAVA ORS. Vs. ORIENTAL BANK OF COMMERCE - 09/4/2020	
30	GP		30178/16	SURAJ PAL SINGH Vs. STATE - 09/7/2020	
<b>Judgement</b>					
31	CS DJ	76/2016	14776/16	SANJAY GUPTA Vs. MS SAISONS SOLAR PVT. LTD. - 21/4/2020	

**District and Sessions Judge, Central, THC**  
**IN THE COURT OF Mr. Deepak Dabas**  
**ASJ/SPECIAL JUDGE (NDPS)**

**Criminal Cause List Dated 23-03-2020 Total Cases:9**

S.No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
<b>Misc. cases/purpose</b>					
1	SC	5/2016	28374/2016	STATE Vs. SUNIL	491 /2015 (Subzi → 01-6-202 Mandi)
2	CA		401/2019	YOGESH KUMAR SANSANWAL Vs. RAJESH GUPTA	/0 () → 22-4-2020
3	Cr Rev		730/2019	NORTHERN RAILWAYS Vs. STATE NCT OF DELHI AND ORS	/0 () → 13-8-2020
<b>Charge</b>					
4	SC		243/2018	STATE Vs. NARENDER @ GUARI	29 /2018 (Burari) → 13-8-2020
<b>Prosecution Evidence</b>					
5	SC	32/2015	27892/2016	STATE Vs. JITENDER @ RAHUL ETC	101 /2013 (Nabi Karim) → 11-8-2020
6	SC	44/2015	27721/2016	STATE Vs. NARESH KUMAR @ KALU	187 /2015 (Kashmere Gate) → 11-8-2020
7	SC		130/2019	STATE Vs. Ravinder Kumar	118 /2018 (Burari) → 11-8-2020
8	SC		511/2019	STATE Vs. BISHU SAHA	296 /2018 (Prashad → 11-8-2020 Nagar)
<b>Arguments</b>					
9	Cr Rev		296/2019	KULDEEP Vs. STATE	/0 () → 11-8-2020

Bail/Misc

10. St. v/s Raman Sankar 76/17, C.Branch → Bail App →

11. St. v/s Yogesh @ Goverdhan 183/18, C.Branch → Bail App →

**Chief Metropolitan Magistrate, Central, THC  
IN THE COURT OF Ms. Shefali Sharma  
Addl. Chief Metropolitan Magistrate  
Criminal Cause List Dated 23-03-2020 Total Cases:36**

S.No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
<b>Misc./ Appearance</b>					
1	Cr. Case	16/CR/2013	294003/2016.	STATE Vs. ASHOK MALIK	585 /2006 (Pahar Ganj)
2	Cr. Case		97/2019	STATE Vs. FRANK OKECHUKWU OBIDIWE	92 /2018 (Crime -Branch-Central Delhi)
3	Cr. Case		1227/2019	STATE Vs. RAJ KUMAR	336 /2018 ()
4	Ct. Cases		1300/2019	SUVIDHI INTERNATIONAL PVT LTD Vs. MICA INDUSTRIES LIMITED	/2019 (Sadar Bazar)
5	Ct. Cases		8986/2019	CASIO COMPUTER CO. LTD Vs. NIRMAL SINGH	/0 ()
6	Ct. Cases		9788/2019	TATA POWER DELHI DISTRIBUTION LTD Vs. PRINCE FOOD PRODUCTS	/2019 ()
7	Ct. Cases		9795/2019	TATA POWER DELHI DISTRIBUTION LTD Vs. RAJ PLASTIC	/2019 ()
8	Ct. Cases		9798/2019	TATA POWER DELHI DISTRIBUTION LTD Vs. ASHOK KUMAR MAAN	/2019 ()
9	Ct. Cases		9799/2019	TATA POWER DELHI DISTRIBUTION LTD Vs. ANSHU GUPTA	/2019 ()
10	Ct. Cases		9800/2019	TATA POWER DELHI DISTRIBUTION LTD Vs. SAHABINA KHATUN	/2019 ()
11	Ct. Cases		10549/2019	SHIVA KANT VATS Vs. DR RAJAN CHOPRA	/2019 ()
12	Cr. Case		13075/2019	STATE Vs. UNTRACE	000230 /2016 ()
13	Cr. Case		13085/2019	STATE Vs. UNTRACE	000046 /2018 ()
14	Ct. Cases		12175/2019	TATA POWER DELHI DISTRIBUTION LIMITED Vs. BARKHA	/2019 ()
15	Cr. Case		15198/2019	STATE Vs. MD NADEEM	86 /2018 (Pahar Ganj)
16	Ct. Cases		220/2020	TATA POWER DELHI DISTRIBUTION LIMITED Vs. RAJINDER SINGH	/2019 (Kashmere Gate)
17	Ct. Cases		222/2020	TATA POWER DELHI DISTRIBUTION LIMITED Vs. BRAHAM PARKASH	/2019 ()
18	Ct. Cases		228/2020	TATA POWER DELHI DISTRIBUTION LIMITED Vs. JAI KUMAR YOGESHWAR	/2019 ()
19	Ct. Cases		230/2020	TATA POWER DELHI DISTRIBUTION LIMITED Vs. SHEELA JAIN	/2019 ()
20	Ct. Cases		235/2020	TATA POWER DELHI DISTRIBUTION LIMITED Vs. REETA	/2019 ()
21	Ct. Cases		3378/2020	ANDHRA BANK Vs. STATE BANK OF INDIA AND ANR	/2020 ()
<b>Charge</b>					
22	Cr. Case		13399/2018	STATE Vs. BHARAT DHUPAR	202 /2018 (Pahar Ganj)
<b>Prosecution Evidence</b>					
23	Ct. Cases	23/1P/2008	516660/2016	LAKKHO MAL Vs. CHET RAM BHASKAR	/0 (Pahar Ganj)
24	Ct. Cases		538099/2016	GOVIND GUPTA Vs. CHAND ARORA	/0 (Pahar Ganj)
25	Cr. Case		304903/2016	STATE Vs. ASHU @ ARYAN	204 /2016 (Pahar Ganj)
26	Cr. Case		304907/2016	STATE Vs. ASHU @ ARYAN	198 /2016 (Pahar Ganj)
27	Cr. Case		3708/2017	STATE Vs. SHIVA ARORA @ SHIVA	196 /2016 (Pahar Ganj)
28	Cr. Case		7514/2017	STATE Vs. SUDHARSHAN KR VERMA and ANR.	58 /2015 (EOW)
29	Cr. Case		536/2018	STATE Vs. DEVANSHU @ NANE	299 /2016 (Pahar Ganj)
30	Cr. Case		13547/2018	STATE Vs. NARESH KUMAR	740 /2015 (Karol Bagh)
31	Cr. Case		15432/2018	STATE Vs. SANJAY PASWAN	94 /2018 (Pahar Ganj)
32	Cr. Case		2033/2019	STATE Vs. NAUSHAD QURESHI	00097 /2018 (Pahar Ganj)
<b>Statement of Accused</b>					
33	Cr. Case	62/P/2008	291067/2016	STATE Vs. UTTAM SINGH	335 /2000 (Pahar Ganj)

Chief Metropolitan Magistrate, Central, THC  
IN THE COURT OF Ms. Shefali Sharma  
Addl. Chief Metropolitan Magistrate  
Criminal Cause List Dated 23-03-2020 Total Cases:36

S.No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
34	Cr. Case	520/M/2011	290922/2016	STATE Vs. UMESH ANIL KR.	85 /2010 (Maurice Nagar)
<b>Final Arguments</b>					
35	Ct. Cases		2359/2018	CHARANJIT SINGH Vs. RAJENDER SHARMA	/0 (Pahar Ganj)
36	Cr. Case		14330/2018	STATE Vs. GUNJAN	308 /2018 (Pahar Ganj)

23/3/20



R.No-22

District and Sessions Judge, Central, THC  
IN THE COURT OF Sh. A.K. Sarpal  
DISTRICT JUDGE (COMMERCIAL COURT) - 05, CENTRAL, THC  
CIVIL CAUSE LIST DATED 23-03-2020 Total Cases:27

S.No.	Case Type	Old Case No.	Case No.	Title	
<b>(Urgent Cases)</b>					
<b>Misc./ Appearance</b>					
1	OMP (COMM.)		92/19	M/S METRONICS INDIA Vs. RELIANCE COMMERCIAL FINANCE LIMITED	27/4
<b>Misc. cases/purpose</b>					
2	ARB. A. (COMM.)		1/18	M/S NARAYAN MOBILE ACCESSORIES PVT. LTD. Vs. M/S INTEX TECHNOLOGIES INDIA LTD.	28/4
3	CS (COMM)		311/18	M/S ICICI BANK LTD Vs. SATVINDER SINGH	28/5
4	CS (COMM)		504/18	ICICI BANK LIMITED Vs. BIPIN KUMAR	28/5
<b>Misc./ Appearance</b>					
5	OMP (COMM.)		20/19	M.D.JAINAL Vs. M/S CAPITAL FIRST LTD	30/4
6	CS (COMM)		2065/19	NIKE INNOVATE C.V Vs. ASHOK KUMAR	11/5
<b>Misc. cases/purpose</b>					
7	CS (COMM)		2484/19	FRIENDS E VEHICLES PRIVATE LIMITED Vs. SAKSHAM TRADING COMPANY	15/5
8	CS (COMM)		2651/19	BANK OF INDIA Vs. SREEDHAR CHANDRA BAL AND ANR	15/5
9	CS (COMM)		2766/19	JAHANUMRAH INDIA PVT LTD Vs. TAHA TOUR AND TRAVELS	16/5
10	CS (COMM)		2775/19	GOOJAR MAL GANPAT RAI AND CO Vs. SHANNON AND SHANNON	16/5
<b>Misc./ Appearance</b>					
11	CS (COMM)		101/20	DRK ENGINEERS PVT LTD Vs. USR ENGINEER	16/5
12	CS (COMM)		636/20	BANK OF MAHARASHTRA Vs. NIKITA TRADING COMPANY AND ORS	16/5
13	CS (COMM)		637/20	BANK OF MAHARASHTRA Vs. J K TRADERS AND ANR	16/5
14	CS (COMM)		672/20	M/S V.K HOME SOLUTIONS PVT. LTD. Vs. M/S SERVESHWAR FOOD PRODUCT PVT. LTD.	16/5
15	OMP (COMM.)		31/20	M/S STENBERG LIGHNING PVT. LTD. Vs. NORTH DELHI MUNICIPAL CORPRATION	16/5
<b>Case Management Hearing / Pre - Trial Conference</b>					
16	CS (COMM)		1698/19	ICICI Bank Vs. KARAN SINGH YADAV	} 29/5
17	CS (COMM)		1962/19	ICICI BANK LIMITED Vs. ALOK NATH GUPTA	
<b>Issues</b>					
18	CS (COMM)		2603/19	SHISHPAL Vs. NORTH DELHI MUNICIPAL CORPORATION	16/5
<b>Plaintiff/Petitioner Evidence</b>					
19	CS (COMM)		306/19	ASHA RAM AND SONS PVT. LTD. Vs. AVR BAKE PRODUCTS PVT. LTD.	} 18/5
20	CS (COMM)		366/19	BHOWMIK EXPORT PVT. LTD. Vs. MALHOTRA INTEGRATORS	
21	CS (COMM)		1152/19	ICICI Bank Vs. PRAVEEN KUMAR	
<b>Misc. Arguments</b>					
22	ARB/TN		476/18	GOVT. OF NCT OF DELHI Vs. EDUCOMP SOLUTIONS LTD.	8/5
23	ARB. A. (COMM.)		71/18	BHOLA NATH TIWARI Vs. M/S SHRIRAM TRANSPORT FINANCE CO. LTD.	11/5
24	OMP (COMM.)		13/19	RITESH PURI Vs. AAKASH EDUCATIONAL SERVICES PVT.LTD.	12/5
25	CS (COMM)		576/19	NATRAJ CONSTRUCTION COMPANY Vs. NORTH DELHI MUNICIPAL CORPORATION	14/5
<b>Order</b>					
26	ARB/TN		510/18	VINOD SEHGAL Vs. FIIT JEE LIMITED AND ORS.	13/4
27	CS (COMM)		904/19	BANK OF INDIA Vs. NEERJA SURI	14/4

Note - Due to Corona Virus advisory issued by Honble High Court vide circular No-79/A6/2020 dated 16/3/2020 this case is simply adjourned for further proceedings.

R No. 217

Senior Civil Judge cum RC, Central, THC  
IN THE COURT OF MR. RUPINDER SINGH DHIMAN  
Civil Judge

CIVIL CAUSE LIST DATED 23-03-2020 Total Cases:22

S.No.	Case Type	Old Case No.	Case No.	Title
<b>Misc. cases/purpose</b>				
1	CS SCJ	143/2011	97834/16	ABDUL HAMEED KHAN Vs. FARHAN ATIQ 01-6-2020
2	EX	28/2013	95975/16	SURESH SHARMA Vs. MEENA TYAGI 01-6-2020
<b>Misc./ Appearance</b>				
3	EX	21/2016	98277/16	VIJAY RANI Vs. RAJ RANI 01-6-2020
<b>Misc. cases/purpose</b>				
4	Misc Ex		1/17	INDERJEET SINGH Vs. K.P. SINGH 01-06-2020
5	CS SCJ		651/18	JAGVEER SHARMA Vs. RAM GOPAL 01-06-2020
6	CS SCJ		876/19	KRISHNA DEVI Vs. COMMISSIONER OF POLICE 01-06-2020
7	CS SCJ		1736/19	D.S GREEN AGROTECH PVT LTD Vs. ABHAY RAUT 01-06-2020
8	CS SCJ		2534/19	SURAJ PRASAD SHARMA Vs. DHARAMSHALA KUCHA SANJOGI RAM TRUST 01-06-2020
9	CS SCJ		191/20	MOHIT JAIN Vs. ABDUL GAFUR 01-06-2020
10	CS SCJ		293/20	RAJA POCKET BOOKS Vs. DHARMENDRA 01-6-2020
<b>Plaintiff/Petitioner Evidence</b>				
11	CS SCJ	31/2016	98651/16	VARUN BEVERAGES LTD Vs. MANISH COLD DRINKS 06-07-2020
12	CS SCJ	140/2011	97442/16	OM PRAKASH Vs. HUKAM SINGH 06-07-2020
13	CS SCJ	15/2013	94199/16	SHANKAR LAL Vs. THE COMMISSIONER NORTH MCD ORS. 06-7-2020
14	EX	21/2014	96066/16	TARA CHAND Vs. GURPREET SINGH ETC. 13-07-2020
15	CS SCJ	505/2014	95157/16	CHANDRESH GOEL Vs. SURESH CHAND 13-07-2020
<b>Defendant/Respondent Evidence</b>				
16	CS SCJ	100/2011	98296/16	SURESH SHARMA Vs. MEENA TYAGI 13-07-2020
<b>Misc. Arguments</b>				
17	CS SCJ	25/2015	95270/16	A.R. SINGH, ADVOCATE Vs. MADHURI GUPTA 01-06-2020
18	CS SCJ	106/2016	/16	MOHD. AJMAL Vs. ANJUMAN E KHUDDAM QABRISTAN 01-06-2020
19	CS SCJ		2996/17	VINOD KUMAR SHARMA Vs. MANMEET SINGH 01-06-2020
20	CS SCJ		2012/18	ANJAN DUTTA Vs. THE BENGALI SENIOR SEC SCHOOL 01-06-2020
21	CS SCJ		816/19	ANJANA KAPOOR Vs. JYOTSNA BHASKAR 01-06-2020
<b>Final Arguments</b>				
22	CS SCJ	208/2012	99749/16	MOHD. SHAKIL Vs. MOHD. AFJAL @ BOBBY 01-06-2020

Chief Metropolitan Magistrate, Central, THC  
IN THE COURT OF Ms. Mahima Rai Singh  
Metropolitan Magistrate

Criminal Cause List Dated 23-03-2020 Total Cases:26

महिमा राय सिंह  
MAHIMA RAI SINGH  
महानगर न्यायाधीश  
Metropolitan Magistrate  
दिल्ली-02  
दिल्ली न्यायालय, केंद्रीय सत्र  
दफतार, 173, 11<sup>th</sup> Floor  
दिल्ली न्यायालय, दिल्ली  
The MHRPS Courts, Delhi

Room No. 273

S.No.	Case Type	Old Case No.	Case No.	Title	
<b>Misc./Appearance</b>					
1	EX CRL	85/6/2015	48/2016	SHAKUNTLA DEVI Vs. RAM KUMAR	/0 (Sarai Rohilla) - 2/5/20
2	EX CRL	98/6/2015	327/2016	POONAM Vs. JAGAN NATH	/0 (Sarai Rohilla) - 2/5/20
3	EX CRL		498/2016	SONU Vs. AJAY	/0 (Sarai Rohilla) - 2/5/20
4	EX CRL		101/2018	RAASHI GUPTA Vs. SANDEEP GUPTA	/2018 (Sarai Rohilla) - 2/5/20
5	EX CRL		161/2018	SONU Vs. AJAY	/2018 (Sarai Rohilla) - 2/5/20
6	EX CRL		100/2019	RAASHI GUPTA Vs. SANDEEP GUPTA	/2019 (Sarai Rohilla) - 2/5/20
7	EX CRL		103/2019	RAJNI VERMA @ ORS Vs. SANJAY VERMA	/2019 () - 4/5/20
8	Cr. Case		8913/2019	STATE Vs. PAWAN CHADDHA	15 /2018 (Sarai Rohilla) - 5/5/20
9	Cr. Case		12528/2019	STATE Vs. RAM ASHREY SHARMA	605 /2016 (Sarai Rohilla) - 5/5/20
<b>Charge</b>					
10	Cr. Case		308408/2016	STATE Vs. NARENDER PAL	163 /2012 (Sarai Rohilla) - 11/5/20
11	Cr. Case		9909/2017	STATE Vs. RAJESH KALRA	438 /2016 (Kotwali) - 16/5/20
12	Cr. Case		268/2018	STATE Vs. SANDEEP KUMAR	368 /2017 (Sarai Rohilla) - 27/5/20
13	Cr. Case		8108/2019	STATE Vs. MANJEET SINGH	115 /2018 (GULABI BAGH) - 18/5/20
<b>Prosecution Evidence</b>					
14	Cr. Case	13/2/2016	296671/2016	STATE Vs. MOHD. RASHID	389 /2014 (Sadar Bazar) - 4/5/20
15	Cr. Case		13180/2017	STATE Vs. MOHD KAMIL	1264 /2014 (Sarai Rohilla) - 20/5/20
16	Cr. Case		4476/2018	STATE Vs. NARESH KUMAR	161 /2016 (GULABI BAGH) - 22/5/20
17	Ct. Cases		16533/2018	DEEPALI SHARMA Vs. VINAY SHARMA	/2018 (Sarai Rohilla) - 23/5/20
<b>Statement of Accused</b>					
18	Cr. Case	35/2/2013	293885/2016	STATE Vs. RAHAMTULLHA	312 /2012 (Sarai Rohilla) - 13/4/20
<b>Defence Evidence</b>					
19	Cr. Case	124/2/2014	291324/2016	STATE Vs. RIZWAN	162 /2014 (Bara Hindu Rao) - 1/4/20
<b>Misc. Arguments</b>					
20	Ct. Cases		5468/2017	NEHA Vs. ASHOK KUMAR VED	/0 (Sarai Rohilla) - 13/5/20
21	Ct. Cases		12095/2017	JYOTI GUPTA Vs. SANJAY GUPTA	/0 (Sarai Rohilla) - 15/5/20
22	Ct. Cases		4773/2018	JYOTI Vs. HIMANSHU SAROHI	/0 (Sarai Rohilla) - 15/5/20
<b>Arguments</b>					
23	Ct. Cases	80/1/2016	514240/2016	GIRIJA Vs. VED PRAKASH	/0 (Bara Hindu Rao) - 14/5/20
<b>Final Arguments</b>					
24	Cr. Case	144/2/2016	302956/2016	STATE Vs. SATISH	9 /2015 (Sarai Rohilla) - 18/4/20
<b>Order on Misc. Application</b>					
25	Ct. Cases		10548/2018	REENU KAPOOR Vs. HARSH ARORA	NA /2018 (Sarai Rohilla) - 15/4/20
26	Ct. Cases		17890/2018	PRIYA RATHORE Vs. HIMANSHU RATHORE	/2018 () - 15/4/20

**District and Sessions Judge, Central, THC**  
**IN THE COURT OF Ms. Geetanjli**  
**Additional District Judge(ADJ)**  
**CIVIL CAUSE LIST DATED 23-03-2020 Total Cases:37**

S.No.	Case Type	Old Case No.	Case No.	Title
<b>Misc./ Appearance</b> <i>M/S E 10/20</i> <i>Teje Chand vs Jai Prakash -</i>				
1	MCA DJ	2/2010	60285/16	DAYAL DAS KALRA - SR. CITIZEN Vs. MS SARTAJ TEXTILES PROCESSORS ANR
<b>Misc. cases/purpose</b>				
2	CS DJ	432/2016	17424/16	JAGAN NATH KISHAN CHAND Vs. NATHUMAL MITHAN LAL ORS.
3	CS DJ		19382/16	LIC HOUSING FINANCE Vs. CVV SATYANARAIN AND ORS
4	CS DJ		20952/16	MEENU JAIN Vs. JAGAT OVERSEAS AND ORS.
5	CS DJ		20953/16	SATISH KUMAR JAIN Vs. JAGAT OVERSEAS AND ORS
6	CS DJ		20954/16	SUDESH JAIN Vs. JAGAT OVERSEAS AND ORS.
7	CS DJ		20955/16	S.K. JAIN AND SONS (HUF) Vs. JAGAT OVERSEAS
8	CS DJ		20956/16	AMIT JAIN (HUF) Vs. JAGAT OVERSEAS AND OTHERS
9	CS (COMM)		570/20	M/S ASK AUTOMOTIVE P LTD Vs. OWNER/ PROPRIETOR
10	EX		1571/17	✓ HOME CREDIT INDIA FINANCE PVT LTD Vs. MR. NADEEM Z
11	CS (COMM)		476/20	ICICI Bank Vs. ANJANA GOSWAMI AND ANOTHER
12	CS DJ		6107/18	BALA PATHAK Vs. DIVYA PATHAK and ORS.
13	Misc DJ		498/19	ICICI BANK LIMITED Vs. SAHIB INTERNATIONAL
14	CS DJ		947/19	GIRDHARI LAL TALREJA Vs. KEWAL KRISHAN KUMAR
15	CS DJ		975/19	SUNIL GUPTA Vs. SUDHIR KUMAR AND ORS
16	RCA DJ		118/19	HARSH KUMAR AGGARWAL Vs. SWARN KAPOOR (NOW DECEASED) THROUGH HIS LRS. AND ORS. <i>21/05</i>
17	CS DJ		1106/19	SHAKUNTLA GAKHAR AND ORS Vs. ASIAN BOOKS PVT LTD AND ORS
<b>Misc./ Appearance</b>				
18	EX		17/20	✓ AVANSE FINANCIAL SERVICES LTD. Vs. SUKHVIR JAIN SONS AND CO PVT LTD
19	EX		26/20	✓ M/S SHRIRAM TRANSPORT FINANCE COMPANY LTD. Vs. KULDEEP SODHI and ANR
<b>Issues</b>				
20	CS DJ		1170/19	MASOOD PRACHA Vs. NAFEES JAMAL AND ORS <i>11/05</i>
<b>Plaintiff/Petitioner Evidence</b>				
21	CS DJ	59/2016	15979/16	KASIM HUSSAIN Vs. SANJEEV,
22	CS (COMM)		477/20	ICICI BANK LTD Vs. PRADEEP TIWARI <i>09/07 PE</i>
23	CS DJ		6442/18	AJIT SINGH Vs. PRADEEP MAAN
24	CS DJ		657/19	RAKESH BHARGAVA Vs. RAMAN GURTA
<b>Defendant/Respondent Evidence</b>				
25	CS DJ	416/2016	16741/16	SYED ZAKIR ALI Vs. SUNITA SHARMA ORS <i>28/05</i>
<b>Misc. Arguments</b>				
26	CS DJ	73/2016	10378/16	MONIKA Vs. SATISH KUMAR ANR.
27	CS DJ		19737/16	LALIT KUMAR Vs. HARVILAS @ PAPPAN <i>07/07</i>
28	EX		150/18	✓ KOTAK MAHINDRA BANK LIMITED Vs. BHARAT KHARI
29	RCA DJ		32/18	RAKESH UNIYAL Vs. OM PRAKESH AND LR SAVITIRI
<b>Final Arguments</b>				
30	RCA DJ	37/2015	61449/16	PT. SURAJ BHAN Vs. PT. PURAN MA <i>02/07</i>
31	CS DJ	7/2016	9978/16	GANGA RAM Vs. KESHAR DEV <i>24/04 P/B</i>
32	CS DJ	154/2016	14188/16	GURMAIL SINGH Vs. RANJIT KAUR <i>25/04</i>
33	CS DJ	367/2016	17585/16	<i>E/Book</i> MS MAHALAKSHMI TEXTILES TRADERS PVT. LTD. Vs. MS BHASIN ARCADE <i>24/04</i>
34	CS DJ		3147/17	PNB HOUSING FINANCE LTD Vs. SAROJ SETHI AND ANR <i>18/04</i>

**District and Sessions Judge, Central, THC**  
**IN THE COURT OF Ms. Geetanjli**  
**Additional District Judge(ADJ)**  
**CIVIL CAUSE LIST DATED 23-03-2020 Total Cases:37**

S.No.	Case Type	Old Case No.	Case No.	Title	
35	CS DJ		3148/17	PNB HOUSING FINANCE LTD Vs. POOJA SETHI AND ORS	18/04
36	CS (COMM)		1877/19	SUPER CASSETTES INDUSTRIES PRIVATE LIMITED Vs. AR NETWORK	18/04
37	RCA DJ		50/19	PT. PURAN MAL Vs. PT. SURAJ BHAN	02/07

District and Sessions Judge, Central, THC  
IN THE COURT OF Ms. Deepali Sharma  
Additional Sessions Judge

COURT No  
116

Criminal Cause List Dated 23-03-2020 Total Cases:9

S.No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
<b>Misc. cases/purpose</b>					
1	SC		969/2018	STATE Vs. RAMESH DAHIYA	215 /2018 (Sadar Bazar) - 04/05/2018
<b>Charge</b>					
2	SC		947/2019	STATE Vs. RAKESH	290 /2019 (Pahar Ganj) - 06/05/2019
<b>Prosecution Evidence</b>					
3	SC	46/2015	28295/2016	STATE Vs. VINOD RAI @ BHULLAN	208 /2015 (Roop Nagar) - 13/05/2016 PE
4	SC		28797/2016	STATE Vs. MANISH KUMAR	312 /2016 (Prashad Nagar) - 18/05/2016 PE
5	SC		391/2017	STATE Vs. NASIR @ NAZIR HUSEN	50 /2017 (Kotwali) - 01/05/2018 PE
6	SC		777/2017	STATE Vs. MERAJ	287 /2017 (Pahar Ganj) - 24/07/2018 PE
7	SC		468/2018	STATE Vs. MD. KAUNAIN @ MD. SHAHID	224 /2018 (Sarai Rohilla) - 17/08/2018 PE
8	SC		93/2019	STATE Vs. HEMANT THAKUR	343 /2018 (Pahar Ganj) - 21/07/2018 PE
<b>Final Arguments</b>					
9	SC		85/2017	STATE Vs. AMIT	408 /2016 (Sadar Bazar) - 01/05/2018 FA.

District and Sessions Judge, Central, THC  
 IN THE COURT OF Shri Man Mohan Sharma  
 DISTRICT JUDGE (COMMERCIAL COURT) - 06, CENTRAL, THC  
 CIVIL CAUSE LIST DATED 23-03-2020 Total Cases:26

~~Atul - TP (001)~~  
~~Arjun - 07~~  
~~Shyama - 107~~  
~~Chandana~~


S.No.	Case Type	Old Case No.	Case No.	Title
<b>(Urgent Cases)</b>				
<b>Misc. cases/purpose</b>				
1	OMP (COMM.)		93/19	AVNEESH SINGH Vs. AAKASH EDUCATIONAL SERVICES PVT LTD AND ANR
<b>Misc. Arguments</b>				
2	OMP (I) (COMM.)		65/19	MONEYWISE FINANCIAL SERVICES PVT LTD Vs. SUPREET SINGH BAKSHI
<b>Misc. cases/purpose</b>				
3	ARB. A. (COMM.)		17/19	SUPER LIFESTYLE DIAMONDS PVT LTD. Vs. RELIGARE FINVEST LTD.
4	CS (COMM)		2109/19	PUMA SE Vs. MY DREAM STORE AND ORS
5	CS (COMM)		2126/19	GIORGIO ARMANI SPA Vs. ASHOK KUMAR
6	CS (COMM)		2128/19	COTY GERMANY GMBH Vs. ASHOK KUMAR
7	CS (COMM)		1296/19	ICICI Bank Vs. LAKHAN SINGH
8	CS (COMM)		1297/19	ICICI Bank Vs. MOHAMMAD AMJAD MEER
9	CS (COMM)		1298/19	ICICI Bank Vs. SANDALJEET KAUR
10	CS (COMM)		1379/19	ICICI Bank Vs. RAHILA RAHAT
11	CS (COMM)		1380/19	ICICI Bank Vs. SHIVIR LOHIYA
12	CS (COMM)		1967/19	ICICI BANK LIMITED Vs. PARWEZ KHAN
13	CS (COMM)		1968/19	ICICI BANK LIMITED Vs. ANURAG SINGH KAUSHIK
14	CS (COMM)		45/20	ICICI Bank Vs. JASBIR SINGH BHATI
15	CS (COMM)		448/20	ICICI BANK LIMITED Vs. RAHUL
<b>Plaintiff/Petitioner Evidence</b>				
16	CS (COMM)		279/19	RAMAN SAHNI Vs. VARUN MOUDGIL - 234-20
<b>Misc. Arguments</b>				
17	CS (COMM)		2012/19	NAVNEET EDUCATION LIMITED Vs. NAVRACHNA (INDIA)
18	CS (COMM)		2013/19	NAVNEET EDUCATION LIMITED Vs. NAVRACHNA (INDIA)
19	CS (COMM)		2015/19	NAVNEET EDUCATION LIMITED Vs. NAVRACHNA(INDIA)
20	CS (COMM)		2016/19	NAVNEET EDUCATION LIMITED Vs. NAVRACHNA(INDIA)
21	CS (COMM)		2017/19	NAVNEET EDUCATION LIMITED Vs. NAVRACHNA(INDIA)
22	CS (COMM)		2018/19	NAVNEET EDUCATION LIMITED Vs. NAVRACHNA (INDIA)
23	CS (COMM)		2121/19	ZINO DAVIDOFF SA Vs. RAMSONS PERFUMES PVT. LTD. AND ANR.
<b>Final Arguments</b>				
24	CS (COMM)		188/18	ICICI BANK LIMITED Vs. DEVENDER NAGAR
<b>Order on Misc. Application</b>				
25	CS (COMM)		2149/19	S.K EDUCATIONS PVT. LTD. Vs. GRAND BACHPAN PLAY SCHOOL
<b>Final Arguments</b>				
26	CS (COMM)		1696/19	ICICI Bank Vs. ARUN SINGH

23/3/20

23/3/20

23/3/20

23/3/20

  
 मन मोहन शर्मा  
 MAN MOHAN SHARMA  
 जिला न्यायाधीश  
 District Judge  
 (वाणिज्यिक न्यायालय)-06  
 Commercial Court 06  
 ब्लॉक नं. 102  
 B.R. No. 102  
 नया बजार, दिल्ली  
 New Market, Delhi

District and Sessions Judge, Central, THC  
IN THE COURT OF Mr. Mohd. Farrukh  
Special Judge

COURT ROOM

No. 14

Criminal Cause List Dated 23-03-2020 Total Cases:8

S.No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
<b>Misc. cases/purpose</b>					
1	SC		136/2020	STATE Vs. ANKIT	261 /2019 (I.P. Estate) 30/4/2020
<b>Charge</b>					
2	SC		393/2019	STATE Vs. RAVI CHAUHAN	29 /2019 (Burari) - 22/4/2020
<b>Prosecution Evidence</b>					
3	SC		28805/2016	STATE Vs. CCL	152 /2016 (DBG Road) - 4/7/2020
4	SC		835/2017	STATE Vs. MOHD. ABID AND ANR.	80 /2017 (Jama Masjid) - 6/7/2020
5	SC		740/2018	STATE Vs. ABHISHEK	106 /2018 (Hauz Qazi) - 7/7/2020
6	SC		1049/2018	STATE Vs. VINOD SAW	223 /2017 (Crime Branch-Central Delhi) - 8/7/2020
7	SC		140/2019	STATE Vs. ISHRAN KHAN	274 /2018 (Burari) - 23/4/2020
<b>Statement of Accused</b>					
8	SC		29142/2016	STATE Vs. RAKESH KUMAR	510 /2016 (Burari) - 25/4/2020



Chief Metropolitan Magistrate, Central, THC  
IN THE COURT OF Ms. Shilpi Jain  
Metropolitan Magistrate

Room No. 26

Criminal Cause List Dated 23-03-2020 Total Cases:34

S. No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
1	Misc. cases/purpose Cr. Case	343/G/2014	293417/2016	RAM NATH MALIK Vs. NIRANJAN SINGH /0 (Timar Pur)	9/4/20
2	Misc./ Appearance Cr. Case	131/2016	301825/2016	STATE Vs. ROHIT KUMAR	571 /2015 (Timar Pur) 22/4/20
3	Misc. cases/purpose Ct. Cases		543872/2016	RAJ KISHORE SHARMA Vs. HIMANSHU PANDEY	/0 (Timar Pur) 23/4/20
4	Misc./ Appearance Cr. Case		8786/2019	STATE Vs. UNTRACE	02 /2019 (Timar Pur) 8/4/20
5	Cr. Case		8789/2019	STATE Vs. DEVENDER KUMAR	781 /2015 (Timar Pur) 24/4/20
6	Cr. Case		11538/2019	STATE Vs. MANJEET	226 /2018 (Timar Pur) 25/4/20
7	Cr. Case		11867/2019	STATE Vs. RAJESH BHATI	64 /2018 (Timar Pur) 23/4/20
8	Cr. Case		12850/2019	STATE Vs. PAPPINDER SINGH	326 /2017 (Timar Pur) 16/4/20
9	Cr. Case		13007/2019	STATE Vs. NASEEM AHMAD	122 /2019 (Timar Pur) 8/4/20
10	Cr. Case		1398/2020	STATE Vs. HIMANISH SINGH	87 /2019 () -> 7/4/20
11	Charge Cr. Case	9/2/2014	296567/2016	STATE Vs. DR. SANDEEP SHARMA	273 /2013 (Timar Pur) 22/4/20
12	Cr. Case	92/2016	295531/2016	STATE Vs. SANDEEP KR. ETC.	319 /2010 (Timar Pur) 24/4/20
13	Prosecution Evidence Cr. Case	593/G/2014	302330/2016	STATE Vs. BIRJU	461 /2008 (Timar Pur) 4/4/20
14	Cr. Case	513/G/2014	295853/2016	STATE Vs. DALIP KUMAR SHUKLA PRAMOD KR SHARMA Vs. GAJENDER SINGH YADAV	122 /2011 (Timar Pur) 15/4/20 /0 (Timar Pur) 18/4/20
15	Ct. Cases	550/G/2014	521632/2016	STATE Vs. KRISHNA	02 /2011 (Timar Pur) 16/4/20
16	Cr. Case	71/G/2014	294999/2016	STATE Vs. BRAHM DUTT SHARMA	126 /2011 (Timar Pur) 9/1/4/20
17	Cr. Case	484/G/2014	289992/2016	MANJEET Vs. KRISHAN PAL	7 /2012 (Timar Pur) 17/9/20
18	Cr. Case	814/G/2014	292654/2016	ANJEET KUMAR SANKHLA Vs. PULESH KUMAR SANKHLA	/0 (Timar Pur) -> 6/5/20
19	Ct. Cases	59/1/2014	528260/2016	STATE Vs. KASHMIR SINGH	381 /2014 (Timar Pur) 20/4/20
20	Cr. Case	426/2/2014	296356/2016	STATE Vs. SANDEEP	554 /2014 (Timar Pur) 21/4/20
21	Cr. Case	491/2/2014	298681/2016	STATE Vs. DILIP	618 /2014 (Timar Pur) 22/4/20
22	Cr. Case	82/2016	299826/2016	STATE Vs. PAWAN KUMAR MORYA	203 /2016 (Timar Pur) 23/4/20
23	Cr. Case		6765/2017	ANIL KUMAR Vs. ZAHOR ALAM	/0 (Timar Pur) - 8/5/20
24	Ct. Cases		9176/2017	STATE Vs. MANOJ	317 /2017 (Timar Pur) 8/4/20
25	Cr. Case		10806/2017	STATE Vs. TARA CHAND	316 /2016 (Timar Pur) 24/4/20
26	Cr. Case		13858/2017	STATE Vs. DEVDUTTA	411 /2016 (Timar Pur) 25/4/20
27	Cr. Case		581/2018	STATE Vs. NITIN BADHANA	52 /2018 (Timar Pur) 27/4/20
28	Cr. Case		6100/2018	STATE Vs. YUNUS	019050 /2015 (Timar Pur) 27/4/20
29	Cr. Case		10630/2018	STATE Vs. FAIZAN	338 /2018 (Timar Pur) 27/4/20
30	Cr. Case		11001/2018	STATE Vs. KAMAL KASHYAP	514 /2017 (Timar Pur) 27/4/20
31	Cr. Case		11454/2018	STATE Vs. EISHA	167 /2018 - 27/4/20
32	Cr. Case		202/2019	STATE Vs. SADAKAT HUSSAIN	230 /2018 (Timar Pur) 20/4/20
33	Cr. Case		7923/2019		
34	Arguments Cr. Case	604/G/2014	299331/2016	BRAHM PARKASH Vs. PREM SINGH	582 /1997 (Timar Pur) 9/4/20

शैल जैन  
SHAIL JAIN  
प्रधान न्यायाधीश (केन्द्रीय)  
Principal Judge (Central)  
कमरा नं. 101, सार्वजनिक न्यायालय  
Principal Judge, Family Court, Central Dist.

Room No-101  
Central

CIVIL CAUSE LIST DATED 23-03-2020 Total Cases:26

S.No.	Case Type	Old Case No.	Case No.	Title
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District and Sessions Judge, Central, THC  
IN THE COURT OF Ms. Charu Aggarwal  
Additional Sessions Judge

Court No 31

Criminal Cause List Dated 23-03-2020 Total Cases:9

S.No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
<b>Misc. cases/purpose</b>					
1	SC		86/2020	STATE Vs. PREM @ ANIL KUMAR	339 /2019 (Nabi Karim) 01/5/20
<b>Charge</b>					
2	SC		128/2020	STATE Vs. ANKUSH K VERMA	346 /2019 (Wazirabad) 01/5/20
<b>Prosecution Evidence</b>					
3	SC		29035/2016	STATE Vs. JASWANT RATHORE	261 /2015 (Timar Pur) 02/5/20
4	SC		600/2019	STATE Vs. NAEEM	64 /2019 (Kamla Market) 01/5/20
5	SC		773/2019	STATE Vs. RISHAB	495 /2018 (Karol Bagh) 05/5/20
<b>Defence Evidence</b>					
6	SC	200/2013	28263/2016	STATE Vs. DHARAM VIR	54 /2012 (Timar Pur) 06/5/20
7	SC	19/2014	28370/2016	STATE Vs. NAND KISHOR ETC.	53/12 /2012 (Timar Pur) - 08/5/20
<b>Misc. Arguments</b>					
8	Cr Rev		156/2020	LAXMI DEVI Vs. KHAJAN CHAND	/0 () 11/5/20
<b>Final Arguments</b>					
9	Cr Rev		395/2019	KISHAN LAL BANSAL AND ORS. Vs. THE STATE AND ORS.	/0 () 28/4/20

## Senior Civil Judge cum RC, Central, THC

IN THE COURT OF MR. VINOD JOSHI

Civil Judge

CIVIL CAUSE LIST DATED 23-03-2020 Total Cases:23

S.No.	Case Type	Old Case No.	Case No.	Title
<b>Misc. cases/purpose</b>				
1	CS SCJ	808/2014	97497/16	ASHWANI KUMAR Vs. NORTHERN ZONE RAILWAY EMPLOYEES CO-OPERATIVE THRIFT CREDIT SOCIETY LTD. 28/05/20
2	CS SCJ	120/2015	99516/16	MANJU CHADHA Vs. INDER PAL KALRA 04/04/20
3	CS SCJ	124/2016	1380/16	MS CLASSIC MOTORS LTD. Vs. NARENDRA KUMAR 06/07/20
<b>Misc./ Appearance</b>				
4	CS SCJ		1609/19	ICICI BANK LIMITED Vs. PRAMOD KUMAR
<b>Misc. cases/purpose</b>				
5	CS SCJ		1610/19	ICICI BANK LIMITED Vs. NEHA JAWA
6	CS SCJ		1611/19	ICICI BANK LIMITED Vs. KRISHAN KUMAR → 26/05/20
7	CS SCJ		1612/19	ICICI BANK LIMITED Vs. NAVNEET
8	CS SCJ		3072/19	ICICI BANK LIMITED Vs. SANDEEP KUMAR SHRIWASTAV
9	CS SCJ		3081/19	ICICI BANK LIMITED Vs. DURGESH YADAV ←
<b>Misc./ Appearance</b>				
10	CS SCJ		277/20	JATIN BHUTANI Vs. PREET STUDY BY JANAK FASHIONS PVT. LTD. 18/05/20
<b>Misc. cases/purpose</b>				
11	CS SCJ		405/20	THE CENTRE OF APPLIED POLITICS Vs. UNION OF INDIA 14/04/20
<b>Issues</b>				
12	CS SCJ		2686/18	MOHD SHAKEEL Vs. SYED SHAH BADAR HUSSAIN SABRI 26/05/20
13	CS SCJ		2785/19	RAJENDER PARSHAD GUPTA Vs. MURARI LAL SONI 18/05/20
<b>Plaintiff/Petitioner Evidence</b>				
14	CS SCJ	470/2014	99854/16	PRITI YADAV Vs. DINESH GUPTA 06/07/20
15	CS SCJ	43/2015	97997/16	HDFC BANK LTD Vs. VINAY SHARMA 26/05/20
16	CS SCJ	24/2016	291/16	SHAILENDER RATHORE Vs. DHARMENDER RATHORE 06/07/20
17	CS SCJ	257/2016	905/16	KULDEEP KAUR Vs. AJIT @ AJEET SINGH @ HAPPY SINGH 06/07/20
18	CS SCJ		373/19	AAISHA BI Vs. SUFIYA AND OTHERS 06/07/20
<b>Defendant/Respondent Evidence</b>				
19	CS SCJ	182/2015	98805/16	SARABJEET KAUR Vs. TARSEM SINGH SAINI 01/06/20
<b>Misc. Arguments</b>				
20	Misc SCJ	28/2016	60609/16	BANK OF INDIA Vs. MS SURSICO IMPEX PVT. LTD. 26/05/20
<b>Final Arguments</b>				
21	CS SCJ	579/2014	93817/16	RAJESH KUMAR SHARMA Vs. SURESH 18/05/20
22	CS SCJ		303/18	ICICI BANK LTD Vs. GAURAV NAINWAL 22/05/20
<b>Judgement</b>				
23	CS SCJ		1728/16	CROP GROWTH INDIA PVT LTD Vs. ASHOK KUMAR 27/05/20

COURT OF SH. VINOD JOSHI  
CJ-05, CENTRAL

R. No :- 125.

COURT No- 38

Chief Metropolitan Magistrate, Central, THC  
IN THE COURT OF Sh. Arul Varma  
Chief Metropolitan Magistrate  
Criminal Cause List Dated 23-03-2020 Total Cases:15

No	Case Type	Old Case No	Case No.	Title	FIR/PS
Misc./ Appearance					
1	Cr. Case	250/3/2015	293297/2016	NAEEMUDDIN Vs. SI P C SHARMA AND ORS	/0 (DBG Road)
2	Cr. Case		10677/2017	STATE Vs. NAIMUDDIN	166 /2015 (DBG Road)
3	Cr. Case		10779/2017	STATE Vs. NAIMUDDIN	257 /2015 (DBG Road)
4	T.P. CRL		11/2020	SATISH KUMAR Vs. BRITISH SCHOOL OF LANGUAGES AND ANR	/2020 ()
5	T.P. CRL		12/2020	K K GUPTA Vs. OSHO JAIN	/2020 (Kotwali)
Charge					
6	Cr. Case	122/2/2016	300791/2016	STATE Vs. NAIMUDDIN ORS	429 /2015 (DBG Road)
7	Cr. Case	186/2/2016	289822/2016	STATE Vs. NAIMUDDIN	363 /2015 (DBG Road)
8	Cr. Case	185/2/2016	289823/2016	STATE Vs. NAIMUDDIN	337 /2015 (DBG Road)
9	Cr. Case		304913/2016	STATE Vs. NAIMUDDIN	7 /2015 (DBG Road)
10	Cr. Case		304915/2016	STATE Vs. NAIMUDDIN	387 /2015 (DBG Road)
Prosecution Evidence					
11	Ct. Cases	52/1/2011	517687/2016	STATE Vs. RADHA KUMAR SINGH	/0 (Subzi Mandi)
12	Cr. Case	255/2/2015	299222/2016	STATE Vs. KUNDAN SINGH YADAV	284 /2015 (DBG Road)
13	Cr. Case	11/3/2016	290344/2016	STATE Vs. PREM KUMAR	372 /2015 (Kashmere Gate)
14	Cr. Case	165/2/2016	302140/2016	STATE Vs. RAM SHARAN KHANNA	389 /2014 (DBG Road)
15	Cr. Case		10774/2017	STATE Vs. RAJESH GUPTA	834 /2015 (Timar Pur)

06-7-2020

12-30PM Misc work

- ① JC demand s/v Rohit @ Teda-52/20 PS-DBE.
- ② APP for release RG s/v Ramesh kr-117/2016 PS DBE.

**Chief Metropolitan Magistrate, Central, THC  
IN THE COURT OF MS. PRIGYA GUPTA  
Metropolitan Magistrate**

**Criminal Cause List Dated 23-03-2020 Total Cases:36** 01-06-20

S.No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
<b>Misc./ Appearance</b>					
1	Ct. Cases	385/1/2014	534874/2016	KRISHAN KUMAR Vs. ASHOK KUMAR	/0 (Kotwali)
2	Ct. Cases	80/1/2014	522532/2016	R.K. JAIN Vs. K.L. SHARMA	109 /2010 (Kotwali)
3	Cr. Case	189K/2016	302632/2016	STATE Vs. MANISH JAIN	822 /2014 (Kotwali)
4	Cr. Case		304759/2016	STATE Vs. CANCELLATION	55 /2011 (Kotwali)
5	Ct. Cases		539336/2016	RAJ BAHADUR Vs. S I NIRBHAY SINGH RANA	/0 (Kamla Market)
6	Cr. Case		2798/2018	STATE Vs. SHAHJAD	71 /2017 (Kotwali)
7	Ct. Cases		7056/2018	ABDUL MALIK @ AMIR Vs. THE SUB REGISTRAR -I	/0 (Kamla Market)
8	Cr. Case		2528/2019	STATE Vs. DANISH	316 /2018 (Kotwali)
9	Cr. Case		4957/2019	STATE Vs. UNTRACE	354 /2017 (Kotwali)
10	Cr. Case		8831/2019	STATE Vs. SALIM	94 /2019 (Kamla Market)
11	Cr. Case		11679/2019	STATE Vs. RAHU @ SHINKU @ BABBA	347 /2018 (Kotwali)
12	Cr. Case		13440/2019	STATE Vs. NARESH KUMAR	160 /2018 (Kotwali)
13	Cr. Case		245/2020	STATE Vs. AJEET SINGH	03 /2017 (Kotwali)
14	Cr. Case		391/2020	STATE Vs. UNTRACE	199 /2019 (Kotwali)
15	Cr. Case		988/2020	STATE Vs. SHIVAM	285 /2019 (Kotwali)
<b>Charge</b>					
16	Cr. Case	157/2/2014	298908/2016	STATE Vs. CHANDER BHAN AND ORS.	706 /2014 (Kotwali)
17	Cr. Case	49/2/2015	290792/2016	STATE Vs. GUFRAAN ALI	37 /2015 (Chandni Mahal)
18	Cr. Case	12/2/2016	302015/2016	STATE Vs. JAVED SAEED	52 /2015 (Chandni Mahal)
19	Cr. Case		4949/2019	STATE Vs. JYOTI	67 /2015 ()
20	Cr. Case		1143/2020	STATE Vs. MOHD SAIF	195 /2019 (Chandni Mahal)
<b>Prosecution Evidence</b>					
21	Cr. Case	125/2/2014	293430/2016	STATE Vs. GURU DYAL CHAND ETC.	17 /2008 (Chandni Chowk)
22	Cr. Case	114/3/2014	292099/2016	STATE Vs. MOHD SARIF	21 /2011 (Kotwali)
23	Ct. Cases	404/1/2014	511988/2016	BILAL KHAN Vs. NITIN ARORA	/0 (Kotwali)
24	Cr. Case	12/3/2015	288728/2016	STATE Vs. REHAN @ GAONWALA ANR.	32 /2013 (Chandni Mahal)
25	Cr. Case	25K/2016	299296/2016	STATE Vs. AKHLAK	810 /2015 (Kotwali)
26	Cr. Case		307376/2016	STATE Vs. AMAN KHAN	228 /2016 (Kotwali)
27	Ct. Cases		3554/2018	REENA SHARMA Vs. KAMALJEET SINGH	/0 (Kamla Market)
28	Cr. Case		2702/2018	STATE Vs. FARZANA	171 /2017 (Chandni Mahal)
29	Cr. Case		15262/2018	STATE Vs. MOHD IQBAL	201 /2017 (Chandni Mahal)
30	Cr. Case		4915/2019	STATE Vs. ARJUN KUMAR	311 /2018 (Kotwali)
31	Cr. Case		4933/2019	STATE Vs. ASHA	487 /2015 ()
32	Cr. Case		1240/2020	STATE Vs. IRFAN	001566 /2019 (Kotwali)
33	Cr. Case		1242/2020	STATE Vs. IRFAN	09 /2020 (Kotwali)
<b>Statement of Accused</b>					
34	Cr. Case	130/K/2015	289750/2016	STATE Vs. IRFAN	643 /2015 (Kotwali)
<b>Defence Evidence</b>					
35	Cr. Case	630/3/2010	288184/2016	STATE Vs. SHAILENDER@ SHEELU	90 /2010 (Kamla Market)
<b>Arguments</b>					
36	Cr. Case	36/2/2015	293974/2016	STATE Vs. CLOSER REPORT	124 /2010 (Kotwali)

Chief Metropolitan Magistrate, Central, THC  
IN THE COURT OF MS. AKRITI MAHENDRU  
Metropolitan Magistrate

ANNEX I

Criminal Cause List Dated 23-03-2020 Total Cases:95

S.No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
<u>Misc./ Appearance</u>					
1	Ct. Cases	765/1/2013	520635/2016	BHAGWATI CASUALS Vs. MANISH KAUSHIK	/0 (Karol Bagh)
2	Ct. Cases	235/1/2015	521132/2016	ICICI BANK LTD Vs. GIAN ELECTRICALS	/0 (Kotwali)
3	Ct. Cases	236/1/2015	521212/2016	ICICI BANK LTD Vs. SURESH BEARINGS	/0 (Kashmere Gate)
4	Ct. Cases	406/2016	530733/2016	MANISH KUMAR RAVI Vs. THE MANAGING DIRECTOR GREEN CITY BUILDTECH PVT. LTD.	/0 (Pahar Ganj)
5	Ct. Cases		511138/2016	CHOLAMANDALAM INVESTMENT FINANCE CO.LTD. Vs. ASER ELECTRONIS PVT.LTD.	/0 (Karol Bagh)
6	Ct. Cases		510186/2016	MS. BAJAJ FINANCE LTD. Vs. DEEPAK SINGH	/0 (Kotwali)
7	Ct. Cases		510672/2016	MS.STANDARD REFIRGERATION PVT.LTD Vs. MS. M.K. COOLING SYSTEMS PVT.LTD.	/0 (Darya Ganj)
8	Ct. Cases		537312/2016	Bajaj Finance Ltd. Vs. Rahul Singh	/0 (Kotwali)
9	Ct. Cases		537369/2016	Bajaj Finance Ltd. Vs. Lalit Goswami	/0 (Kotwali)
10	Ct. Cases		537386/2016	Bajaj Finance Ltd. Vs. Ekant Baweja	/0 (Kotwali)
11	Ct. Cases		1917/2017	CAPITAL FIRST LTD Vs. NEW LIGHT RUBBER INDUSTRIES	/0 (Rajinder Nagar)
12	Ct. Cases		1920/2017	CAPITAL FIRST LTD Vs. NEW LIGHT RUBBER INDUSTRIES	/0 (Rajinder Nagar)
13	Ct. Cases		4395/2018	KARUNA BABAR Vs. MOHD. FURKAN	/0 (Kashmere Gate)
14	Ct. Cases		14806/2018	HOLY FAITH INTERNATIONAL PVT LTD Vs. AMIT KUMAR SINGH	/2018 ()
15	Ct. Cases		16382/2018	MICROGENE DIAGNOSTIC SYSTEMS PVT.LTD Vs. GANESH HARIRAMJI BHADE	/2018 ()
16	Ct. Cases		19768/2018	CROMPTON GREAVES CONSUMER ELECTRICALS LTD Vs. PRASHANT ESLECTRICO AND ANR	/2018 ()
17	Ct. Cases		19964/2018	HANUMAN TRADING COMPANY Vs. PLUTUS CORPORATION	/2018 (Hauz Qazi)
18	Ct. Cases		20905/2018	ANU PRODUCTS LTD Vs. RAMESH KUMAR GAJRAJ ZAMBAD	/2018 (Darya Ganj)
19	Ct. Cases		2722/2019	VIKASH KUMAR Vs. VISHAL SHARMA	/2019 (Pahar Ganj)
20	Ct. Cases		2842/2019	CAPITAL TRUST LIMITED Vs. SONI RAM	/2019 ()
21	Ct. Cases		2843/2019	CAPITAL TRUST LIMITED Vs. SHANTI DEVI	/2019 ()
22	Ct. Cases		2844/2019	CAPITAL TRUST LIMITED Vs. RUKSANA	/2019 ()
23	Ct. Cases		2845/2019	CAPITAL TRUST LIMITED Vs. MAMTA	/2019 ()
24	Ct. Cases		2850/2019	CAPITAL TRUST LIMITED Vs. JEEVAN SINGH	/2019 ()
25	Ct. Cases		2851/2019	CAPITAL TRUST LIMITED Vs. NARENDRA SINGH	/2019 ()
26	Ct. Cases		2852/2019	CAPITAL TRUST LIMITED Vs. NEERAJ DEVI	/2019 ()
27	Ct. Cases		2853/2019	CAPITAL TRUST LIMITED Vs. SAUMOTI	/2019 (Karol Bagh)
28	Ct. Cases		2854/2019	CAPITAL TRUST LIMITED Vs. RAM DEI	/2019 ()
29	Ct. Cases		2855/2019	CAPITAL TRUST LIMITED Vs. LOKESH	/2019 ()
30	Ct. Cases		2856/2019	CAPITAL TRUST LIMITED Vs. RAJOO	/2019 ()
31	Ct. Cases		2857/2019	CAPITAL TRUST LIMITED Vs. RAMENDRA SINGH	/2019 ()
32	Ct. Cases		2858/2019	CAPITAL TRUST LIMITED Vs. MAUSAM	/2019 ()
33	Ct. Cases		2859/2019	CAPITAL TRUST LIMITED Vs. ASHRAF	/2019 ()

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Chief Metropolitan Magistrate, Central, THC  
IN THE COURT OF MS. AKRITI MAHENDRU

Metropolitan Magistrate

Criminal Cause List Dated 23-03-2020 Total Cases:95

S.No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
34	Ct. Cases		2860/2019	CAPITAL TRUST LIMITED Vs. FAIM JAHAN	/2019 ()
35	Ct. Cases		2861/2019	CAPITAL TRUST LIMITED Vs. BHAGIRAHA SHARMA	/2019 ()
36	Ct. Cases		2862/2019	CAPITAL TRUST LIMITED Vs. GULAB KHAN	/2019 ()
37	Ct. Cases		2863/2019	CAPITAL TRUST LIMITED Vs. NARAYAN SINGH	/2019 ()
38	Ct. Cases		2864/2019	CAPITAL TRUST LIMITED Vs. MUKESH	/2019 ()
39	Ct. Cases		2865/2019	CAPITAL TRUST LIMITED Vs. ASHOK KUMAR	/2019 ()
40	Ct. Cases		2866/2019	CAPITAL TRUST LIMITED Vs. KARMVEER SINGH	/2019 ()
41	Ct. Cases		2867/2019	CAPITAL TRUST LIMITED Vs. HASIN	/2019 ()
42	Ct. Cases		2868/2019	CAPITAL TRUST LIMITED Vs. RENU DEVI	/2019 ()
43	Ct. Cases		2869/2019	CAPITAL TRUST LIMITED Vs. AFASAR	/2019 ()
44	Ct. Cases		2870/2019	CAPITAL TRUST LIMITED Vs. RAHUL	/2019 ()
45	Ct. Cases		9665/2019	MUKESH CHAND AGGARWAL Vs. ROSHAN OIL MILLS LTD AND ORS	/2019 ()
46	Ct. Cases		11744/2019	INDUSIND BANK LTD Vs. BALINDER CHAUDHARY	/2019 ()
47	Ct. Cases		11745/2019	INDUSIND BANK LTD Vs. RAEESH KHAN	/2019 ()
48	Ct. Cases		11748/2019	INDUSIND BANK LTD Vs. SUMITRA SHARMA	/2019 ()
49	Ct. Cases		11749/2019	INDUSIND BANK LTD Vs. SUMITRA SHARMA	/2019 ()
50	Ct. Cases		11753/2019	INDUSIND BANK LTD Vs. RAMESH CHANDRA	/2019 ()
51	Ct. Cases		11754/2019	INDUSIND BANK LTD Vs. SUMITRA SHARMA	/2019 (Pahar Ganj)
52	Ct. Cases		11755/2019	INDUSIND BANK LTD Vs. WAVE FLEET PVT.LTD	/2019 (Pahar Ganj)
53	Ct. Cases		2856/2020	DCB BANK LTD Vs. SHAB SHAIKH	/2020 ()
54	Ct. Cases		3441/2020	ADITYA AGGARWAL Vs. FATHER JOHN AND ANR	/2020 ()
55	Ct. Cases		3442/2020	RENU DHINGRA Vs. PARSVNATH DEVELOPERS LTD	/2020 (Pahar Ganj)
56	Ct. Cases		3443/2020	DHIRAJ GUPTA Vs. RAJ SUNEJA@KRISHAN LAL	/2020 ()
57	Ct. Cases		3445/2020	A A CANVAS Vs. JAY DEE INTERNATIONAL	/2020 ()
58	Ct. Cases		3446/2020	RAM AVTAR AGGARWAL Vs. ASIAN CONSTRUCTION COMPANY AND ANR	/2020 ()
59	Ct. Cases		3447/2020	ISHA TRAVELS AND TOURS PVT LTD Vs. SANDEEP MITTAL	/2020 (Pahar Ganj)
60	Ct. Cases		3448/2020	BRIJ BHUSHAN ATTRI Vs. SUNITA TRIPATHI	/2020 ()
61	Ct. Cases		3449/2020	BRIJ BHUSHAN ATTRI Vs. DHANANJAI TRIPATHI	/2020 (Kard Bagh)
62	Ct. Cases		3450/2020	MOHD ZUHAIB Vs. JANNAT TOURS AND TRAVELS	/2020 ()
63	Ct. Cases		3451/2020	DAYAL SINGH RAWAT Vs. MANOJ PRASAD	/2020 (Burari)
64	Ct. Cases		3452/2020	BIJENDER SINGH Vs. PRADEEP	/2020 (Darya Ganj)
65	Ct. Cases		3453/2020	DUGGAL SALES AND SERVICES CENTRE Vs. CATHERIN EDWARD	/2020 ()

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Chief Metropolitan Magistrate, Central, THC  
IN THE COURT OF MS. AKRITI MAHENDRU  
Metropolitan Magistrate

Criminal Cause List Dated 23-03-2020 Total Cases:95

S.No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
66	Ct. Cases		3454/2020	V U ELECTRICAL EQUIPMENTS PVT.LTD Vs. VIMAL SHARMA	/2020 (Kotwali)
67	Ct. Cases		3455/2020	P S COMPANY Vs. SUMIT KUMAR	/2020 ()
68	Ct. Cases		3456/2020	P S COMPANY Vs. DINESH CHANDRA	/2020 (Roop Nagar)
69	Ct. Cases		3457/2020	GUDIYA Vs. DEEPANKAR SAIKIA	/2020 (Sadar Bazar)
70	Ct. Cases		3458/2020	JK TYRE AND INDUSTRIES LTD Vs. ANEESH AHMAD KHAN AND ANR	/2020 ()
71	Ct. Cases		3459/2020	JK TYRE AND INDUSTRIES LTD Vs. CHANDRA AND CO AND ANR	/2020 ()
72	Ct. Cases		3460/2020	HAVELLS INDIA LTD Vs. ELECTRONIC HUB	/2020 (Karol Bagh)
73	Ct. Cases		3461/2020	HIMANSHU AGARWAL Vs. GNANY PREMIUM ETHNIC	/2020 (Subzi Mandi)
74	Ct. Cases		3462/2020	MOHD IFTIKHAR Vs. ROSE FOODS	/2020 (Darya Ganj)
75	Ct. Cases		3463/2020	GOPAL AGENCY Vs. SMC NOVA ESTATE PVT.LTD	/2020 ()
76	Ct. Cases		3464/2020	RAJESH KUMAR Vs. ASHOK KUMAR MADAAN	/2020 ()
<u>Charge</u>					
77	Ct. Cases		511134/2016	CHOLAMANDALAM INVESTMENT FINANCE CO.LTD. Vs. ARVIND KUMAR VERMA	/0 (Karol Bagh)
78	Ct. Cases		1155/2017	INDUSTRIAL PIPING PRODUCTS Vs. ADINAL TECHNOLOGIES	/0 (Hauz Qazi)
79	Ct. Cases		7591/2019	VARUN PIPE AND INDUSTRIES Vs. AIMER AIR-CONDITIONING PVT LTD	/2019 (Hauz Qazi)
<u>Prosecution Evidence</u>					
80	Ct. Cases	848/J/2012	527225/2016	NARENDER KUMAR ANEJA Vs. BISWAJIT GHOSH	/0 (Jama Masjid)
81	Ct. Cases	883/J/2012	512901/2016	NARENDER KUMAR ANEJA Vs. BISWAJIT GHOSH	/0 (Jama Masjid)
82	Ct. Cases	286/1/2014	519918/2016	ARUN JINDAL Vs. RAJ KUMAR TALWAR	/0 (Roop Nagar)
83	Ct. Cases	10700/2014	516069/2016	RAM KISHAN SINGH Vs. SHIV KUMAR	/0 (Pahar Ganj)
84	Ct. Cases		10479/2017	HITAISHI PUBLISHER PVT LTD Vs. THAHIR SADIK D H	/0 (Darya Ganj)
<u>Statement of Accused</u>					
85	Ct. Cases	1098/2015	527531/2016	NADEEM HUSSAIN Vs. MANISH CHOUHAN	/0 (Darya Ganj)
<u>Defence Evidence</u>					
86	Ct. Cases	612/1/2013	521564/2016	G.P.M. PORTFOLIO MANAGEMENT PVT. LTD Vs. RAJESH KUMAR SINGH	/0 (Rajinder Nagar)
87	Ct. Cases	120/1/2015	511734/2016	SOHAN SINGH Vs. RANA KUMAR	/0 (Roop Nagar)
88	Ct. Cases	85/2016	534724/2016	MS B.D KHANNA GLOBE EXPORTS Vs. AJAY VERMA	/0 (Karol Bagh)
89	Ct. Cases	83/2016	534726/2016	MS B.D. KHANNA GLOBE EXPORTS Vs. AJAY VERMA	/0 (Karol Bagh)
90	Ct. Cases	82/2016	534727/2016	MS B.D. KHANNA GLOBE EXPORTS Vs. AJAY VERMA	/0 (Karol Bagh)
91	Ct. Cases	84/2016	534728/2016	MS B.D. KHANNA GLOBE EXPORTS Vs. AJAY VERMA	/0 (Karol Bagh)
<u>Misc. Arguments</u>					
92	Ct. Cases	343/2015	516342/2016	SURENDER SHARMA Vs. UMA SHANKAR GAUTAM	/0 (Darya Ganj)
93	Ct. Cases		9624/2017	ANURAG KUMAR Vs. ASHISH AGGARWAL	/0 (Kotwali)

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Chief Metropolitan Magistrate, Central, THC  
IN THE COURT OF MS. AKRITI MAHENDRU  
Metropolitan Magistrate

Criminal Cause List Dated 23-03-2020 Total Cases:95

S.No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
94	Ct. Cases		12743/2018	SANJEET KUMAR Vs. RAJEEV KUMAR GUPTA	/2018 (Karnia Market)
	Final Arguments				
95	Ct. Cases	824/1/2015	515854/2016	RAJINDER PAL SINGH Vs. MANOJ KUMAR	/0 (Roop Nagar)

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District and Sessions Judge, Central, THC  
IN THE COURT OF Sh. Anuj Aggrawal  
Additional Sessions Judge

Criminal Cause List Dated 23-03-2020 Total Cases:25

S.No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
1	Misc./ Appearance SC	36/2010	28675/2016	STATE Vs. JAVED KHAN	33 /2010 (Kotwali) - 05/20
2	Misc. cases/purpose SC	85/2013	28323/2016	STATE Vs. HARPREET SINGH	143 /2013 (Rajinder Nagar) - 19/20 F. A. J. 07/20
3	Misc./ Appearance SC		161/2018	STATE Vs. VINOD @ GOLA	356 /2007 (Hauz Qazi) - 18/20
4	For Bail SC		891/2018	STATE Vs. SUNDER - 2 PM	87 /2018 (GULABI BAGH)
5	Misc./ Appearance Cr Rev		329/2019	RAM LAKHAN AND ORS. Vs. STATE AND ORS.	10 () - 11-05-20
6	Cr Rev		595/2019	ASHOK KUMAR KATHURIA Vs. HARI OM AND ORS.	10 () - 14-05-20
7	CA		375/2019	MAHENOOR Vs. ANIQUE ABDULLAH	10 () - 05-06-20
8	CA		376/2019	MD. ANIQUE ABDULLAH Vs. MAHE NOOR @ EIRUM	10 () - 18-05-20
9	CA		391/2019	MUKESH KUMAR Vs. STATE	10 () - 05-05-20
10	Cr Rev		756/2019	AARGE CONTRACTS (P) LTD AND ANR Vs. ASHISH JAIN	10 () - 05-05-20
11	Charge SC		919/2017	STATE Vs. AJAY ETC.	262 /2017 (Nabi Karim) - 04/20
12	SC		300/2019	STATE Vs. VIKRAM @ VIKAS	55 /2018 (Railway Sarai Rohilla) - 11-05-20
13	SC		711/2019	STATE Vs. SANTOSH KUMAR KUSHWAHA	112 /2019 () - 08-05-20
14	Prosecution Evidence SC	19/2016	27880/2016	STATE Vs. NEERAJ @ ROHIT	1195 /2015 (Kotwali) - 19/20
15	SC	23/2016	28554/2016	STATE Vs. SHISA	757 /2015 (Railway Main Delhi) - 20-07-20
16	SC		28815/2016	STATE Vs. SHOKIN AHMED @ SALEEM	93 /2016 (Lahori Gate) - 20/20
17	SC		28838/2016	STATE Vs. ALVIS MUNDA	67 /2016 (Lahori Gate) - 08-05-20
18	SC		358/2018	STATE Vs. GANGA KHANNA	246 /2015 (Burari) - 04-08-20
19	Arguments Cr Rev		58491/2016	MADHU BHARTI Vs. PAWAN KUMAR BHATIA	10 () - 16-07-20
20	CA		181/2017	SHAKUNTALA Vs. BABLU	10 () - 07-07-20
21	CA		187/2017	RAJESH JAIN Vs. OM PRAKASH JAIN	10 () - 03-06-20
22	CA		188/2017	RAJESH JAIN Vs. OM PRAKASH JAIN	10 () - 01-07-20
23	Cr Rev		242/2019	MOHINDER KUMAR KUKREJA Vs. REGISTRAR GENERAL, DELHI HIGH COURT	10 () - 02-06-20
24	Cr Rev		355/2019	M/S SHIVAM JEWELLERS Vs. M/S SHREE BALAJI JEWELLERS	10 () - 05-05-20
25	CA		282/2019	AJAY BHARGAVA Vs. THE STATE	10 () - 05-05-20

Senior Civil Judge cum RC, Central, THC  
**IN THE COURT OF MR. RAHUL VERMA**  
**Civil Judge, Court Room No. 347**

CIVIL CAUSE LIST DATED 23-03-2020 Total Cases:19

				<b>Next date of hearing</b>
1	CS SCJ	1605/19	GEETA Vs. NARAYANI DEVI	<b>17.08.20</b>
2	CS SCJ	2342/19	ICICI BANK LIMITED Vs. WARISH ALI	<b>24.08.20</b>
3	CS SCJ	3411/19	ICICI BANK LIMITED Vs. VIKAS TOMAR	<b>24.08.20</b>
4	CS SCJ	3412/19	ICICI BANK LIMITED Vs. SWAPAN DASS	<b>24.08.20</b>
5	CS SCJ	3413/19	ICICI BANK LIMITED Vs. DHIRAJ KUMAR SANDILA	<b>24.08.20</b>
6	CS SCJ	2586/17	MS.SABA NADEEM ANSARI Vs. CBSE	<b>13.07.20</b>
7	CS SCJ	769/18	MD. ATIQ Vs. NORTH DELHI MUNICIPAL CORPORATION	<b>20.07.20</b>
8	Misc SCJ	232/18	MOHD. ATIQ Vs. ARVIND KUMAR	<b>20.07.20</b>
9	CS SCJ	3064/18	YASHWANT SINGH Vs. SACHIN GUPTA	<b>18.05.20</b>
10	CS SCJ	96025/16	PARKASH KAUR Vs. M.C.D.	<b>27.07.20</b>
11	CS SCJ	98438/16	NASEEMA PARVEEN Vs. MAQSOOD AHMAD	<b>20.07.20</b>
12	CS SCJ	99988/16	MUKESH SAHNI Vs. NEETU SINGH	<b>27.04.20</b>
13	CS SCJ	824/18	NISHAT SHAKIR Vs. SAHINA	<b>10.08.20</b>
14	CS SCJ	1167/19	NAFISA BEGUM Vs. NAIMA BEGUM	<b>17.08.20</b>
15	Misc SCJ	59739/16	MAHENDER KUMAR Vs. MANGAT RAM	<b>01.04.20</b>
16	Misc SCJ	317/18	MAHENDER KUMAR Vs. MANGAT RAM	<b>01.04.20</b>
17	CS SCJ	93568/16	MAHENDER KUMAR Vs. MANGAT RAM	<b>01.04.20</b>
18	CS SCJ	1488/17	ICICI BANK LTD Vs. ABHISHEK	<b>04.05.20</b>
19	CS SCJ	1656/17	ICICI BANK LTD Vs. ANJANI KUMAR	<b>18.05.20</b>

S.No.	Case Type	Old Case No.	Case No.	Title
<b>Misc. cases/purpose</b>				
1	RC ARC	319/2014	78672/16	MS ALLIED SWITCH GEAR RESOURCES LIMITED Vs. PURAN LAL 20-4-20
2	RC ARC	236/2014	78897/16	SNEH LATA GUPTA Vs. SUMAN GUPTA@ RUBY ANR 06/7/2019
3	EX		2302/18	ATUL KUMAR GUPTA Vs. RAMESH CHAND 06-7-2019
4	RC ARC		1/20	DALIP SINGH Vs. MOHAN SINGH 06-7-2019
5	EX		6/20	GURCHARAN SINGH Vs. SHANI RANI CHAWLA 06-7-2019
6	EX		85/20	TARA WATI Vs. PRAJAN JAIN (SINCE DECEASED) THROUGH LRS 06-7-20 11
<b>Plaintiff/Petitioner Evidence</b>				
7	RC ARC	184/2014	77277/16	HAFIZ TANZEEM AHMED Vs. SANJEEV KUMAR JAIN ANR. 10/8/20 11
8	RC ARC	244/2014	79519/16	MOHD ZAKI ORS Vs. RAJENDER KUMAR JAIN ANR 10/8/20 11
9	RC ARC	283/2015	78637/16	MUNNI LAL Vs. ARUN @ PINTOO ANR. 10/8/20 11
10	RC ARC		213/18	VEERACHARYA SHASTRI @ MAHAVIR KAUSHIK Vs. GINNI DEVI 17/8/20 11
11	RC ARC		345/18	SUMAIYA NAQI Vs. ANIS UMAR LACEWALA 17/8/20 11
<b>Defendant/Respondent Evidence</b>				
12	RC ARC	385/2014	78816/16	MR. MANJIT SINGH SAINI Vs. MR. PRADEEP KUMAR DUA 17/8/20 11
13	RC ARC	1115/2014	79928/16	MANJIT SINGH SAINI Vs. PRADEEP KUMAR DUA 17-8-20 11
14	RC ARC	21/2015	77679/16	AMIT JAIN Vs. JAGDISH KUMAR 17-8-20 11
15	RC ARC	39/2015	79554/16	MOHD. YAQUB MALIK Vs. GAFOOR AHMAD 17/8/20 11
<b>Misc./ Arguments</b>				
16	RC ARC	174/2015	77664/16	RAUNAQ JAHAN Vs. MOHD. IRFAN 20/7/20 11
<b>Misc. Arguments</b>				
17	RC ARC	43/2016	80066/16	M.P. CHAUHAN Vs. SH. SURESH CHAND GUPTA 20/7/20 11
<b>Misc./ Arguments</b>				
18	Misc RC ARC		164/18	MOHD. ASIF Vs. ANAND KUMAR KAPOOR 20/7/20 11
19	Misc RC ARC		311/19	NAYAB AHMED Vs. MOHD. ASIF 20/7/20 11
<b>Final Arguments</b>				
20	RC ARC	20/2015	79836/16	AMIT JAIN Vs. GULJIT SINGH CHAWLA 20/7/20 11

ROOM NO. 36

SH. PUNEET PAHWA

ARC-2

Chief Metropolitan Magistrate, Central, THC  
IN THE COURT OF MS. POORVA MEHRA  
Metropolitan Magistrate

POORVA MEHRA  
Metropolitan Magistrate  
Mahila Court-01, (Central District)  
Room No. 343,  
Tis Hazari Courts, Delhi

Criminal Cause List Dated 23-03-2020 Total Cases:36

S.No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
<b>Misc./ Appearance</b>					
1	Cr. Case	32A/2/2011	296531/2016	STATE Vs. SATISH KUMAR	32 /2011 (I.P. Estate)
2	EX CRL	21/4/2015	107/2016	AARTI BHASIN Vs. NAVEEN	/0 (Hauz Qazi)
3	Ct. Cases	2/1/2016	528501/2016	POONAM Vs. DHANPAT SODHI ORS	/0 (Nabi Karim)
4	Ct. Cases		538486/2016	SURAIYA JABIN Vs. ATIQ-UR-REHMAN	/0 (Jama Masjid)
5	EX CRL		12/2017	AARTI BHASIN AND ORS Vs. NAVEEN BHASIN	/0 (Hauz Qazi)
6	EX CRL		36/2017	AARTI BHASIN Vs. NAVEEN BHASIN	/0 (Hauz Qazi)
<b>Sub Matter : EX CRL/0000073/2017</b>					
7	Ct. Cases		4118/2017	GEETA KUMARI Vs. JITENDER KUMAR	/0 (Darya Ganj)
8	EX CRL		118/2017	AARTI BHASIN Vs. NAVEEN BHASIN	/0 (Hauz Qazi)
<b>( Main Matter : EX CRL/0000064/2017)</b>					
9	EX CRL		77/2018	AARTI BHASIN Vs. NAVEEN BHASIN	/ ( )
10	EX CRL		116/2018	JYOTI SAXENA Vs. ASHISH SAXENA	/2018 (Hauz Qazi)
11	EX CRL		143/2018	AARTI BHASIN @ AARTI WALIA AND ANR. Vs. NAVEEN BHASIN	/2018 (Hauz Qazi)
12	EX CRL		169/2018	AARTI BHASIN @ AARTI WALIA AND ANR Vs. NAVEEN BHASIN	/2018 (Hauz Qazi)
13	Cr. Case		1337/2019	STATE Vs. ZAFAR AHMAD	326 /2014 (Hauz Qazi)
14	Cr. Case		1347/2019	STATE Vs. JITENDER KUMAR	0358 /2017 ( )
15	EX CRL		70/2019	MALKA BEGUM Vs. MIRZA ARIF BEG	/2019 ( )
16	Cr. Case		7688/2019	STATE Vs. RAJ KUMAR	116 /2017 (Nabi Karim)
17	Ct. Cases		11152/2019	RUCHI Vs. VISHAL AND ANR	/2019 (Jama Masjid)
18	Ct. Cases		12603/2019	SHUMAILA Vs. ARSHI AND ETC	/2019 ( )
19	Cr. Case		812/2020	STATE Vs. HARPAL SINGH	232 /2018 (Rajinder Nagar)
<b>Charge</b>					
20	Cr. Case		13907/2018	STATE Vs. MANDEEP	63 /2018 (I.P. Estate)
21	Cr. Case		5792/2019	STATE Vs. JABIR HASSAN	78 /2018 (Nabi Karim)
<b>Prosecution Evidence</b>					
22	Cr. Case	26/2/2012	298659/2016	STATE Vs. MOHD NADEEM	105 /2009 (Chandni Mahal)
23	Ct. Cases	60/6/2013	522069/2016	SAROJ Vs. SHYAM LAL	/0 (Hauz Qazi)
24	Ct. Cases	90/6/2014	525683/2016	SUMAN Vs. MAHIPAL ORS	/0 (Hauz Qazi)
25	Cr. Case	4/2/2016	287654/2016	STATE Vs. MIRZA ARIF BEG	180 /2015 (Chandni Mahal)
26	Cr. Case		7663/2017	STATE Vs. MIRZA ARIF BEG	50 /2016 (Chandni Mahal)
27	Cr. Case		9260/2017	STATE Vs. GAURAV KUMAR	242 /2016 (Chandni Mahal)
28	Cr. Case		10772/2017	STATE Vs. UZAIR UL HUQ	117 /2016 (Jama Masjid)
29	Cr. Case		3145/2018	STATE Vs. MOHD. SAMEER @ BABLOO	145 /2017 (Hauz Qazi)
30	Ct. Cases		9930/2018	RUSHI Vs. WASIM KHAN	/0 (Chandni Mahal)
31	Cr. Case		2216/2019	STATE Vs. VINOD KUMAR SHARMA	93 /2016 (Nabi Karim)
32	Cr. Case		10728/2019	STATE Vs. KAMRAN	234 /2019 (Nabi Karim)
<b>Defence Evidence</b>					
33	Ct. Cases	67/6/2014	511973/2016	AMREEN ORS Vs. JAFAR AHMED ORS	/0 (Hauz Qazi)
<b>Misc. Arguments</b>					
34	Ct. Cases	47/6/2016	517216/2016	BENAZIR Vs. MOHSIN KHAN ORS	/0 (Hauz Qazi)
<b>Final Arguments</b>					
35	Cr. Case	688/2/2011	288515/2016	STATE Vs. MOHAN	15 /2010 (I.P. Estate)
36	Ct. Cases	133/6/2013	515966/2016	ARCHANA SHRIVASTAVA Vs. DESH RAJ	/0 (Chandni Mahal)

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Room No 136

District and Sessions Judge, Central, THC  
IN THE COURT OF Sh. Satish Kumar  
Additional Sessions Judge

Criminal Cause List Dated 23-03-2020 Total Cases:13

No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
1	Bail Matters		2665/2019	STATE Vs. RADHAY SHYAM	54 /2017 (Kamla Market)
2	Bail Matters		189/2020	STATE Vs. SHADAB ANSARI	248 /2019 (Darya Ganj)
3	Charge		142/2020	STATE Vs. RAJESH KHANDELWAL	363 /2018 (Pahar Ganj)
4	Prosecution Evidence		22/2015	STATE Vs. SHAHNAJ	300 /2014 (Kamla Market)
5	SC		603/2017	STATE Vs. RAKESH KUMAR	81 /2017 (Pahar Ganj)
6	SC		809/2017	STATE Vs. SAKEEL AHMED	817 /2015 (Darya Ganj)
7	SC		1085/2018	STATE Vs. SHADAB	39 /2018 (Maurice Nagar)
8	SC		468/2019	STATE Vs. RAM CHANDER	120 /2018 (GULABI BAGH)
9	SC		725/2019	STATE Vs. NAWAL KISHOR	68 /2018 (Sarai Rohilla)
10	Arguments		143/2018	SAMREEN QURESHI Vs. TANVEER QURESHI AND ORS	10 - 27/7/20 Af
11	Final Arguments		807/2018	STATE Vs. YASIR ALI	91 /2018 (Jama Masjid)
12	Arguments		93/2019	DELHI POLLUTION CONTROL COMMITTEE Vs. M/S, VISHAL MEGA MART AND ANR	100 - 24/7/20
13	Cr Rev		94/2019	DELHI POLLUTION CONTROL COMMITTEE Vs. M/S, VISHAL MEGA MART AND ANR	100 - 24/7/20

R/ App. Siv. Vikas Kaur 160/19 DBJ Road - 7/4/20  
App. for grant Personal Bond Siv. Vikas 173/19 K.M. - 21/4/20

District and Sessions Judge, Central, THC  
IN THE COURT OF Sh. Rajneesh kr. Gupta  
DISTRICT JUDGE (COMMERCIAL COURT) - 02, CENTRAL, THC  
CIVIL CAUSE LIST DATED 23-03-2020 Total Cases:26

S.No.	Case Type	Old Case No.	Case No.	Title
<b>Misc. cases/purpose</b>				
1	CS DJ		1286/18	A.B.PAL ELECTRICALS PVT LTD Vs. ARM TECH(INDIA) LTD AND OTHERS -09.4.20
2	CS (COMM)		46/19	ICICI Bank Vs. TAPAS KUMAR MAITY - 20.5.20
3	CS (COMM)		484/19	ICICI Bank Vs. RAJENDRA KUMAR - 20.5.20
4	CS (COMM)		500/19	STATE BANK OF INDIA Vs. HIMANSHU D AND ANR. -20.5.20
5	CS (COMM)		501/19	STATE BANK OF INDIA Vs. JASBIR SINGH - 20.5.20
6	ARBTN		10/19	BISHRAM SINGH Vs. NARENDER PAL SINGH - 20.5.20
7	CS (COMM)		679/19	DECENT PRINTS Vs. PARI CREATION - 20.5.20
8	CS (COMM)		1261/19	ICICI Bank Vs. SANJAY PANDEY - 20.5.20
9	CS (COMM)		1280/19	ICICI Bank Vs. GAURAV SHARMA - 20.5.20
10	CS (COMM)		1351/19	ICICI BANK LIMITED Vs. HANS RAJ - 20.5.20
11	CS (COMM)		2070/19	ICICI BANK LIMITED Vs. MAHESH - 20.5.20
12	CS (COMM)		2450/19	M/S NEELANSH FIRE PROTECTION SYSTEM PVT. LTD. Vs. EXECUTIVE ENGINEER (E) AND ANOTHER - 20.5.20
13	CS (COMM)		2632/19	VIJAY AGGARWAL Vs. SUSHIL AGGARWAL AND CO PVT LTD -20.5.20
14	CS (COMM)		2640/19	ASHISH VIJ Vs. NORTH DELHI MUNICIPAL CORPORATION - 20.5.20 AND ANR
15	CS (COMM)		2699/19	RAJAT MALHOTRA Vs. NORTH DELHI MALHOTRA CORPORATION AND ANR - 20.5.20
16	CS (COMM)		2772/19	ICICI BANK LIMITED Vs. SUKHVIR AND ANR - 20.5.20
<b>Case Management Hearing / Pre - Trial Conference</b>				
17	CS (COMM)		235/18	ANGEL PROMOTERS PVT LTD Vs. CORPORATION BANK AND ANR. -20.5.20
<b>Issues</b>				
18	CS (COMM)		375/19	M/S R.S. TAXTILES Vs. M/S AARVEE DENIMS AND EXPORT - 20.5.20
19	CS (COMM)		1596/19	UMESH TYAGI Vs. NORTH DELHI MUNICIPAL CORPORATION AND ANR -20.5.20
<b>Plaintiff/Petitioner Evidence</b>				
20	CS (COMM)		15/18	SIDDHARTH GUPTA Vs. M/S CINE LAXMI ELECTRICALS - 07.4.20
21	CS (COMM)		246/19	S.K. JAIN RUBBERS PRIVATE LIMITED Vs. BEST FIRE SERVICES - 20.5.20
<b>Misc. Arguments</b>				
22	ARBTN		346/17	M/S SIDDHARTH PAPER IMPEX Vs. M/S BAJAJ ENTERPRISES (PVT.) LTD. -08.4.20
23	ARBTN		347/17	M/S PIONEER PAPER AGENCY Vs. M/S SHIV SHAKTI IMPEX -08.4.20
<b>Final Arguments</b>				
24	CS (COMM)		110/19	ICICI Bank Vs. NIRANJAN LAL - 20.5.20
25	CS (COMM)		198/19	Punjab National Bank Vs. RAVI KUMAR - 20.5.20
<b>Consideration</b>				
26	CS (COMM)		1345/19	ICICI BANK LIMITED Vs. YOGESH SHARMA - 20.5.20

Senior Civil Judge cum RC, Central, THC  
IN THE COURT OF Sh. Dharendra Rana  
JSCC-cum-Addl. SCJ-cum-Guardian Judge  
CIVIL CAUSE LIST DATED 23-03-2020 Total Cases:32

R. M. 12

श्री धीरेन्द्र राणा  
Sh. DHIRENDRA RANA  
न्यायाधीश लघुबुद्ध न्यायालय  
अतिरिक्त वरिष्ठ दीवानी न्यायाधीश  
संरक्षण न्यायाधीश (केन्द्रीय)  
JSCC ASCJ, Guardian Judge  
कमरा नं. 12, भूतल, तीस हजारी, दिल्ली  
Room No. 12/G.F., Tis Hazari, Delhi

S. No.	Case Type	Old Case No.	Case No.	Title
<b>Misc./ Appearance</b>				
1	CS SCJ		2605/16	VINOD Vs. THE CHIEF LICENSING AUTHORITY- 27/07/20
<b>Misc. cases/purpose</b>				
2	CS SCJ		1370/18	JAGDISH PRASAD Vs. NORTH DELHI MUNICIPAL CORPORATION - 20/07/20
<b>Misc./ Appearance</b>				
3	CS SCJ		2555/18	RAJINDER Vs. NORTH DELHI POWER LTD - 04/07/20
<b>Misc. cases/purpose</b>				
4	Misc SCJ		184/19	MOHIT SHARMA Vs. EXPARTE THE DEBTOR - 25/07/20
5	CS SCJ		2014/19	MANVINDER SINGH BHATIA Vs. NORTH DELHI MUNICIPAL CORP - 20/07/20
6	CS SCJ		2231/19	TABASSUM ARA Vs. MOHD. FAZIL - 13/07/20
<b>Misc./ Appearance</b>				
7	CS SCJ		2223/19	MUNNI DEVI Vs. NORTH DELHI MUNICIPAL CORPORATION - 04/05/20
<b>Misc. cases/purpose</b>				
8	CS SCJ		2286/19	KAMALUDDIN Vs. ZAMIR AHMED - 20/07/20
9	Misc SCJ		475/19	MANVINDER SINGH BHATIA Vs. NORTH D.M.C. - 20/07/20
10	CS SCJ		2918/19	SUNIL KISHNANI Vs. NORTH DELHI MUNICIPAL CORPORATION - 13/07/20
11	CS SCJ		3122/19	HARSHA JAGOTA Vs. SANJAY - 13/07/20
12	CS SCJ		3526/19	ABDUL JABBAR Vs. KHALIL AHMED - 13/07/20
13	CS SCJ		3657/19	JITENDER KUMAR TONK Vs. SUNITA - 13/07/20
14	RCA SCJ		44/19	DEVENDER @ CHHOTU Vs. LEKH RAM -
15	CS SCJ		151/20	MUKESH KUMAR BINDAL Vs. SHRI YOG MAYA TRADING COMPANY - 06/07/20
16	CS SCJ		170/20	SUMAN Vs. RANBIR SINGH - 04/07/20
<b>Plaintiff/Petitioner Evidence</b>				
17	CS SCJ	836/2013	98318/16	ISHWAR CHANDRA GUPTA Vs. MANJU GUPTA - 22/08/20
18	ESIC	1/2014	41/16	DAVINDER SINGH Vs. ESIC - 22/08/20
19	Doc. Filing Civil	37158/2016	27621/16	JOSHI ROAD NAGRIK PARISHAD Vs. MASJID - 29/08/20
20	CS SCJ		1683/18	GOPALI @ GOPAL Vs. NORTH DELHI MUNICIPAL CORPORATION - 06/8/20
21	CS SCJ		790/19	SANJAY CHATURVEDI Vs. NORTH DELHI MUNICIPAL CORPORATION - 29/8/20
<b>Misc. Arguments</b>				
22	CS SCJ	871/2013	98002/16	ASHA JAIN Vs. MADAN KUMAR JAIN - 04/07/20
<b>Misc./ Arguments</b>				
23	Doc. Filing Civil	55912/2015	27443/16	HARBANS SINGH Vs. SOUTH DELHI MUNICIPAL CORPORATION - 04/07/20
24	RCA SCJ		1333/16	SYED KHURSHID HUSNAIN Vs. ABDUL SALIK KHAN - 04/07/20
25	MCA SCJ		6/17	RAKHI SONDHI Vs. BHAVNESH DUREJA - 25/07/20
<b>Misc. Arguments</b>				
26	CS SCJ		862/18	ABDUL SATTAR Vs. NORTH DELHI MUNICIPAL CORPORATION - 04/07/20
27	CS SCJ		2969/19	FEROZ AHMED Vs. CHANDAN LAL @ CHANDU - 22/08/20
<b>Final Arguments</b>				
28	CS SCJ	357/2013	1103/16	ANIL KUMAR GOEL Vs. MCD - 04/05/20
29	CS SCJ		1912/16	LAKSHMAN SINGHAL Vs. IMRAN ALI - 04/05/20
<b>Order on Misc. Application</b>				
30	Misc SCJ		355/19	MUKESH MARWAH Vs. PRATAP RANJAN SAHANI - 22/04/20



Senior Civil Judge cum RC, Central, THC  
IN THE COURT OF Sh. Dhirendra Rana  
JSCC-cum-Addl. SCJ-cum-Guardian Judge  
CIVIL CAUSE LIST DATED 23-03-2020 Total Cases:32

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S.No.	Case Type	Old Case No.	Case No.	Title
11	CS SCJ Consideration		2028/19	OM PRAKASH BAGRI Vs. DEVKI AGGARWAL - 23/4/20
32	CS SCJ		650/20	ZAREENA BEGUM Vs. MOHD. NADEEM - 06/06/20

# COURT ROOM NO. 324

District and Sessions Judge, Central, THC

IN THE COURT OF Mr. Rajinder Singh

Additional District Judge (ADJ)

CIVIL CAUSE LIST DATED 23-03-2020 Total Cases: 43

S.No.	Case Type	Old Case No.	Case No.	Title
<b>Misc. cases/purpose</b>				
1	CS DJ		19978/16	ANISH GUPTA Vs. URMILA GUPTA AND OTHERS — 26/5/20 - FP
2	CS DJ		888/17	ICICI Bank Vs. SUSHIL KUMAR — 15/7/20 - PFR
3	CS DJ		1257/17	ICICI Bank Vs. VIJAY CHAUHAN — 20/7/20 - PFR
4	CS DJ		1258/17	ICICI Bank Vs. GAUTAM YADAV — 20/7/20 - PFR
5	CS DJ		1162/18	ICICI Bank Vs. AMIT KUMAR SHARMA — 21/7/20 - PFR
6	EX For transfer to old DJ		1130/18	HDFC Bank Vs. MOHD NADEEM —
7	CS DJ RBT		532/19	M/S GOPI NATH P.LTD Vs. SANJAY BHASKAR AND ORS — 21/7/20 t
8	CS DJ		1204/19	SHARAD ARORA Vs. KAFEEL — 21/7/20 - WS
9	CS DJ		1230/19	MANGE RAM RANA Vs. ANITA RAI — 22/7/20 - PFR
10	MCA DJ RBT		11/20	KIRAN AND ANR. Vs. NDMC AND ORS. — 16/5/20 - FP
<b>Misc./Appearance</b>				
11	Misc DJ		187/20	KANTAS TRACK PACK INDIA LTD ( NEW ) Vs. M/S U.S. FOODS LTD — 4/7/20
<b>Misc. cases/purpose</b>				
12	CS DJ RBT		214/20	CENTURY PLYBOARDS (I) LIMITED Vs. SRK PLYWOOD AND TIMBER — 22/7/18
13	Misc DJ		229/20	MADHU DEVI Vs. THE ORIENTAL INSURANCE CO LIMITED — 17/4/2
14	CS DJ RBT		267/20	MOHD ASIF Vs. TATA POWE DELHI DISTRIBUTION LTD — 22/7/20
<b>Issues</b>				
15	CS DJ RBT		3642/17	ANISHA NARULA Vs. SUBHASH NARULA — 19/8/20 M
16	CS DJ		2071/18	RAJESH MITTAL Vs. TYBROS INFRATECH PVT. LTD. AND ANR. — 28/8/20
<b>Plaintiff/Petitioner Evidence</b>				
17	CS DJ	590/2014	11647/16	M/S. APEX SECURITY DETECTIVE SERVICES Vs. MS UNICON SECURITIES PVT. LTD. — 11/5/2
18	CS DJ	176/2016	12819/16	NARENDER KUMAR Vs. SHEELA DEVI — 27/4/20 - PE
19	CS DJ		714/17	ICICI Bank Vs. NEHA VERMA — 15/5/20 x PE
20	CS DJ		715/17	ICICI Bank Vs. ANIL BARTH WAL — 15/5/20 x PE
21	CS DJ		717/17	ICICI Bank Vs. MAYANK GUPTA — 15/5/20 - X PE
22	CS DJ		879/17	ICICI Bank Vs. NITIN YADAV — 16/5/20 - X PE
23	CS DJ RBT		1232/18	ICICI Bank Vs. MUKTA INDUSTRIES — 5/8/20 - PE
<b>Defendant/Respondent Evidence</b>				
24	CS DJ	456/2016	16737/16	SH. LAJPAT RAI GULATI Vs. BSES RAJDHANI POWER LTD. — 27/5/20 D
25	CS DJ	434/2015	9986/16	SH. DEEPAK KUMAR Vs. MOHD. YAMEEN — 5/5/20 - DE
26	CS DJ	107/2016	14378/16	MOHD. YAMIN Vs. DEEPAK KUMAR — 5/5/20 - C/C
27	CS DJ RBT		20366/16	BALVINDER KAPOOR Vs. ROHIT POPLI — 1/6/20 - DE
<b>Misc. Arguments</b>				
28	CS DJ		19560/16	SUDESH RANI Vs. USHA RANI — 11/8/20 - Arg
29	Misc DJ	15/2014	60637/16	SUJATA Vs. PREM DASS — 13/8/20 - Arg
30	CS DJ	118/2016	17238/16	THE INDIAN EXPRESS P. LTD. Vs. CENSER ADVERTISING P. LTD. ORS. — 14/8/20
31	CS DJ		21166/16	CHARANJEET KUMAR Vs. BHAVNA — 17/8/20 - Ar
32	Misc DJ		4/18	KRISHAN KUMAR Vs. JAI PRAKASH GOEL — 17/8/20 - Arg
33	Misc DJ		355/19	SHILPA THAKUR Vs. STATE AND ORS. — 18/8/20 - Arg
34	MCA DJ RBT		12/20	CHOTEY LAL THROUGH SPA AND ORS Vs. NORTH DELHI MUNICIPAL CORPORATION — 14/7/20 A
<b>Final Arguments</b>				
35	CS DJ RBT	43/8/2010	13751/16	VISHAN SHOBHA Vs. BHAGAT RAM — 16/7/20 - F Arg

# COURT ROOM NO. 324

District and Sessions Judge, Central, THC  
 IN THE COURT OF Mr. Rajinder Singh  
 Additional District Judge (ADJ)

CIVIL CAUSE LIST DATED 23-03-2020 Total Cases: 43

No.	Case Type	Old Case No.	Case No.	Title	
36	CS DJ	428/2016	13707/16	SOM NATH PROPRIETOR Vs. M/S. H. DIPAK CO.	28/7/20 Farg
37	CS DJ	427/2016	17966/16	M/S H. DIPAK CO. Vs. SOM NATH, PROPRIETOR	28/7/20 Farg
38	CS DJ RBT	768/2014	14845/16	SHEELA DEVI Vs. SH. NARENDER KUMAR	22/5/20 Farg
39	CS DJ		19610/16	ROOP KISHORE RASTOGI Vs. KEVAL KAPOOR	18/4/20 Farg
40	CS DJ		20491/16	KIRAN BALA Vs. KISHAN LAL AND ANR	24/7/20 - Farg
41	CS DJ		2613/17	M/S ICICI BANK LTD. Vs. VINOD KUMAR SHARMA AND ANR	1/6/20 Farg
42	CS DJ		1200/18	STATE BANK OF INDIA Vs. GURMEET SINGH	4/7/20 Farg
43	CS DJ		1201/18	STATE BANK OF INDIA Vs. DEEPAK CHAUHAN	4/7/20 Farg

-RBT

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**District and Sessions Judge, Central, THC**

**IN THE COURT OF MR. ARUN SUKHIJA**

**Additional District Judge(ADJ)**

**CIVIL CAUSE LIST DATED 23-03-2020 Total Cases:21**

S.No.	Case Type	Old Case No.	Case No.	Title
<b>Misc. cases/purpose</b>				
1	CS DJ	240/2012	11668/16	MS BIOWORLD MERCHANDISING Vs. MS ALLIANCE CORPORATION ORS. ] 27/5
2	CS DJ		19513/16	NARENDER KUMAR MALHOTRA Vs. KASTURI LAL MALHOTRA AND ORS ] 28/5
3	CS DJ		19761/16	RAO JASWANT SINGH Vs. SHYAM KARAN BHARDWAJ ] 30/4
4	CS DJ		4197/17	ICICI BANK LIMITED Vs. DHEERAJ KUMAR DWIVEDI ] 2/7
5	CS DJ		35/18	ICICI Bank LTD Vs. KAPIL DHAMA
6	RCA DJ		125/19	YAQUB AND ORS. Vs. MOHD. HAMID - 6/7
7	RCA DJ		141/19	BHAGWAM Vs. B CHAWLA AND SONS AND ANR 7/7
8	Misc DJ		55/20	SAT PRAKASH Vs. DAYA SHANKAR ] 6/7
9	Misc DJ		56/20	SAT PRAKASH Vs. DAYA SHANKAR ] 6/7
<b>Plaintiff/Petitioner Evidence</b>				
10	CS DJ		1270/17	ICICI Bank LTD Vs. PRATEEK GUPTA 6/7
11	CS DJ		6164/18	RESHMA Vs. ABDUL GHAFFAR - 7/7
<b>Defendant/Respondent Evidence</b>				
12	CS DJ	85/2012	12125/16	MS ALLIANCE CORPORATION Vs. BIOWORLD MERCHANDISING(INDIA) PVT. LTD ] 27/5
13	CS DJ	773/2014	13917/16	SH. ATUL KAPOOR AND OTHER Vs. MS ROOP SAREES ] 28/5
14	CS DJ	110/2016	17962/16	MOHD. ZAHEEN Vs. HAJRA BEGUM - <del>27/5</del> 27/5
<b>Misc. Arguments</b>				
15	Misc DJ		61452/16	D.D.A. Vs. DES RAJ BAJAJ - 7/7
<b>Final Arguments</b>				
16	CS DJ	774/2014	13947/16	SH. ATUL KAPOOR AND OTHER Vs. MS ROOP SAREES ] 28/5
17	CS DJ	110/2016	14680/16	OM VEER Vs. DHARAM VEER ANR. - 6/7
18	CS DJ		892/17	ICICI Bank Vs. SONIA
19	CS DJ		472/18	M/S ICICI BANK LTD Vs. SHAH HUSSAIN ] 2/7
20	CS DJ		6290/18	ICICI Bank Vs. MUKESH RAJPUT ] 2/7
<b>Judgement</b>				
21	CS DJ		19851/16	DELHI KHADI AND VILLAGE INDUSTRIES BOARD Vs. SUNIL KUMAR AND ORS. ] 3/4

Senior Civil Judge cum RC, Central, THC  
IN THE COURT OF MR. VIVEK BENIWAL

Civil Judge

CIVIL CAUSE LIST DATED 23-03-2020 Total Cases:19

S.No.	Case Type	Old Case No.	Case No.	Title
<b>Misc. cases/purpose</b>				
1	CS SCJ		3323/18	ICICI BANK LIMITED Vs. RAVI RANJAN
2	CS SCJ		3324/18	ICICI BANK LIMITED Vs. SUSHEEL KUMAR
3	CS SCJ		3325/18	ICICI BANK LIMITED Vs. DINESH KHANDURI
4	CS SCJ		3327/18	ICICI BANK LIMITED Vs. YASHPAL
5	CS SCJ		1195/19	AHSANUDDIN Vs. SANJEEV BAVEJA
6	CS SCJ		242/20	SHAGUFTA RANI Vs. AMINUL ISLAM AND ANR.
<b>Issues</b>				
7	CS SCJ		2998/19	SALEEM KHAN Vs. THE LAND AND DEVELOPMENT OFFICE
<b>Plaintiff/Petitioner Evidence</b>				
8	CS SCJ		2876/17	AQIL-UR-REHMAN Vs. GOVT. OF NCT OF DELHI
9	CS SCJ		2925/17	USHA RANI Vs. VEFR MATI
10	CS SCJ		756/18	ICICI BANK LIMITED Vs. MANOHAR LAL
<b>( Main Matter : CS SCJ/0000080/2018)</b>				
<b>Defendant/Respondent Evidence</b>				
11	CS SCJ	123/2016	94866/16	URVASHI AGGARWAL Vs. MS GOPI NATH PVT LTD.
12	CS SCJ		3613/18	ASHOK KUMAR Vs. BSES YAMUNA POWER LTD.
<b>Misc. Arguments</b>				
13	CS SCJ	143/2013	98219/16	HOME NEEDS Vs. HANSMUKH LAL RAJNIKANT CO
14	CS SCJ		3388/17	GURVINDER KAUR Vs. DDA
15	Misc SCJ		280/18	FIGHT FOR RIGHT SOCIAL WELFARE SOCIETY Vs. DARSHAN SINGH
16	CS SCJ		3243/18	ANIL KUMAR Vs. BSES YAMUNA POWER LIMITED AND ORS.
17	CS SCJ		776/19	JAGVEER SINGH @ JAGVEER BHADORIA Vs. GOPALJI SHUKLA
18	CS SCJ		1097/19	ALAUDDIN SIDDIQUI Vs. AZARUNISHA BEGUM
<b>Final Arguments</b>				
19	CS SCJ	57/2015	99539/16	ICICI BANK LTD Vs. AJAY KUMAR

Court Room No - 354A

विवेक बेनीवाल  
VIVEK BENIWAL  
दीवानी न्यायाधीश-02 (केन्द्रीय)  
Civil Judge-02 (Central)  
कमरा नं. 354 ए, तृतीय तल  
Room No. 354 A, 3rd Floor  
तीस हजारी कोर्ट, दिल्ली  
Tis Hazari Courts, Delhi

District and Sessions Judge, Central, THC  
IN THE COURT OF Mr. Jitender Singh  
Additional District Judge(ADJ)  
CIVIL CAUSE LIST DATED 23-03-2020 Total Cases:14

Room-318

S.No.	Case Type	Old Case No.	Case No.	Title	
<b>Misc. cases/purpose</b>					
1	CS DJ	57/2010	13706/16	CARGIL INDIA P. LTD. Vs. SRI SIDHIVINAYAK FOODS P. LTD.	] 20/08/2020
2	Misc DJ	6/2013	60599/16	MAHREEN BANO Vs. SHANTI DEVI	
3	CS DJ	255/201	12690/16	SWARNA DEVI Vs. SAROJ OBEROI	
4	Misc DJ		61627/16	RAJINDER KUMAR BIDANEY Vs. REWA CHAND	
5	CS DJ		6457/18	MANISH GARG Vs. LOVE GARG AND ANR.	
6	Misc DJ		390/19	SURINDER KAUR AND ANR. Vs. THE STATE AND ORS.	
7	CS DJ		773/19	JAGPAL SINGH Vs. THE CHAIRMAN/MANAGING DIRECTOR	
<b>Plaintiff/Petitioner Evidence</b>					
8	REVOCATION	4/2010	42104/10	RAJNISH KUMAR SHARMA Vs. STATE	] 10/07/2020
9	CS DJ		880/17	ICICI Bank Vs. AYUB KHAN	
10	CS DJ		2538/17	ISMAIL AHMED Vs. SH WALI MOHD.	
11	CS DJ		491/18	BHAVANA Vs. KASTURI DEVI AND ANR	
<b>Final Arguments</b>					
12	CS DJ	33/2015	12233/16	ANITA AND ORS Vs. KAMAL KUMAR	] 15/05/2020
13	CS DJ	91/2015	12104/16	MS A.S. TRADERS Vs. MS VALECHA ENGINEERING LTD.	
14	RCA DJ		201/17	BAKHTAWAR SINGH Vs. RAM PYARI @ RAM PIYA	

District and Sessions Judge, Central, THC  
IN THE COURT OF Sh. Prashant Kumar  
Additional District Judge(ADJ)  
CIVIL CAUSE LIST DATED 23-03-2020 Total Cases:28

S.No.	Case Type	Old Case No.	Case No.	Title
<b>Misc. cases/purpose</b>				
1	CS DJ	13/2016	887/19	JAI PRAKASH KRIPLANI ANR. Vs. JAWITRI DEVI - 6/7/20
2	CS DJ	486/2014	15853/16	RAJA SINGH (SENIOR CITIZEN) Vs. KAMLA CHADHA ANR. - 2/7/20
3	CS DJ	259/2016	13274/16	LAXMAN DUTT SHARMA Vs. VISHNU DUTT SHARMA - 4/8/20
4	CS DJ		403/17	ICICI Bank Vs. SOUMYA YADAV
5	CS DJ		405/17	ICICI Bank Vs. VINAY PRATAP - 19/8/20
6	CS DJ		407/17	ICICI Bank Vs. RAJIV KUMAR -
7	CS DJ		880/18	ANJALI VERMA Vs. CHAMAN VERMA AND ORS - 18/8/20
8	CS DJ		6146/18	SUNITA RANI AND ORS. Vs. GULZARI LAL AND ORS. - 18/8/20
9	CS DJ		1305/19	EMBUER HEALTH PRIVATE LIMITED Vs. KOHINOOR MARKETING ASSOCIATES - 18/8/20
10	CS DJ		264/20	SUSHIL KUMAR TYAGI Vs. ANIL TYAGI AND ORS - 20/7/20
<b>Issues</b>				
11	CS DJ	326/2013	13591/16	SH. KANHIYA LAL Vs. SMT. LATESH - 20/7/20
<b>Plaintiff/Petitioner Evidence</b>				
12	CS DJ		338/19	PRASHANT KHATTAR Vs. RADHA KHATTAR AND ORS. - 19/8/20
13	CS DJ	120/2015	11519/16	ANIL KUMAR GUPTA Vs. MANISH GOYAL - 19/8/20
14	CS DJ	262/2015	15079/16	SANJAY KUMAR ORS Vs. NORTH DMC - 24/8/20
15	CS DJ	411/2016	16902/16	MOHD SHAFEEQ Vs. SMT. MANJU JAIN - 17/8/20
<b>Defendant/Respondent Evidence</b>				
16	CS DJ	457/2016	14894/16	BHIM SINGH AND ANR Vs. BRIJ KISHORE AND ANR - 8/7/20
17	CS DJ		19933/16	NORTH DELHI MUNICIPAL CORPORATION Vs. M/S HINDUSTAN MOTORS LTD. AND OTHERS - 14/7/20
<b>Misc. Arguments</b>				
18	RCA DJ	10/2015	31310/15	GOPAL RASIK Vs. M.C.D ORS - 4/8/20
19	CS DJ	36/2015	13156/16	RITA CHAWLA (SENIOR CITIZEN) Vs. RAJA SINGH - 2/7/20
20	MCA DJ	6/2016	60278/16	V.K.BAHL ORS. Vs. MS ENGINEERING INDUSTRIAL COR. LTD. ORS. - 14/7/20
21	CS DJ	187/2016	16248/16	SARAN KAUR Vs. JAI PRAKASH - 13/7/20
22	CS DJ		20741/16	LAXMAN DUTT SHARMA Vs. SH. VISHNU DUTT SHARMA - 4/8/20
23	RCA DJ		13/19	MAULANA SHAKEEL AHMAD Vs. UNION OF INDIA AND ORS. - 22/7/20
<b>Misc./ Arguments</b>				
24	Counter Claim		35/19	SARAN KAUR Vs. JAI PRAKASH - 13/7/20
<b>Final Arguments</b>				
25	CS DJ	776/2014	13100/16	RANJIT SINGH SANDHU Vs. GURCHARAN KAUR ORS - 6/7/20
26	CS DJ	273/2015	13669/16	ASHOK GUPTA Vs. VIJENDER KUMAR SINGHAL - 14/7/20
27	CS DJ	635/2015	15172/16	AKHTARI BEGUM (SENIOR CITIZEN) Vs. MOHD. SHAHID AND ANR - 14/7/20
28	RCA DJ	27/2015	61778/16	BABU RAM (DECEASED) THROUGH LRS Vs. DELHI WAKF BOARD - 13/7/20
29.	G	999/16		Rojeer Ruffle vs North DMC - 3/4/20
30.	Arb	282/18		Bharti Exports vs. Munshilal - 4/4/20

**District and Sessions Judge, Central, THC**  
**IN THE COURT OF Sh. Prashant Kumar**  
**Additional District Judge(ADJ)**  
**CIVIL CAUSE LIST DATED 23-03-2020 Total Cases:28**

S.No.	Case Type	Old Case No.	Case No.	Title
<b>Misc. cases/purpose</b>				
1	CS DJ	13/2016	887/19	JAI PRAKASH KRIPLANI ANR. Vs. JAWITRI DEVI - 6/7/20
2	CS DJ	486/2014	15853/16	RAJA SINGH (SENIOR CITIZEN) Vs. KAMLA CHADHA ANR. - 2/7/20
3	CS DJ	259/2016	13274/16	LAXMAN DUTT SHARMA Vs. VISHNU DUTT SHARMA - 4/8/20
4	CS DJ		403/17	ICICI Bank Vs. SOUMYA YADAV
5	CS DJ		405/17	ICICI Bank Vs. VINAY PRATAP
6	CS DJ		407/17	ICICI Bank Vs. RAJIV KUMAR - 19/8/20
7	CS DJ		880/18	ANJALI VERMA Vs. CHAMAN VERMA AND ORS - 18/8/20
8	CS DJ		6146/18	SUNITA RANI AND ORS. Vs. GULZARI LAL AND ORS. - 18/8/20
9	CS DJ		1305/19	EMBUER HEALTH PRIVATE LIMITED Vs. KOHINOOR MARKETING ASSOCIATES - 18/8/20
10	CS DJ		264/20	SUSHIL KUMAR TYAGI Vs. ANIL TYAGI AND ORS - 20/7/20
<b>Issues</b>				
11	CS DJ	326/2013	13591/16	SH. KANHIYA LAL Vs. SMT. LATESH - 20/7/20
<b>Plaintiff/Petitioner Evidence</b>				
12	CS DJ		338/19	PRASHANT KHATTAR Vs. RADHA KHATTAR AND ORS. - 19/8/20
13	CS DJ	120/2015	11519/16	ANIL KUMAR GUPTA Vs. MANISH GOYAL - 19/8/20
14	CS DJ	262/2015	15079/16	SANJAY KUMAR ORS Vs. NORTH DMC - 24/8/20
15	CS DJ	411/2016	16902/16	MOHD SHAFEEQ Vs. SMT. MANJU JAIN - 17/8/20
<b>Defendant/Respondent Evidence</b>				
16	CS DJ	457/2016	14894/16	BHIM SINGH AND ANR Vs. BRIJ KISHORE AND ANR - 8/7/20
17	CS DJ		19933/16	NORTH DELHI MUNICIPAL CORPORATION Vs. M/S HINDUSTAN MOTORS LTD. AND OTHERS - 14/7/20
<b>Misc. Arguments</b>				
18	RCA DJ	10/2015	31310/15	GOPAL RASIK Vs. M.C.D ORS - 4/8/20
19	CS DJ	36/2015	13156/16	RITA CHAWLA (SENIOR CITIZEN) Vs. RAJA SINGH - 2/7/20
20	MCA DJ	6/2016	60278/16	V.K.BAHL ORS. Vs. MS ENGINEERING INDUSTRIAL COR. LTD. ORS. - 14/7/20
21	CS DJ	187/2016	16248/16	SARAN KAUR Vs. JAI PRAKASH - 13/7/20
22	CS DJ		20741/16	LAXMAN DUTT SHARMA Vs. SH. VISHNU DUTT SHARMA - 4/8/20
23	RCA DJ		13/19	MAULANA SHAKEEL AHMAD Vs. UNION OF INDIA AND ORS. - 22/7/20
<b>Misc./ Arguments</b>				
24	Counter Claim		35/19	SARAN KAUR Vs. JAI PRAKASH - 13/7/20
<b>Final Arguments</b>				
25	CS DJ	776/2014	13100/16	RANJIT SINGH SANDHU Vs. GURCHARAN KAUR ORS - 6/7/20
26	CS DJ	273/2015	13669/16	ASHOK GUPTA Vs. VIJENDER KUMAR SINGHAL - 14/7/20
27	CS DJ	635/2015	15172/16	AKHTARI BEGUM (SENIOR CITIZEN) Vs. MOHD. SHAHID AND ANR - 14/7/20
28	RCA DJ	27/2015	61778/16	BABU RAM (DECEASED) THROUGH LRS Vs. DELHI WAKF BOARD - 13/7/20
29.	CS	999/16		Rajeer Ruffle vs North DMC - 3/4/20
30.	Arb	282/18		Bhathi Exports vs Munsihal - 4/4/20



**LIST FOR CASES PERTAINING TO 23/03/2020 TO 31/03/2020  
SH RISHABH KAPOOR LD. MM-03 TESS HAZARI COURT DELHI**

	<b>CASE LISTED</b>	<b>NEXT DATE FIXED</b>
1	23/03/2020	01/07/2020
2	24/03/2020	02/07/2020
3	25/03/2020	03/07/2020
4	26/03/2020	04/07/2020
5	27/03/2020	06/07/2020
6	28/03/2020	07/07/2020
7	29/03/2020	08/07/2020
8	30/03/2020	09/07/2020
9	31/03/2020	10/07/2020

**Chief Metropolitan Magistrate, Central, THC  
IN THE COURT OF MR. RISHABH KAPOOR  
Metropolitan Magistrate**

**Criminal Cause List Dated 23-03-2020 Total Cases:43**

S.No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
<b>Misc./ Appearance</b>					
1	Cr. Case	8/2//2014	297283/2016	STATE Vs. UNTRACED	94 /2010 (I.P. Estate)
<b>Misc. cases/purpose</b>					
2	Ct. Cases	113/1/2015	536434/2016	RAKESH KUMAR PANDEY Vs. TIRATH RAM AND OTHERS	/0 (I.P. Estate)
<b>Misc./ Appearance</b>					
3	Cr. Case		739/2017	STATE Vs. CANCELLATION	67 /2013 (Rajinder Nagar)
<b>Misc. cases/purpose</b>					
4	Ct. Cases		6595/2017	MAHESH BATHLA DIRECTOR M/S EDUCOMP RAFFLES HIGHER EDUCATION LTD Vs. HUA SENG CHEW	/0 (Rajinder Nagar)
<b>Misc./ Appearance</b>					
5	Cr. Case		13479/2017	STATE Vs. NAVED	165 /2017 (I.P. Estate)
<b>Misc. cases/purpose</b>					
6	Cr. Case		6904/2018	STATE Vs. UNTRACE	772 /2015 (Rajinder Nagar)
7	Cr. Case		15243/2018	STATE Vs. UNTRACE	000247 /2017 (I.P. Estate)
<b>Misc./ Appearance</b>					
8	Cr. Case		2214/2019	STATE Vs. AHETSHYAM ALI	0001965 /2015 (I.P. Estate)
<b>Misc. cases/purpose</b>					
9	Cr. Case		4076/2019	STATE Vs. AJAY KUMAR	377 /2014 (I.P. Estate)
10	Cr. Case		4392/2019	STATE Vs. ANOOP SINGH	203 /2010 (I.P. Estate)
11	Cr. Case		5283/2019	STATE Vs. SATISH KUMAR RATHEE	317 /2010 (I.P. Estate)
12	Cr. Case		5284/2019	STATE Vs. VIKRAM SINGH	335 /2010 (I.P. Estate)
13	Cr. Case		13305/2019	STATE Vs. GULAB CHAND	09 /2018 (Rajinder Nagar)
14	Cr. Case		13896/2019	STATE Vs. UNTRACE	0017 /2018 (I.P. Estate)
15	Cr. Case		13898/2019	STATE Vs. UNTRACE	000106 /2018 (I.P. Estate)
16	Cr. Case		14421/2019	STATE Vs. UNTRACE	193 /2018 (Rajinder Nagar)
17	Cr. Case		14436/2019	STATE Vs. UNTRACE	000118 /2018 (Rajinder Nagar)
18	Cr. Case		14438/2019	STATE Vs. UNTRACE	000213 /2018 (Rajinder Nagar)
19	Cr. Case		529/2020	STATE Vs. CANCELALTION	000381 /2019 (Rajinder Nagar)
20	Cr. Case		572/2020	STATE Vs. AMAN QURESHI@NAUSHAD@NEPALI	021728 /2019 (I.P. Estate)
21	Misc CrI		45/2020	RAFFLES EDUCATION CORPORATION Vs. MAHESH BATHLA AND ANR	/2020 (Rajinder Nagar)
<b>Charge</b>					
22	Cr. Case		10095/2018	STATE Vs. MANOJ	412 /2010 (I.P. Estate)
23	Cr. Case		13356/2018	STATE Vs. PAWAN SINGH	00277 /2018 (I.P. Estate)
24	Cr. Case		8403/2019	STATE Vs. ARSHAD ALI HAHMI	417 /2016 (I.P. Estate)
<b>Prosecution Evidence</b>					
25	Cr. Case	273/2/2011	290203/2016	STATE Vs. DALIP RANA	240 /2010 (Subzi Mandi)

( Main Matter : Cr. Case/0290203/2016)

Sub Matter : Cr. Case/0290203/2016

01/7/20

मिस तानिया सिंह  
Ms. TANIA SINGH  
कीवानी न्यायाधीश-01, केन्द्रीय जिला  
Civil Judge-01, Central District  
कमरा नं. 41, तीस हजारी न्यायालय  
Room No. 41, The Hazari Courts  
दिल्ली  
Delhi

Senior Civil Judge cum RC, Central, THC  
IN THE COURT OF MS. TANIA SINGH  
Civil Judge

COURT

No. 41

CIVIL CAUSE LIST DATED 23-03-2020 Total Cases: 28

S.No.	Case Type	Old Case No.	Case No.	Title
<b>Misc. cases/purpose</b>				
1	CS SCJ	1404/2010	99535/16	PAWAN KUMAR SARASWAT Vs. KRISHNA SURGICAL
2	CS SCJ	150/2014	98550/16	SUSHILA JETHWANI @ KIRAN KRIPLANI Vs. H.R.KUDI
3	CS SCJ	996/2014	94201/16	TORQUE CABLES PVT LTD Vs. ZILLION INFRAPROJECTS PVT LTD
4	Misc SCJ	4/2015	59674/16	SUSHILA JETHWANI Vs. H. R. KUDI
5	CS SCJ		1502/18	ANIL ANEJA Vs. THE DELHI CLOTH MARKET TRUST COMMITTEE
6	CS SCJ		1919/18	ICICI BANK LIMITED Vs. VINOD KUMAR
7	CS SCJ		2724/18	ICICI BANK LTD Vs. JACOB LALMALSAWM
8	Contempt Petition		8/19	SHANKAR LAL JOSHI Vs. BANARSI DEVI
9	CS SCJ		3351/19	RAJ KUMAR JAIN Vs. VIRENDER KUMAR
10	CS SCJ		3566/19	RAJNI CHADHA Vs. SUMAN CHADHA
11	EX		560/20	K.C. PRASAD Vs. JONSONS RUBBER INDUSTRIES
12	CS SCJ		669/20	SHEHZAD AHMED Vs. MUKHTAR AHMED
<b>Plaintiff/Petitioner Evidence</b>				
13	CS SCJ	522/2014	1161/16	VIKRAM GOEL Vs. IDEA CELLULAR LTD
14	CS SCJ		2208/16	POONAM Vs. DEVENDER KUMAR
15	CS SCJ		1097/17	MAHENDER SINGH Vs. THE COMMISSIONER/SECRETARY FOOD AND SUPPLY DEPTT.
16	CS SCJ		3659/18	KUMKUM KANODIA Vs. BSES YAMUNA POWER LTD
<b>Defendant/Respondent Evidence</b>				
17	CS SCJ	96/2011	99100/16	MANISH TANWAR Vs. SUBODH KUMAR WADHWA
<b>Misc. Arguments</b>				
18	CS SCJ	440/2014	97230/16	BABLI SINGH Vs. SIKANDER PAL
19	CS SCJ		3276/16	RAJESH KUMAR Vs. PURSHOTAM DASS
20	Misc SCJ		60849/16	BABLI SINGH Vs. SIKANDER PAL
21	CS SCJ		1612/17	SHISHPAL Vs. NORTH DELHI MUNICIPAL CORPORATION
22	CS SCJ		3371/17	BABLI SINGH Vs. SIKANDER PAL
23	CS SCJ		269/19	M/S KAARALI CLERING AND FORWARDING Vs. M.S NAKAMICHI TECHNO PVT LTD
24	CS SCJ		478/19	RAVINDER PAL SINGH Vs. BADAMI DEVI
25	CS SCJ		2543/19	RAJNI CHADHA Vs. SUMAN CHADHA
<b>Final Arguments</b>				
26	CS SCJ	327/2014	143/16	MS PREMSONS SOUTHENEED Vs. HDFC BANK LTD
27	CS SCJ	70/2011	98163/16	ATIN SINGHAL Vs. BANARSI DASS
28	CS SCJ	30/2012	95697/16	BANARSI DASS Vs. ATIN SINGHAL

From Mediation

S-165/2019 - M/s Relevant financial vs vijay kr. Dass - 09-04-20 DIR  
(20-01-20 - 09-04-20)

Court No. 222

District and Sessions Judge, Central, THC  
IN THE COURT OF Ms. Neelofer Abida perveen  
ASJ/SPECIAL JUDGE (NDPS)  
Criminal Cause List Dated 23-03-2020 Total Cases: 10

S.No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
<b>Charge</b>					
1	SC		34/2020	STATE Vs. Inder Singh and Mohar Singh	327 /2019 (Crime Branch-Central Delhi) 17-4-2020
<b>Prosecution Evidence</b>					
2	SC	16/2016	28672/2016	STATE Vs. MAQBOOL	195 /2015 (Jama Masjid) 12-5-20
3	SC		302/2018	STATE Vs. SURAJIT MANNA	301/2012 (Crime Branch-Central Delhi) 20-8-20, 21-9-20, 22-9-20
4	SC		528/2018	STATE Vs. MOHSIN ALAM and Ors(4)	27-7-20, 29-9-20, 23-9-20
5	SC		392/2019	STATE Vs. MOHD RIYAZ@MOHD RIYASUDDIN	24/2018 (Kotwala) 28-7-20, 11-4-20, 24-9-20
<b>Arguments</b>					
6	Cr Rev		267/2019	BANWARI LAL AGARWAL Vs. RAM SETHI AND ORS	70/0 29-5-20
7	Cr Rev		414/2019	PREM SINGH Vs. ASHOK KUMAR GUPTA AND ORS	70 (Sarai Rohilla) 9-6-20
8	CA		455/2019	RAM KISHAN Vs. THE STATE(GOVT. OF NCT OF DELHI)	70 () 20-7-20
<b>Judgement</b>					
9	SC		798/2017	STATE Vs. INT. KHAN ALAM	66/2017 (Nabi Karim) 4-4-20
10	CA		409/2019	MUKHTAR ALI Vs. ASMA MUKHTAR	70 (Chandni Mahal) 15-4-20

**Senior Civil Judge cum RC, Central, THC**  
**IN THE COURT OF Sh. Shirish Aggarwal**  
**Additional Rent Controller**  
**CIVIL CAUSE LIST DATED 23-03-2020 Total Cases:14**

S.No.	Case Type	Old Case No.	Case No.	Title
<b>Misc. cases/purpose</b>				
1	EX	DR-92/2016	98421/16	RAMESH CHANDER RAJPUT ANR. Vs. JAGDISH KUMAR ANR. → 24.07.20
2	RC ARC E-58/19		424/19	PREM LATA Vs. OM PRAKASH
3	RC ARC E-159/19		779/19	NEELAM WADHWA Vs. NITIN KALRA } 22.07.20
4	RC ARC E-14/20		34/20	SAJID ALI HASHMI Vs. AMJAD REHMAN } 22.07.20
5	EX DR-36/20		367/20	MOHD. AZAM KAZMI Vs. FAZAL-UR-REHMAN - 23.07.20
<b>Plaintiff/Petitioner Evidence</b>				
6	RC ARC	E-673/2014	79034/16	GOPAL SONS SAHAI (HUF) Vs. KULDEEP SINHA } 25.08.20
7	RC ARC	E-614/2014	79056/16	GOPAL SONS SAHAI (HUF) Vs. KULDEEP SINHA } 25.08.20
8	RC ARC E-101/13		80716/16	AMAR PREET SINGH Vs. SAROJ BALA SAPRA → 26.08.20
9	RC ARC E-134/18		648/18	M/S PRABHDIT ASSOCIATES PVT LTD Vs. PUNJAB NATIONAL BANK - 27.08.20
<b>Defendant/Respondent Evidence</b>				
10	RC ARC	OE-91/2009	79476/16	MADAN LAL Vs. SUDESH CHIB AND OTHERS - 13.08.20
<b>Misc. Arguments</b>				
11	RC ARC E-114/16 (L+D)		80863/16	LAXMI DEVI Vs. RUKHSANA - 17.09.20
12	EX DR-05/19		43/19	KAMLESH JAIN Vs. SUKH DEV MONGIA → 18.09.20
13	RC ARC E-11/19 (15 <sup>th</sup> )		64/19	MOHD ASIF Vs. MOHD LAIQ
14	RC ARC E-10/19 "		65/19	MOHD ASIF Vs. MOHD ZAHEER } 19.09.20

Senior Civil Judge cum RC, Central, THC  
IN THE COURT OF MS. CHARU ASIWAL

Civil Judge

CIVIL CAUSE LIST DATED 23-03-2020 Total Cases:23

S.No.	Case Type	Old Case No.	Case No.	Title
<b>Misc. cases/purpose</b>				
1	EX		723/17	PRADEEP BAJAJ (DECEASED) Vs. KAPIL BHATIA → 01/07/20
2	CS SCJ		1772/18	ICICI Bank Vs. BRIJESH SHARMA → 3/7/20
3	CS SCJ		3229/18	SUBHASH CHAND AGARWAL Vs. ABHISHEK KAUSHAL → 20/07/20
4	CS SCJ		301/19	NARENDER HOSIERY FACTORY Vs. VAISHALI HOSIERY → 22/07/20
5	CS SCJ		825/19	ASHA RANI Vs. PINKI DEWASI → 21/07/20
6	CS SCJ		1006/19	RIAZUDDIN Vs. THE BRANCH MANAGER BANK OF INDIA → 02/07/20
7	CS SCJ		1134/19	SURESH KUMAR Vs. SHAKUNTLA DEVI → 09/07/20
8	CS SCJ		1544/19	BHAGWAN DASS Vs. DHARAM VEER @ VIJAY → 25/7/20
9	EX		1508/19	M/S SHALEEN MERCHANTS AND ALLOYS PVT. LTD. Vs. ORIENTAL BANK OF COMMERCE AND ANR. → 03/07/20
10	CS SCJ		2470/19	JIGYASA AGGARWAL Vs. RAJAN → 26/07/20
11	CS SCJ		2618/19	ICICI BANK LIMITED Vs. SATNAM SINGH → 25/07/20
12	CS SCJ		3303/19	ICICI BANK LIMITED Vs. SACHIN → 25/07/20
<b>Issues</b>				
13	CS SCJ	63/2014	3163/14	MANJU Vs. KIRAN → 12/07/20
14	CS SCJ	515/2014	98274/16	TRANJEET SINGH Vs. AMARJEET SINGH → 03/07/20
<b>Plaintiff/Petitioner Evidence</b>				
15	CS SCJ		3348/16	SANTOSH SHARMA Vs. MANMOHAN SINGH → 18/07/20
16	CS SCJ		3097/19	ADARSH KUMAR JAIN Vs. PAMMI GROVER → 18/07/20
<b>Defendant/Respondent Evidence</b>				
17	CS SCJ	761/2014	1511/16	MOHD. SUBHAN Vs. MOHD. SULEMAN → 21/07/20
<b>Misc. Arguments</b>				
18	EX	90/2014	95673/16	MS AMAN ASS(P) LTD. Vs. CDR. G.M AGNIHOTRI → 10/7/20
19	CS SCJ	54/14/2014	98146/16	ASHOK KUMAR Vs. DEVENDER CHANDER BAUGH → 16/07/20
20	Misc SCJ		219/17	PAWAN KUMAR Vs. MATA SUNDARI ROAD MANDIR TRUST → 17/07/20
21	CS SCJ		412/18	STATE BANK OF INDIA Vs. NEW STYLE SANDLE WORKS → 20/07/20
22	Misc SCJ		138/20	AMAN ASS P LTD Vs. CDR G.M. AGNIHOTRI → 10/07/20
<b>Order on Misc. Application</b>				
23	CS SCJ	182/2016	96338/16	SMT. PREM SAHDEV Vs. SH. BRAHAM PRAKASH → 10/07/20

District and Sessions Judge, Central, THC  
IN THE COURT OF Sh. M.C. Gupta  
DISTRICT JUDGE (COMMERCIAL COURT) - 03, CENTRAL, THC  
CIVIL CAUSE LIST DATED 23-03-2020 Total Cases:15

Roll No. 308

S.No.	Case Type	Old Case No.	Case No.	Title
<b>(Urgent Cases)</b>				
<b>Misc. cases/purpose</b>				
1	OMP (COMM.)		116/19	JAGDAMBA SALES CORPORATION Vs. STATE GNCT OF DELHI AND OTHERS. - 08/7/2020
2	CS DJ		2123/18	ICICI Bank Ltd Vs. NITIN SHARMA - 09/7/2020
3	CS DJ		6384/18	NATIONAL ELECTRIC AND CONSTRUCTION CO. Vs. TRADING ENGINEERS (INTERNATIONAL) LTD.
4	CS (COMM)		866/19	P C NAINWAL PROP OF M/S DEEPIKA ENTERPRISES Vs. M/S VERMA ENGINEERS AND CONTRACTORS PVT LTD } 08/7/20
5	CS (COMM)		2203/19	ICICI BANK LIMITED Vs. SALIM S/O FAZRUDDEEN AND ANR
6	CS (COMM)		2464/19	M/S V.H. TRADERS Vs. THE MANAGER MSTC LTD
7	CS (COMM)		2516/19	PUMA SE Vs. GARG ENTERPRISES
8	CS (COMM)		2560/19	SUSHIL SAGAR Vs. S S ENGINEERING WORKS } -09/7/20
9	CS (COMM)		2605/19	M/S CAPITAL CABLES INDIA PVT. LTD. THROUGH ITS DIRECTOR SH. RANDEEP SINGH Vs. SUPERPAINTS AND CHEMICALS
10	CS (COMM)		2671/19	ICICI Bank Vs. AVDHESH KUMAR
<b>Plaintiff/Petitioner Evidence</b>				
11	CS (COMM)		58/19	ICICI Bank Vs. DHANANJAY KUMAR } -21/5/2020
12	CS (COMM)		62/19	ICICI Bank Vs. NITIKA CHITRA
13	CS (COMM)		66/19	ICICI Bank Vs. SHYAM SUNDRA KUMAR
14	CS (COMM)		511/19	RAJ KUMAR AGGARWAL Vs. M/S KAILASH CHAND AGGARWAL AND SONS - 23/4/2020
<b>Misc. Arguments</b>				
15	CS (COMM)		25/18	LAKHMI CHAND RATWAYA Vs. VIPIN KUMAR - 12/5/2020

ROOM No = 27

Senior Civil Judge cum RC, Central, THC  
IN THE COURT OF Sh. Santosh Kumar Singh  
CCJ cum Addl. Rent Controller

CIVIL CAUSE LIST DATED 23-03-2020 Total Cases:20

S.No.	Case Type	Old Case No.	Case No.	Title		
<b>Misc. cases/purpose</b>						
1	RC ARC		496/18	SMT. SAROJ GUPTA Vs. JEEWAN LAL AND SONS	} 08/07/20	
2	RC ARC		671/18	MANJU KHANNA Vs. M/S DWARKA NATH AND BROS		
3	RC ARC		794/18	SHIKHA CHHABRA Vs. CHETAN SINGH AKASH SINGH		
4	EX		40/20	DALJIT SINGH Vs. IQBAL AHMED		
5	Misc RC ARC		18/20	SOM PRAKASH GUPTA Vs. OM PRAKASH		
<b>Plaintiff/Petitioner Evidence</b>						
6	RC ARC		711/17	PITAMBER LAL NAGI Vs. SUBHASH CHAND ARORA	} 18/05/20	
7	RC ARC		434/18	PRADEEP KUMAR Vs. JAGMOHAN SINGH		
8	RC ARC		484/18	RAMESH CHAND Vs. KRISHNA BIHARI		
<b>Misc. Arguments</b>						
9	RC ARC		975/17	LALITA KUMARI RAKYAN Vs. KEWAL AND CO.	} 01/07/20	
<b>Misc./ Arguments</b>						
10	RC ARC		155/18	SHANTA KUMARI JAIN Vs. MAHESH DASS AND SONS		
<b>Misc. Arguments</b>						
11	RC ARC		904/18	SH. MOHD. WASIUDDIN Vs. ZAHIRAN		
<b>Misc./ Arguments</b>						
12	Misc RC ARC		81/19	LALITA KUMARI RAKYAN Vs. KEWAL AND CO.	} 17/07/20	
13	RC ARC		175/19	SUDHANGSHU SOOD Vs. JAGDISH C, GAJJAR		
<b>Misc. Arguments</b>						
14	RC ARC		210/19	SANTOSH KUMAR JAIN AND SONS (HUF) Vs. SUDHIR KUMAR GUPTA	} 08/04/20 Orders	
15	RC ARC		341/19	CHAMPA DEVI Vs. SANJAY GOEL		
<b>Misc./ Arguments</b>						
16	Misc RC ARC		247/19	SUSHIL KUMAR GUPTA Vs. PRADEEP KUMAR GUPTA		
<b>Misc. Arguments</b>						
17	RC ARC		652/19	ASHU GUPTA Vs. SATYA NARAYAN		
<b>Order</b>						
18	RC ARC		113/19	SATISH KUMAR DHINGRA Vs. MOHD. SHARIF	} 08/04/20 Orders	
19	RC ARC		204/19	SUPREME COURIER SERVICE Vs. ASHOK KUMAR		
20	RC ARC		205/19	SUPREME COURIER SERVICE Vs. HANS RAJ		



Senior Civil Judge cum RC, Central, THC  
IN THE COURT OF MR. ANSHUL MEHTA

Civil Judge

CIVIL CAUSE LIST DATED 23-03-2020 Total Cases:24

S.No.	Case Type	Old Case No.	Case No.	Title
<b>Misc. cases/purpose</b>				
1	CS SCJ		3926/17	SMT. ISHWAR DEVI Vs. SMT. MADHU SATIJA AND ANR.
2	CS SCJ		1528/19	MANISH GUPTA Vs. PARVEEN KUMAR TIWARI
3	CS SCJ		2061/19	DEEPAK Vs. ANKUR BHAGORIA AND ORS.
4	CS SCJ		3354/19	GEE KAY INDUSTRIES Vs. DEEWAN MOTORS
5	Misc SCJ		622/19	SMT. SUDESH SETHI Vs. STRATEGIC INFOTECH
6	CS SCJ		62/20	MADHUR GOEL Vs. LABH CHAND MANGI LAL PVT. LTD.
7	CS SCJ		64/20	MADHUR GOEL Vs. SARABJEET SINGH
8	CS SCJ		66/20	MADHUR GOEL Vs. FURNISHING PLAZA (P) LTD.
9	CS SCJ		68/20	MADHUR GOEL Vs. ASHOO DHIR
10	CS SCJ		73/20	MADHUR GOEL Vs. VISHAL SINGLA
<b>Issues</b>				
11	CS SCJ		624/19	SMT. POONAM RATHORE AND ORS. Vs. RAJ KUMAR RATHORE AND ANR.
12	CS SCJ		622/19	RAJESHWAR JAGTAP Vs. SH. SHASHIKANT BAJRANG JAGTAP
<b>Plaintiff/Petitioner Evidence</b>				
13	Misc SCJ	7/2012	60548/16	MANNO DEVI Vs. DURGA PD. SAINI
14	CS SCJ	17/2012	94145/16	MOHD. UMAR Vs. SRI KISHAN BANSAL
15	CS SCJ		3818/18	PRAKASH DISTRIBUTORS Vs. SIMRAN ELECTRICAL
16	CS SCJ		2317/19	SMT. SUSHILA DEVI @ SHEELA DEVI Vs. RAJESH KUMAR
<b>Defendant/Respondent Evidence</b>				
17	CS SCJ	82/2014	95045/16	NARENDER Vs. NDPL
18	CS SCJ	186/2016	98755/16	DEVENDER SURI Vs. SHIV SODHI
<b>Misc. Arguments</b>				
19	CS SCJ	1182/2014	93658/16	PUNEET KUMAR Vs. RAJINDER KR.
20	CS SCJ		656/18	AMARJEET SINGH Vs. RANJEET SINGH
21	Misc SCJ		216/18	ALKA MOHAN Vs. DHARAMBIR BALI
22	Misc SCJ		285/18	DHARAMBIR BALI Vs. ALKA MOHAN
23	CS SCJ		2779/18	CAPITAL HIND FINANCE PVT LTD Vs. SIKANDAR KHAN
<b>Final Arguments</b>				
24	CS SCJ	380/2014	94787/16	BRIJ MOHAN SAINI Vs. CHANDERWATI] 01/06/20

06/07/20

07/20

(COURT NO. 137-A)